

[Shri G. C. Bhattacharya] should be taken. I appeal, through you, to the Government that these steps should be taken immediately and the Ambassador's action should be condemned squarely.

ANNOUNCEMENT RE. GOVERNMENT BUSINESS

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI KALP NATH RAI). Sir, I beg to announce that the Government business in this House for the next week will consist of—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Consideration and passing of:—
 - (a) The Industrial Finance Corporation (Amendment) Bill, 1982, as passed by Lok Sabha.
 - (b) The Indian Veterinary Council Bill, 1981.
3. General Discussion on the Railway Budget for 1982-83.

MOTION OF THANKS ON THE PRESIDENTS ADDRESS—Contd.

MR. DEPUTY CHAIRMAN: Now we take up Motion of Thanks on the President's Address. Mr. Dinesh Goswami.

SHRI DINESH GOSWAMI (Assam). Mr. Deputy Chairman, Sir, it is customary and an annual convention that the House expresses its thanks to the President for addressing the joint session of Parliament. And I do not want to depart from that custom. I stand here to express thanks to the Hon'ble President for addressing the joint session but I do it with a regret. I am unable to give unqualified support to the Address and I do it with

regret because I feel that if I give unqualified support to the Address, the most unhappy person will be the President himself. The Hon'ble President himself will not like this Address, to go or to be thanked without any regret, because I may say that in this Address which the President has delivered to the joint session of Parliament the fundamental issues that worries him as the executive Head of this country, have completely been ignored.

Sir, the Hon'ble President only 23 days back from the day he addressed the joint session, on the auspicious occasion of 26th January, gave a message to the countrymen and this was his last message as the President of India. And in this message he dealt with certain basic problems. What were those basic problems? In order of priority, I would submit that the first basic problem to which he drew the attention of the country was—in his own words;

"What we find today is the very antithesis of the noble spirit that animated the nation only a few decades ago. Why is it that this permissive attitude has overtaken our society in the short span of a few decades? Have we of the older generation set a wrong example to the country by our life and conduct?"

I have spoken at length about the disturbing features of the national scene because unless we take immediate action to arrest the disregard of moral values to, public life, people's faith in our political system will be undermined with consequences which are too frightening to contemplate.

May I fervently appeal to all political parties to do some heart searching and endeavour to bring about a regeneration of moral values in our public life."

Therefore, the first and foremost basic problem to which the Hon'ble Presi-

d*ht on the historic day of 26th Janu- , ary addressed to the nation was about the degeneration of the moral values and he asked all the countrymen and particularly the political parties to do some TTeart-searching. I was expecting that in the Addres*? to the joint session of Parliament ther_e should be some indication as t_0 how the Government wanted to bring about regeneration or arrest degeneration "of the moral values. But in the entire Address I do not nnd a word mentioned about it. Ones it mean that this Government has lost its soul and heart? Does it not contemplate that this Government either disowns the President of India or it comes to the conclusion that the President's message of 26th j January has no importance of its own and that he has laid stress on matters on which the Government does not feel concerned? Or am I to conclude that here is a Government which has neither the heart nor the soul and that is why they cannot make fny heart-searching?

This House umpteen number of times discussed about corruption and from this side of the House and the other side of the House it lias been ad- mitted that corruption, nepotism are eating into the vitals of the Eociety. I was expecting that in the Presi- dent's Address there wiH be some- thing which will indicate a_s to how the Government wants to deal with the serious problem of corruption. But the Address is completely silent re- garding it. Sir, who can forget that Watergate created a block in the national life of America and America had to elect President Reagan? That Watergate i_s substituted in this coun- try by 'cementgate'. We hear about Antulays, we hear about Gundu Raos and so on and so forth but the Address is completely oblivious a_e to how such erosion of public standard can be stopped.

Let us come to the second basic factor to which the President observ- ed, and the most important aspect which he dealt after degeneration of

moral values was about the democra- tic system, and again I quote;

"We have reason to feel satisfied that our democratic system has been working satisfactorily. The Consti- tution, which i_s supreme, has spert out the role of different agencies created by it. It behaves them all to work within the respective sphere* allotted to them and confine them- selves to the role assigned to them observing in letter and spirit the Constitutional provisions. Any attempt to transgress the limits im- posed toy it can only lead to confu- sion."

Here is a grave warning given by the President that there is an attempt at transgression by the executive, the legislature and the judiciary from the respective spheres allotted to them. I did expeet that in the President's Address to the Joint Session of Parlia- ment, there will he an indication as to how the Government is going to tackle this problem. But the Presi- dent's Address again is silent On this.

We cannot forget and ignore the fact that the executive is definitely encroaching on the sphere of the Le- gislature. The relevance of Parliament is getting lost day by day. In this House, from the Opposition, unani- mously, we have condemned the pre- Budget hikes in the telephone rates and in the railway freight. After all, the fundamental essence of democracy is that at least in financial matters, the legislature must have control over the executive. But we have seen that during last year, there was a hike in petrol prices before the Parliament met in Session. Again and again, there have been observations from the hon. Chairman, there have been observa- tions from the hon. Speaker reprim- anding the Government and such reprimanding would have had a salu- tary effect on any Government in power. But the present Government is not bothered about such observations lit all-

We have seen the recent hike in the telephone Tates. Mr. Stephen ba*

[Shri Dinesh Goswami.]

come in for criticism. But I would like to compliment Mr. Stephen, because. I think, when the history of this country will be written, Mr. Stephen's name will be written in gold for bringing about an egalitarian society in this country, for, his contribution in the establishment of a socialist society in this country has been to the maximum. You may ask me why? I will answer. One day, I had to make an urgent telephone call to Gauhati. My telephone was dead. I tried through my neighbour's telephone. I rang up the telephone exchange. After one or two hours, I could somehow get the connection. I rang up STD number 2776, which was the number I was trying. Whenever I dialled this number, I got either 2866 or 2876 or some such number. Six times I tried. But I could not get the telephone. I felt dizzy. I went to a doctor. He gave me a prescription of some tablets and he advised me 'keep away from alcohol, keep away from cigarettes and for Heaven's sake, keep away from telephone'. You may ask me why I say that he has contributed to the establishment of a socialist society in this country. I will tell you why. The next morning I read in the newspapers that the hon. Prime Minister of India, Shrimati Indira Gandhi, tried to contact Mr P. C. Sen, her old colleague in Calcutta. But the telephone was dead and she could not contact him. After all, Mr. Stephen has showed to this country that in regard to telephone at least, the mighty Prime Minister and Dinesh Goswami have the same fate and that is why, I say that when India's history comes to be written, Mr. Stephen's contribution to the establishment of an egalitarian society in this country will be mentioned and his name will be written in gold.

SHRI R. RAMAKRISHNAN (Tamil Nadu): Long live Stephen.

SHRI DINESH GOSWAMI: In fact, "this House should stand up and say

that it recommends the name of Mr. Stephen for Bharat Ratna, because of the contribution he has made for the socialist progress in India.

SHRI R. RAMAKRISHNAN: He is so thick-skinned.

SHRI DINESH GOSWAMI: Sir, we, in this House, pass so many legislations. But have we ever pondered over how we do so? The most controversial legislation which was passed last year was the Essential Services Maintenance Bill. If I remember rightly, ESMT Ordinance was promulgated on the 25th July, 1981. The House was to assemble on the 18th August, 1981 and it was to continue up to 18th September, 1981. The Treasury Bench knew that this Ordinance is going to be replaced by a permanent law. They had all the time in the world to bring the legislation in time so that both the Houses could have an effective debate on this. What did the Treasury Bench do? They brought this controversial Bill for passing a day before the Session was to adjourn. This House was to rise and even the minimum number of days which were needed in regard to notice for the purpose of giving amendments were not given and when we were discussing the Bill midway, more than 150 amendments were submitted by members with the result that there was no opportunity for us or for the Minister to go through these amendments. And we had to sit up to 4.30 in the morning to get this Bill passed. Have we ever tried to analyse how many Ordinances we have passed during the last four years? I made a study. During 1952—1965 in fourteen years, 79 Ordinances were passed; five or six per year. So far as even these Ordinances were concerned. Mr. Mavalankar, as the Speaker, a number of times, castigated the Government for bringing so many Ordinances. But during the last two years alone the Government promulgated 31 Ordinances. In fact the raj has been a raj of Ordinances and by Ordinances with the result

that today the Parliament is not taken seriously by anybody in this country. If you like I will give examples to show that even the ruling party does not think that Parliament is a forum through which we can solve national problems. I come from Assam. The Assam problem is agitating the minds of the country for the last two years, but in Assam the political parties and the Parliament have become irrelevant. You go on discussing the farmers problem which occupies the heart of most of the sections of the community, but Parliament has no role to play. If the Parliament would have had any role to play, think about the West Bengal elections. Whether the electoral rolls are prepared correctly or not, whether there is a genuine atmosphere for election or not, which is the forum where these problems should be agitated? It is in this Parliament that these questions should be agitated, but even the ruling party has not thought it proper to approach this forum because they know that the Parliament for solution of national problems is irrelevant. And what has it led to? It has led to such a dangerous situation that for the first time I find that an atmosphere is being created where the judiciary is about to wreck itself from within. Let us talk about the case which has taken place now in the Calcutta High Court and the Supreme Court. In the Calcutta High Court the order of stay was there. It came to the Supreme Court. The Supreme Court gave a direction to the Calcutta High Court and what were the observations of Justice Sabyasachj Mukherjee regarding the direction given by the Supreme Court. Justice Sabyasachi Mukherjee said, I quote:

"In my limited experience as a Judge I have not knowta, read or heard such type of request or direction or expression of hope by the Supreme Court. But I do not know how far this again be it a request,

direction or expression of hope is consistent either with the dignity of the judicial process or comity amongst courts and judicial functionaries. I hope wiser heads in futur* will decide."

I have never had occasions to come across such stronger words against judiciary even by the Btrong critics of judiciary in this country. Aud that criticism has come from not less than a Judge of the Calcutta High Court against the Supreme Court itself. Why have we led to this situation? It is because instead of sorting out the important political issues fo the Parliament we have gone to the court, in order to reap political harvest. I do unuoj Jadojd oq; r jxnoo Jfuiq} teu where you should challenge whether there is a proper atmosphere for election or whether pre-requisites of ballot box confrontation have been fulfilled. Now the Supreme Court has asked the reporters not to report yesterday's proceeding. Have we heard of a situation to which an open court had to request the reporters not to report its proceedings because in the proceeding...

SHRI J. K. JAIN: (Madhya Pradesh): Sir, on a point of order.

जुद्धिचरी के बारे में, यहां ऐसी परम्परा रही है कि कोई भी मामले जो कोर्ट में पेंडिंग होते हैं, जो कोर्ट में चल रहे होते हैं... (ध्वजघान)... ठहरिए आप, प्लीज लेट मी से, उन के बारे में चर्चा करना कुछ अच्छी बात नहीं है। कई बार ऐसा हुआ है जब यहां चियरमन साहब चियर पर होते हैं, तो जो भी कुछ केस कोर्ट में पेंडिंग होते हैं, उनके बारे में चर्चा होने पर वह फौरन रोक लेते हैं कि इस मामले पर बातचीत नहीं होगी और वह तुरन्त प्रोसेडिंग से निवृत्त भी देते। मिस्टर गोस्वामी एक लॉर्ड सदस्य हैं,

[श्री जे० के० जैन]

इस हाउस के, और जजिस्ट्रो के बहुत पक्षपाती हैं—हम भी हैं—लेकिन उन को जिस तरह के यह मामला कोर्ट में चल रहा है उसके बारे में इतनी चर्चा नहीं करनी चाहिए। मेरा आप से निवेदन है कि आप उन को हिदायत दें कि इस बारे में चर्चा न करें तो अच्छा होगा...

(स्ववधान)...

श्री हरी शंकर कामंडा (राजस्थान) : माननीय सदस्य के कथन को स्वर्णशिरों में लिखे तो अच्छा होगा...

(स्ववधान)...

SHRI DINESH GOSWAMI: I know my limitations.. (Interruptions). I can take care of myself. I am not uttering one single word about the merit of the case. I have only read out what Mr. Sabyasachi Mukherjee has said. It has come out in the paper.

MR. DEPUTY CHAIRMAN: Don't comment on them.

SHRI DINESH GOSWAMI: I am not commenting. I am only pointing out how this observation of Justice Sabyasachi Mukherjee has worried me when for the first time I see a conflict between the High Court and the Supreme Court. The matter has gone to such an extent that even in the Supreme Court...

MR. DEPUTY CHAIRMAN: Don't refer to those things. (Interruptions)

SHRI DINESH GOSWAMI: Why can't I? Yesterday even the situation in the Supreme Court was such that... (Interruptions)".

MR. DEPUTY CHAIRMAN: No, no. (Interruptions).

SHRI LAL K. ADVANI (Gujarat): He is merely commenting on what is being done. Instead of approaching the Parliament, they are approaching the court. (Interruptions).

MR. DEPUTY CHAIRMAN: You know the rules that a *sub judice* matter is not discussed. He has referred to the conflict between the High

Court and the Supreme Court; he has referred to the proceedings of the Supreme Court. Better not comment on these.

SHRI LAL K. ADVANI: Why not? (In interruptions).

MR. DEPUTY CHAIRMAN: He is making a comment on the Supreme Court about what happened in the Supreme Court. You see the proceedings.

SHRI DINESH GOSWAMI: I have not... (Interruptions),

SHRI LAL K. ADVANI: The press has been precluded from reporting it.

SHRI SHANKAR PRASAD MITRA (West Bengal): Mr. Deputy Chairman, there are only two impediments: an hon'ble Member of this House cannot discuss the conduct of the judges, and nothing which is *sub judice* can be discussed in Parliament. Up till now, Mr. Goswami has not violated any of these two.

SHRI DINESH GOSWAMI: I am not going into the merit in fact.

MR. DEPUTY CHAIRMAN: Please don't comment on what happened there.

SHRI J. K. JAIN: Sir, I have a serious objection. I am on a point of order. Mr. Justice—I do not know his name—he is also a Member of this House. . .

J MR. DEPUTY CHAIRMAN: Mr. Mitra. ^Please don't say like this.

SHRI J. K. JAIN: Okay, now that you have given me the name, Mr. Justice Mitra has said something. That does not mean that that should be the ruling.

MR. DEPUTY CHAIRMAN: I have not said so.

SHRI J. K. JAIN: You have to give the ruling. What he has said is not the ruling. I want your ruling.

MR, DEPUTY CHAIRMAN: I have said don't comment on that.

SHRI DINESH GOSWAMI: In fact, I know what happened in the Supreme Court yesterday and if I decided to say that, no ruling can prohibit me from saying so. But I am not saying because of the fact that something which the highest judiciary has asked not to be reported, I will not say it and thereby permit it to be reported in the press. I am only pointing to the inherent conflict that I see. If this House and the Parliament do not take note of the inherent conflict, we will be doing «disservice.

Let us take the other case—the judges transfer case. The judgement has been given. I will not go into that again, though I have got many observations to make against Mr. Shiv Shankar, the Law Minister, *(Interruptions)* All right, he is no longer the Law Minister. But even in the judges transfer case, what happened was that Chief Justice Prakash Narain of the Delhi High Court, while making certain allegations against Mr. Justice Kumar, wrote a letter to Mr. Shiv Shankar, who was then the Law Minister, requesting him not to disclose the same to the Chief Justice of India. And How the Supreme Court—I am again not referring to the merit or the judgement—dealt with the matter? I read, Mr. Deputy Chairman, with your permission, the observations of Mr. Justice Desai, who was the majority Judge who upheld the circular of Mr. Shiv Shankar. While discussing the conduct of Chief Justice of Delhi . . .

THE MINISTER OF PETROLEUM CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): Not Shiv Shankar, but the Government. I do not exist.

MR. DEPUTY CHAIRMAN: You refer to the Law Minister. Don't name him.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESRI): He is naming Bhagwan Shiv Shankar.

SHRI DINESH GOSWAMI: I know he is a dear friend of mine, but I can't avoid it.

While expressing his disapproval of the conduct of the Chief Justice of Delhi, Mr. Justice Desai wrote—and these are very pertinent words:

"If independence of Judiciary is likely to be threatened, it may or may not emanate from the executive or from some outside agency, but it would be corroded by members of Judiciary itself ..."

I repeat again:

"it may Or may not emanate from the executive or from some outside agency, but it would be corroded by members of Judiciary itself, by internal corrosion and if proof for this were needed, it is demonstrably supplied by the very, improper request made by the Chief Justice of Delhi High Court not to show the letter dated 7-5-81 to the Chief Justice of India. I am unable to conceive a situation wherein the correspondencies, assertions, statements expressions of doubts concerning a high Judicial functionary like the Judge of the High Court can be made by the Chief Justice of a High Court which he is not willing to show to the Chief Justice of India."

So far as Mr. Justice Vohra of the famous Kisso, Kursi Ka case is concerned, this is Mr. Justice Desai's observation. Again I am quoting the majority Judges who upheld the circular. He is not one of the minority Judges who struck down the order of termination of Mr. Kumar's services.

This is what he says so far as Mr. Justice Vohra is concerned.

[Shri Dinesh Goswami.]

"Had he come and participated..."

because Mr. Justice Vohra did not file a case—

"... maybe the Chief Justice of Delhi would have found his position so untenable that there would have emanated a strong censure about the method and manner of his dealing with his colleague. These appear to be strong words but still they fail to express my feelings adequately."

This is the observation made by Mr. Justice Desai. This is the observation made by the Judge of the Supreme Court against one of his colleagues, the existing Chief Justice of the Delhi High Court. That is the point that I was trying to make, that not only is there Executive inroad into the Judiciary but also that a dangerous situation has come about where the Judiciary is almost on the point of wrecking itself from within. Parliament cannot touch. This the highest Legislature something like a glass-house which we cannot touch. This the highest Legislature and we shall have to take note of these developments and contribute in a constructive way how we can really help easing the situation. I could have in this context criticised even the circular given by the Law Commission, but I am refraining from doing that because that has been debated extensively in public. Let us take, for example, the latest questionnaire issued by the Law Commission, on which I have asked for a Calling Attention. What is stated therein is: "Should the Supreme Court be replaced by a Constitutional Court dealing exclusively with Constitutional matters?" This seems to be very innocuous. But what is the background? Note supplied with the question. The note says "a Federal Constitutional Court was established in West Germany in 1951, which has the power to declare a Statute a, unconstitu-

tional" Fine. "... as well, as to outlaw political parties which seek to impair or abolish free, democratic structure." Then Q. No. 7 is extremely dangerous. "Should we appoint those Justices as Judges of the High Courts and the Supreme Court who have a political background?" Sir, we are confronted with so many questions, so many issues concerning the Judiciary that the Law Commission opens up a flood-gate of a new controversy where Justices of the High Courts and the Supreme Court should have political background; I smell a rat in the Law Commission's circular and I do not see it innocuous because I feel there is something happening behind the scene which is trying to re-construct the Supreme Court in a way so that it gives the power to outlaw political parties. And do it by what manner? By appointing Judges with a political background. I would not have drawn the attention of the House to the questionnaire but for the fact that unless we tackle this problem right now, the questionnaire may be circulated in a manner that the replies may come in a particular way.

Sir, let us also take up the functioning of the Governors. The Governor functions under a constitutional authority, but we have seen how he has functioned in Kerala and also unfortunately how my good friend Mr Prakash Mehrotra has functioned in Assam. In Kerala, the impartiality of the post of the Speaker has been put to jeopardy by the Speaker who has been asked to support the Government seven times which is something unheard of in a democracy. Can you expect that Speaker... ?

MR. DEPUTY CHAIRMAN: I think, you do not comment on that.

SHRI DINESH GOSWAMI: I shall have to do it. I have a right.

MR. DEPUTY CHAIRMAN: No; «o.

SHRI DINESH GOSWAMI: He has a right; I do not know.

MR. DEPUTY CHAIRMAN: You cannot comment on the proceedings of that House. (*Interruptions*) He is saying it in so many words. It is part of the proceedings.

SHRI DINESH GOSWAMI: I am not commenting. I have made a reference. That is all right.

In Assam, 63 Members of the Assembly gave a memorandum to the Governor, those who were in favour of the alliance. The Governor should have called them. If it is the case of the Governor that some of the 63 Members were writing something in the memorandum but were speaking differently to the Governor, in that case, he has a right to reject the case of the alliance. But that shows that all is not well in the democratic system of this country, that our Legislature cannot be trusted. They speak something in one voice to the Governor and they write something to the Governor in a memorandum. This is precisely what the President referred to as degeneration of moral values. Either the Governor is wrong or there has been degeneration of moral values, which the President's Address ought to have mentioned. Unfortunately Sir, what we have permitted in Assam is absolutely to go for horse-trading, and so on and so forth.

Sir, coming to the law and order situation, when I read the Address, I find that the Government have twisted about the law and order situation in the Address. The President brushes it aside by saying in paragraph 21: "I now turn to some problems concerning law and order...that national energies are not frittered away on agitations engineered by sectional interests."

May I point out that the agitations are taking place in this country because people feel that Parliament has become irrelevant. You may make allegations against Mr. Antulay in Parliament but Parliament has no power to remove Antulay. It is the

I court which has to come to the rescue. After that do you expect that people will argue matters in Parliament and will not go to courts? They will settle matters in courts and street and not in Parliament. Do not blame the People who have gone for agitation. Blame yourself because you have made the highest institution completely inefficacious, with the result that the people are finding redress either in the streets or in the courts.

So far as the law and order situation is concerned, one must be aware of the serious situation. You come from U. P. Why is it that in U. P. and Bihar and all over the country the situation is such? It is because today politics has become an amalgamation. I have written an article saying that elections have become an amalgamation of politics, crime, business and opportunism. In elections and in politics, anti-social elements are gradually dominating, and unless we take proper measures, at some stage a three-line observation will not help.

Sir, I come to the Assam situation. So far as the Assam situation is concerned, again the President's Address has not dealt with the fundamental problem. The fundamental problem that I see in Assam today is the psychological alienation of the younger generation from the national mainstream. We had an occasion to discuss Manipur where 21 army personnel were killed in an ambush only recently. There is no reference to Manipur. There is no reference to Mizoram. Sir, in the last round of discussions what has come in the way? The AASU and AAUSP have agreed to regularisation up to 1961. The Government has agreed to deport from 1971 all foreigners. The problem is regarding the period between 1961 and 1971. When the question of identification came up, the Government said that in identification it will take into account a document, a circular, issued by the Government of India in 1965, which

[Shri Dinesh Goswami] says that to a particular category of persons citizenship should be liberally granted. If you want to grant citizenship, the first task will be to identify the foreigners and then grant them citizenship. If you want to comply with the 1965 circular, can you do so provided you come to the conclusion that 'A' is a foreigner? How can you say that you will not identify a man because of the circular. This is putting the cart before the horse. That is why the entire solution... (Time bell rings) I hope five more minutes will be given.

MR. DEPUTY CHAIRMAN; Two, three minutes.

SHRI DINESH GOSWAMI; Five minutes. My group has a lot of time.

MR. DEPUTY CHAIRMAN. There are so many speakers also from your group.

SHRI DINESH GOSWAMI: Therefore. I submit that so far as the Assam situation is concerned, unfortunately, these issues have been brought in this matter without a proper appreciation either of the law or of the Constitution. Coming to the economy, the President's Address takes great pleasure in saying that the rate of inflation is under control. That reminds of an anecdote. A person had 102°F temperature and he went to a doctor and he told him that he had 102°F temperature. The doctor said, "Yes, there is a 5°-rise in the temperature and I will prescribe some pills." Next day he had 104°. He was in a state of collapse. The doctor said, "Do not bother. We have brought down the temperature. Yesterday the increase was 5°. Now it is 2." The next day it was 105°. The doctor said, "Everything is in order because we have brought down the rate of increase of the temperature." The next day the patient collapsed. The economic situation is the same in our country. What has been the inflation in this country

during the last three to five years. The inflation! to the extent of 52.4 per cent. Then 35 per cent. Over that 12 per cent. Over that 5.4 per cent. Can the common man of this country bear this rate of inflation? The report does not at all indicate that our share in the world export is coming down every year. We are talking about import and export in very high terms. Is it not a fact that in 1971 the percentage of our share of the world market was a dismal .62, that in 1978 it came down to .56, that in 1979 to .52 and in 1980 to .44? Is it not a fact that the trade deficit has gone up from Rs. 2,458 crores in 1970 to Rs. 5,555 crores? But even then the people are prepared to put up with these difficulties, that is, provided, as the hon. President said—I quote;

"They might be willing to put up with hardship if they see a climate of austerity and simple living around them. Popular feeling will naturally view with disfavour not only conspicuous consumption by the affluent but any public expenditure which is not directly related to development or to the defence of the nation."

Is there any indication in the President's Address as to how conspicuous consumption is sought to be brought down! by the Government? Are we not aware of the large amounts which are squandered away on various "tamashas" by the Government and the pro-Government bodies and ruling party. Therefore, I submit, Sir, that the people of this country are not prepared to put up with this hardship unless they see that the Government is serious. Any I do not see any seriousness.

In the end, I would like to say that the concluding paragraph of the President's Address makes me really feel amused. He says:

"In the present Session besides dealing with pending business, a large number of 'fresh legislative measures will come up for your consideration."

And he mentions the Land Acquisition (Amendment) Bill, 1982 and the National Waterway Bill, 1982. If what the President said on the 26th January was to be taken seriously, what was required immediately was a Bill to prevent defections. The Government itself had brought such a Bill and sent, to a Select Committee some years back but ultimately it lapsed because the Lok Sabha was dissolved. What was required was a Bill for electoral reforms. I do not see any indication of any of these Bills here, in fact, Sir, by this Address to the Joint Session of Parliament, the Government has virtually disowned the President of India. And that is why I said at the beginning that if I give unqualified support to this Address, the most unhappy person will be the President of India, Mr. Neelam Sanjiva Reddy. So, while thanking the President, I do it with my amendment—"but regrets that the Address runs counter to the Republic Day message of the Hon'ble President of India and avoids all issues on which the Hon'ble President laid emphasis in his Republic Day message." Thank you, Sir.

SHRIMATI USHA MALHOTRA (Himachal Pradesh): Sir, I deem it a great privilege to support the Motion of Thanks to the President's Address. I would, at the outset, congratulate the Government on the high degree of success achieved in the pursuance of its policies and programmes.

The President's Address is a solemn and simple document, depicting as to how the Government has encapsulated the grassroot programmes and policies. It also gives us a true and realistic picture of the national scene and the nation's foreign policy for the year that has gone by. At the same time, the Address provides us with a blue-

print as to what the Government proposes to do in the coming year.

It was in the year 1980 that the people of India returned Shrimati Indira Gandhi and her party with a massive mandate to power to form a Government, to rebuild on the rubble that was left behind by the Janata and the Lok Dal regimes. I just cannot resist saying something on what my hon. colleague, Shri Dinesh Goswami, has just said, that the Government had to pass a lot of ordinances during our regime. Why does he not see light? Why does he not have the guts to blame the previous regimes who tried to wipe out and destroy whatever we had built? He said something about the Essential Services Maintenance Act. Let me ask him, is there any magic wand which can keep the country running if there is no discipline? How would he feel if he went to a hospital and there were no doctors to look after him? How would he feel if the entire country answered the calls of those anti-national elements? They are anti-national elements because they represent vested interests. He has seen for himself that the call for a "Bharat Bandh" failed. Why? Because the people of India have become wiser.

SHRI DINESH GOSWAMI: Madam, if the workers are with you, you need not pass ordinances.

SHRIMATI USHA MALHOTRA: Please do not disturb me. I did not disturb you.

SHRI DINESH GOSWAMI: You are referring to me.

SHRIMATI USHA MALHOTRA: I did refer to you. You made your observations and I did not disturb you.

The responsibility of the "road-laying process" and the "patch-repairs" to nation's economy was left

[Shrimati Usha Malhotra]

to this Government and the responsibility fell on the shoulders of the Government headed by Shrimati Indira Gandhi. It will be seen how effectively it has ensured the percolation of the benefits to the common man the economically weaken and socially backward sections of the society. The backslide of the country's economy has been halted and this Government has been able to provide an infrastructure to implement its plans, programmes and policies. The energies of the Government continue to be focussed on controlling inflation that took its roots during the previous regime. We have to have higher production, better capacity utilisation, strengthening of public distribution system, import of essential commodities, whenever necessary. We have to exercise strict vigilance over the activities of anti-social elements. This approach promises further results in the fight against inflation. The House is aware of the Economic Gloom left over by the 30 months of Janata regime which had a PM but which in fact was no Plan. Those 30 months constituted a long period for the people of India, but it was very little time for them to have proved their worth. They felt that they could do better. This was their slogan. It was a Non-functioning Government. But they could not deceive the people of India for long. They said that they had a Plan. In their own terminology, it was a Rolling plan which rolled them up also. This period was marked by promises unkept and confidence betrayed. The people of India are very wise and took no time to rectify the verdict in favour of our party headed by our beloved leader, Shrimati Indira Gandhi. Nowhere in the history of any country in the world, can we pick up such an example when a leader could stage a come-back within months. You cannot deny the charismatic qualities. You have to open your eyes. You have to see

light. This is my appeal. The main objective of the Janata Party was relentless persecution and political annihilation of an individual. They had only one-point programme. They still seem to have this programme. It will not carry them very far. Nor will it help the country. This is what I gathered from their speeches yesterday.

किसी ने इनके पूछा कि तुम डूबे कैसे ?
इनका जवाब क्या था ? मेरे डूबे जाने
का बायस न पूछो, किनारे से टकरा गया
है सफ़ाई ।”

Their ship could hardly go away from the shores when it floundered and got wrecked. From crisis management in 1979, the country moved to consolidation and growth. Janata

was a conglomeration of 12 different political ideologies.

And what happened as a result of these political differences? An Urdu poet has very aptly described the infighting that has started after that:

अगर तूफ़ान में हो कश्ती तो काम आती
हैं तदवीरें,
अगर कश्ती में तूफ़ान हो तो खो जाती
हैं तकदीरें ।

After 1979 the country has moved on the path of consolidation and growth and the country is now poised for a meaningful debate on our basic problems of poverty and unemployment. There is a qualitative change for the better in the country's economic situation in sharp contrast to what it was two years earlier.

Sir, the President's Address is a balance-sheet of the performance of the Government. The productive apparatus which has been geared by it, has given the following results and the country's economy has staged a significant recovery.

During 1980-81 it has reflected in the reduced inflation rate from 22.2

per cent in the year 1979 and 16.7 per cent in 1980 to 5 per cent in 1981-82. The coal sector output has improved by 60 per cent. The industrial growth has improved from minus 2.4 per cent in 1979-80 to plus 8 per cent. The country is expected to cross the target of 8 per cent growth in the current fiscal year. The increase in power generation has gone up by 11.4 per cent. The saleable steel output has gone up by 18.9 per cent; indigenous fertilizer by 54.8 per cent; cement by 15.9 per cent; railway freight movement by 15.5 per cent; agricultural production by plus 3 per cent; foodgrains production 153.4 million tonnes and exports have gone up by 12.13 per cent. Production of sugarcane which had slumped to 129 million tonnes in the year 1979-80 has reached 150.5 million tonnes in 1980-81...

डा० साईं महावीर (मध्य प्रदेश)
इसी लिए चोनी सरती हो गई ।

SHRIMATI USHA MALHOTRA:
At least the farmers did not have to burn their sugarcane while it was in the field.

These are by way of our achievements. If you still fail to realise, I do not know when you will realise what we have achieved. Let me say what is expected. We expect it to reach 170 million tonnes in 1981-82. I pay my tribute to Shrimati Indira Gandhi who has pulled the country out of economic chaos. We are now in 1982 which is declared as the year of productivity.

Here I would like to draw the attention of the Government to the vast power potential available in the Himalayan region. For instance, in Himachal Pradesh alone there is a potential of 10,000 MW of hydro-electric power. Out of this, we tap only about 2,500 MW which includes Nathpa Jakri and Chameri projects

I would urge upon the Government to finally clear the Nathpa Jakri project so that when completed it can contribute to the nation's economy and build it up by the way of improving it also. Chameri is in the final stage of investigation. We still have to tap nearly 8,000 MW of this hydro electric power which has to be exploited in the national interest. The interest of Himachal Pradesh should be safeguarded in the Thein Dam on the principle of catchment area. Coming back again to the national scene, I may add that however well we may perform, the national economy cannot be insulated against the international pressures and forces. The stresses of the oil hike have affected India and the trade deficit has increased. To meet the situation and to ensure continued development, we have gone in for an extended agreement with the International Monetary Fund. The improvement in the infrastructure is reflecting itself in higher industrial productivity in the vital sectors showing an increased utilisation of installed capacity. The industrial labour also has responded very positively. The man-days lost on account of labour problems were in 1978-79—28.34 million, in 1979—43.87 million, in 1980—approximately 12.9 million and, in 1981-82—8.01 million¹. I would very much wish to aid hope that a section of the labour leadership will not allow itself to be taken in by the anti-national slogans and will allow the Government in arriving at a constructive solution of their problems. It is, indeed, in their own interest and not only in the interest of the workers and, indeed, I would say, in the interest of the country as a whole. I may add here that we should give more consideration to the industrial workers by providing them with house sites at concessional rates. For the rural workers, they should have labour colonies close to the industrial estates and industrial units. Participation of women, who form half of

[Shrimati Usha Malhotra] the population of India and who help in the reconstruction of the country should be suitably encouraged and suitable steps should be taken in this direction. We are proud to have a valiant and dynamic leader in our honourable Prime Minister, Shrimati Indira Gandhi.

DR. BHAI MAHAVIR: Again?

SHRIMATI USHA MALHOTRA: Yes. I will have to say it again because you have to be reminded again and again. We are confident that during her regime now, and not as under the regime of the other Government, women will continue to get her attention. Being the largest minority in the country, their welfare of women has received her attention. The Government has a national plan of action for women which serves as the guidelines to the Central Government and the State Governments. Measures seeking to amend the laws relating to their welfare, with special reference to the prohibition of dowry, are before the Committees of Parliament. We are confident that during this regime of hers again, as in her earlier regime women will continue to receive her attention and we hope that, being the largest minority in the country, their welfare would receive her attention although the President's Address does not make any mention of it. The women of India owe their rightful place to the father of the nation, Mahatma Gandhi; and to the founding-fathers of our Constitution and to the leaders of yester-years. We felt suffocated during the thirty months of the Janata regime. Not only women, but also the people of India as a whole felt like that, I would say. We were not allowed to contribute our bit or lend a helping hand, and we were just paralysed. The women of India pin their hopes; as do the people of India and the people of the whole world, on her. I have

travelled far and near and I know the respect that India enjoys and the place of pride it has in the comity of nations which is due to the immeasurable sacrifices, hard work; far-sightedness and the quality of statesmanship of the highest order possessed by her. An Urdu poet has very aptly said—now I will say something and you have to listen to it so that you realise it 'better;

”कोई बिजलियों से कह दे, कोई बिजलियों से कह दे,
मेरा आशियां तो फुंवा ।
मेरे हीसले को फूँको,
मेरा अज्म को जिलाओ ।
मेरो जिंदगी यहीं है, पर जिंदगी यह है।
सभी को फँज पहुँचे ।
मैं चिरागे राहगुजर हूँ,
मुझे शौक से जिलाओ । ”

Family Planning and Welfare plans are very important means of improving the quality of the lives of the people of any country. It is as much in the interest of the individual and family as in the interest of the nation.

Our hon. Prime Minister's clarion call is to convert the Family Welfare Plans and programmes into a mass movement. This reflects Government's total commitment to the programme. We sincerely want that the maximum benefits should be extended to the down-trodden, economically weaker and socially backward sections of our country. Hence we have now the new 20-Point Programme to cover certain plans and projects which could benefit this section of our society. People from all walks of life have welcomed this National Policy of Family Welfare. Population control through voluntary Family Planning has to be mobilised. Let me add that we have

added another India to our India of 1947. This is shocking. We have to take it seriously and I would appeal to the Opposition to come forward and not to cash upon it and convert it to their own interest as they did in the past. The Plan received a blow due to their attitude towards the national policy.

The provision of Elementary Education for all children should be there. It should be a National Policy. It should be decided in a way that the population of the entire country is covered. I will request the... (*Time Bell rings*).

Sir, I was supposed to get 20 minutes.

MR. DEPUTY CHAIRMAN: They are coming to 20 minutes. Please conclude.

SHRIMATI USHA MALHOTRA; I will request for some more time.

MR. DEPUTY CHAIRMAN; Please try to conclude.

SHRIMATI USHA MALHOTRA; I will take two or three minutes more.

I will request the Government to introduce Moral education as a compulsory subject at the primary school level on the Higher Secondary school and colleges. More emphasis should be given to vocational training education at this stage so that the drop-outs have a vocation in hand and are able to solve their unemployment problem. The 20-Point Programme, no doubt covers a great deal of this problem, but we have to have ourselves firmly anchored to the moral values building a nation from the cradle and inculcate a deep sense of duty to the society and the country. We must not forget that 1982 is the International Year of the Old and hence certain projects and programmes have to be formulated for a population which has no kith and kin to look after it. I would urge that suitable steps be taken in this direction.

India has made a considerable headway in Space Technology and Communications during the year. Three Indian-made Satellites have been launched—ROHINI, APPLE and BHASKARA-II. India has demonstrated self-confidence and her growing technological stature by sending an expedition to the Antarctica. It is very creditable that the Department of Oceanography within five months of its creation, has achieved a glorious success in landing 20 Indian scientists to explore the hidden wealth around the South Pole, i.e. oil, gas, coal, copper, gold, chromium, lead, etc... (*Time Bell rings*). I am just finishing.

In the international sphere, we have a policy of Non-alignment. This is the policy we have always stood for and have not swerved from it. Non-alignment is a policy, not an objective by itself. The objective is freedom of judgment and action so as to safeguard the strength and basic interests of one's country. We earnestly hope that major military powers will realise the futility of confrontation and arrest the diversion of resources from development and welfare to armament. We have tried to normalise our relations with our neighbouring countries and have built up an atmosphere, in which mutual trust and closer ties of friendship may flourish. We have improved our relations with our immediate neighbours, China, Bangladesh, Pakistan, Sri Lanka and Nepal.

The Military build-up in the Indian Ocean is a matter of great concern to the littoral States and India in particular. There is a growing concern over the deteriorating international economic climate. Hence came the Summit meeting at Cancun of the North and South. The South-South meeting will facilitate negotiations for greater global cooperation. This is a determined effort on the part of our Government under the leadership of our beloved Prime Minister to bring the developing countries together to explore and exploit their own energy resources and to be self-

[Shrimati Usha Malhotra]

reliant. Tourism is another industry. It is also called the smokeless industry. It is best foreign exchange spinner. It is receiving due consideration from the Government. But more stress has to be laid on it. It also promotes international understanding. The tourists can see the beautiful spots of our country and also the tremendous progress the country has made in various fields. I would like to avail of this opportunity to request the Government to pay more attention to the development of tourism in Himachal Pradesh. There is no ITDC hotel there. There is no Central information centre. Simla AirFrip is being constructed by the Himachal Pradesh Government. I would request that its cost be reimbursed and an air service started in April, 1932. The President's Address rightly mentions about deterioration in the international situation. When the Congress Government took over in 1982, the security environment was greatly disturbed. Under the leadership of Shrimati Indira Gandhi, the Government earnestly set about correcting the distortions in foreign policy which had occurred during the earlier regime. In spite of our sincere desire to live in peace and amity with our neighbours certain ominous developments are forcing India to strengthen her defence preparedness. It puzzles us a great deal that Pakistan should talk of a "no-war pact" while feverishly arming itself. We have always adhered to the path of peace and wish to live with our neighbours in an atmosphere of amity and friendship. Non-alignment is the policy we have always stood for. We have never swerved from it. Non-alignment is a policy and not an objective by itself. In conclusion, I would appeal to the Opposition to help the nation to overcome the problems that confront us within the country and outside. Let us work shoulder to shoulder to mitigate the suffering of the people of our country. With these words I lend my unqualified support to the Motion of Thanks to the President.

श्री जे० के० जैन : उपसभापति जी, राष्ट्रपति महोदय के अभिभाषण के ऊपर मैं अपना समर्थन देने के लिए यहाँ खड़ा हुआ हूँ। राष्ट्रपति का अभिभाषण, भारत सरकार के जो साल भर के कामकाज थे, उनका चिट्ठा था और उसके ऊपर राष्ट्रपति महोदय ने जो अपने विचार प्रकट किये, जो अपना भाषण दिया वह अक्षरशः सत्य है। हमारे बहुत से वक्ताओं ने जो फिगरज दी कि किस प्रकार से देश में उत्पादन बढ़ा है, किस प्रकार से बिजली का उत्पादन बढ़ा है, किस प्रकार से औद्योगिक उत्पादन बढ़ा, किस प्रकार से खेती का उत्पादन बढ़ा किस प्रकार से विकास योजनाएँ चलाई गईं, उनकी जो फिगरज हैं, मैं उसमें नहीं जाना चाहूँगा। लेकिन उपसभापति जी, हमारे जो श्री गोस्वामी जो कह रहे थे कि कुछ हार्ट सचिंग होनी चाहिए थी, मैं उनसे पूछना चाहता हूँ कि राष्ट्रपति के भाषण में कभी पॉलिटिकल पार्टीज के लिए जिक्र होता है क्या? सरकार के बारे में होता है।

तो राष्ट्रपति महोदय ने जो 25 जनवरी को अपना भाषण दिया और उसमें कहा कि पॉलिटिकल पार्टीज को कुछ हार्ट सचिंग करनी चाहिए, तो जरा इनको आइने के अन्दर मुँह देखना चाहिए कि इनको हार्ट सचिंग करने की जरूरत है, क्योंकि किसी प्रकार से देश के अन्दर यह अराजकता फैलाना चाहते हैं। तो राष्ट्रपति महोदय ने ठीक ही कहा कि पॉलिटिकल पार्टीज को हार्ट सचिंग करनी चाहिए ताकि देश के विकास में वह जो रोड़े अटक रहे हैं, उससे यह बाज आ जाए। हमारा गरीब देश है, गरीब लोगों के लिए जो कार्यक्रम चलाए जा

रहे हैं, उन कार्यक्रमों में किसी प्रकार की परेशानी न हो, इसलिए राष्ट्रपति महोदय को जो उन्होंने शब्द कहे हैं और दिनेश गोस्वामी ने जो उनको ट्विस्ट करने का प्रयास किया है, मैं उनकी इस बात की भर्त्सना करता हूँ और आशा करता हूँ कि विरोधी दल के जो लोग हैं, वह तबतक हाट सचिव करेंगे। उपासभापति महोदय, जुड़ोशरी के ऊपर किस प्रकार से आज इस सदन के अन्दर प्रहार किया गया और यह तक कहा गया कि जुड़ोशरी ग्लास हाउस नहीं है। अरे, तो तुम क्यों जुड़ोशरी के बारे में बातें करते हो? आज तुम ने जो अपना मुँखीटा था, अपने हाथ से हटा दिया। तुम्हारी कहने की बातें और होती हैं और अमल में लाने की और होती हैं। यह बिल्कुल...

PROF. SOURENDRA BHATTA.
CHARJEE (West Bengal): He has quoted that the President told about 'heart-searching'? At what page that expression is used?

श्री जे० के० जैन : अरे, आप बैठिए ... (व्यवधान) ...

श्री उपसभापति : जब आप बोलिएगा तो जवाब दीजिए।

प्रो० सौरीन्द्र भट्टाचार्य : वह जुड़ोशरी के बारे में था तो किस पेज में था, बता दें।

श्री जे० के० जैन : मैं 25 जनवरी के भाषण की बात कह रहा हूँ... (व्यवधान)... 25 जनवरी को भाषण हुआ था—प्रान् द ईव आफ 26 जनवरी—आपको भी वारेकट करता हूँ।

उपसभापति महोदय, तो यह जो कहा गया अभी कि जुड़ोशरी ग्लास-हाउस नहीं है—अरे, तो आपके मुँह से बंदू आ रही है कि आप लोग झूठी

डुहाई देते हैं जुड़ोशरी के लिए। आप लोग हैं जो जुड़ोशरी के बारे में बराबर प्रहार करते रहते हैं।

उपसभापति महोदय, केरल के स्पीकर के बारे में किस प्रकार से इन्होंने धिनीने प्रहार किये। एक तरफ संविधान की बातें करते हैं। मैं पूछना चाहता हूँ अपने विरोधी दल के भाइयों से कि यदि संविधान में यह प्राविजन है और उसका स्पीकर केरल असेम्बली ने इस्तेमाल किया तो ये क्यों गैर-संवैधानिक काम करवाना चाहते हैं? क्या ये कह सकते हैं कि स्पीकर ने वहाँ कोई गैर-संवैधानिक काम किया है? क्या वहाँ के विधि में या विधान में यह प्राविजन नहीं है। उपसभापति महोदय, ये वही काम अच्छा समझते हैं जो उनके पक्ष में होता है। और हर चीज उन को बुरी लगती है।

20-सूची कार्यक्रम की उन्होंने आलोचना की। पीलू मांटी साहब यहाँ आ गए, मैं बड़ा शुक्रगुजार हूँ, वे जब परसों भाषण दे रहे थे, 20-सूची कार्यक्रम की कापी दिखा कर कह रहे थे...

श्री पीलू मोदी (गुजरात) : सूची की कापी थी।

श्री जे० के० जैन : तो ये जो कह रहे थे कि क्या है इसके अन्दर? पीलू साहब, इस के अन्दर सिचाई की योजनाएँ हैं, आपके लिए नहाने की, तरुणताल, स्विमिंग पूल की योजना नहीं है, जहाँ आप डूबे रहते हैं। यह गरीबों के लिए हैं जिसके अंतर्गत देश के गरीब विज्ञान को... (व्यवधान)... उस के खेत के अन्दर पानी पहुँचाने के लिए, सिचाई की योजना बनाने के लिए...

श्री पीलू मोदी : सिचाई की योजनाएँ जनता सरकार ने शुरू की थी, इस देश में।

श्री जे० के० जैन : बोलिए, बोलिए। उसभाषति महोदय, मैं पीलू साहब को बताना चाहता हूँ कि 20-सूत्री कार्यक्रम के अन्दर उनके लिए कंक-पेस्ट्रिया नहीं हैं लेकिन गरीब के लिए ढाल और तलहन को खेती बढ़ाने के लिए जरूर उपाय बनाए गए हैं। उसभाषति महोदय, हमारों एंड के जो भालिः ये बने बैठे हैं, उनका स्वाभित्व समाप्त हो जाएगा 20-सूत्री कार्यक्रम के अन्दर। उस स्वाभित्व को समाप्त कर देश के गरीब नागरिकों को, देश के गरीब किसानों को जमीन और खेत प्रदान करने की योजनाएं बनाई गई हैं....

श्री पीलू मोदी : यह नमूना देख लीजिए... एक किसान का नमूना देख लीजिए।

श्री जे० के० जैन : बोलो, बोलो, बोलो। मैं एक जाता हूँ। अभी आपकी कमेंटरी ज्यादा इम्पोर्टेंट है। आप कर चुके हैं अपनी कमेंटरी जिस कमेंटरी के ऊपर देश के गरीबों ने धू-धू किया है। आपने देश की गरीब जनता के लिए कुछ नहीं कहा। आपने बीस-सूत्री कार्यक्रम का मजाक उड़ाया, इसलिए कि आपके मुँह और गुद्दिघाओं के अन्दर कटौती होने जा रही है; क्योंकि पीलू मोदी साहब जानते हैं कि अगर शेड्यूल्ड कास्ट कहीं ऊंचे बन गए, कहीं उद्योग धन्धे चलाने लग गए, कहीं उनके काल-कारखाने लग गए, तो उनकी सेवा कौन करेगा? उनको परेशानी इस बात से हुई है।

श्री पीलू मोदी : तू करेगा। और कौन करेगा?

श्री जे० के० जैन : शेड्यूल्ड कास्ट, जिसके उत्थान के लिए उपाय सुझाए गए हैं इसमें....

श्री पीलू मोदी : बताओ, सेवा करोगे कि नहीं?

श्री जे० के० जैन : सारा देश जानता है कि जनता राज में दिल्ली के अन्दर जो रीसिटलमेंट कालोनीज बनायी हुई थी, यदि उनके अन्दर हमारी सरकार ने उनको मकान और जगह दी थी और वहाँ पर बिजली के खम्भे बनाए गए, लेकिन इन्होंने अपनी सरकार अति ही उन बिजली के खम्भों में बिजली के लट्टू लगाने से मना कर दिया। इन्होंने कहा, जाकर इन्दिरा भांधी से कहो, वही आकर बिजली लगाएगी। अरे, उन देशवासियों की दुआएं फल गई, इन्दिरा भांधी फिर सत्ता में आई, इन्होंने रीसिटलमेंट एरिया में जाकर देखो—कैसी चम-चम चमक रही है। वहाँ पानी है, बिजली है, सड़कें हैं, वहाँ ट्रांसपोर्ट है। लेकिन 30 महीनों के अन्दर जनता पार्टी के लोगों ने उन लाखों लोगों को नारकीय जीवन बिगाने के लिए मजबूर कर दिया। ये थे इनके कार्यक्रम।

उसभाषति महोदय, 20-सूत्री कार्यक्रम के अन्तर्गत इन झुग्गी-झोंपड़ियों के विकास के लिए योजनाएं बनाई गई। गांव-गांव में बिजली पहुंचाने के लिए कदम उठाये गये। श्री पीलू मोदी जी ने अपने घर में सेंट्रली एयरकंडीशंड प्लाट्स जो लगा रखे हैं, इनको लगा कि इसमें थोड़ी इनकी कटौती हो जाएगी, यदि गांव-गांव में बिजली पहुंच गई, इसमें थोड़ी इनकी कटौती हो जाएगी परीश की झोंपड़ी में पखा पहुंच गया तो कहीं ऐसा न हो कि अपने प्लांट को बन्द करना पड़े, इसलिए इन्होंने किस बेरहमी से, किस वेशर्मी से 20-सूत्री कार्यक्रम का मजाक उड़ाया। मुझे आशा

है कि पीलू मोरो साहब किसी रोज हार्ट-पंच करेंगे तो कम से कम क्षमा मांगेंगे; क्योंकि यह बीस-सूत्री कार्यक्रम यह कार्यक्रम है जो गरीबों के उत्थान के लिए, उनके विकास के लिए बनाया गया है। इस पर उन्होंने जो कटाक्ष किया है, इस प्रकार से जो संहार किया है, उसके लिए वे एक दिन जरूर क्षमा मांगेंगे।

श्री पीलू मोदी : 20 बार यूका है।

श्री जे० के० जैन : उपसभापति महोदय, जो इनके पिट्टू हैं, गोदामों में जो इन्होंने माल भरा हुआ है, जो गरीबों का खून घूने हुए हैं और जो खाने का सामान गोदामों में भरे हुए हैं, उनको खत्म करके पब्लिक डिस्ट्रीब्यूशन के कार्यक्रम को धीमे बढ़ाने के लिए जो योजना 20-सूत्री कार्यक्रम में दी गई है, इनको डर है कि उनके गोदामों से सामान निकाल कर पब्लिक डिस्ट्रीब्यूशन सिस्टम को दे देंगे तो इनका काम खत्म हो जाएगा; क्योंकि चैनल इनका बुरा से जुड़ा हुआ है।

उपसभापति महोदय, बड़े-बड़े घरानों को इन समस्या नहीं करना चाहते हैं। लेकिन हम यह जरूर चाहते हैं कि देश के नीजवान भी इंट्रप्रेन्योर बनें, छोटे छोटे उद्योग लगावें, छोटे छोटे कल-कारखाने लगायें; क्योंकि 20-सूत्री कार्यक्रम के अन्दर ऐसे यंग इंट्रप्रेन्योर को प्रोत्साहन देने के लिए योजनाएं बनाई गई हैं और हमारे पीलू मोदी साहब यह कहते हैं कि इस प्रोग्राम में तो कुछ है ही नहीं। किस प्रकार से उन्होंने उन दिन यहाँ तांडा नृत्य दिखाया, 20-सूत्री कार्यक्रम की पुस्तक को लेकर कि इसमें कुछ है ही नहीं। पीलू मोदी साहब आपको समझ नहीं आयेंगी कि इस

20-सूत्री कार्यक्रम के अन्तर्गत जो कार्यक्रम दिये गये हैं यह देश के गरीब बच्चों के उत्थान के लिए हैं।

श्री पीलू मोदी : तेरे जैसों के लिए।

श्री जे० के० जैन : गरीब बच्चों के लिए शिक्षा, गरीब बच्चों को पोषाक देने के लिए, देश के गांव के गरीब बच्चों को ट्रांसपोर्ट सुविधायें उपलब्ध कराने के लिए यह 20-सूत्री कार्यक्रम है। . . . (व्यवधान)

श्री पीलू मोदी : तेरे जैसों के लिए।

श्री जे० के० जैन : गरीब बच्चों को दूध और पानी देने के लिए यह कार्यक्रम है, पीलू मोदी जैसे लोगों के पिट्टुओं और दलालों के गोदामों को भरने के लिए नहीं।

श्री पीलू मोदी : तेरे जैसों के लिए।

श्री जे० के० जैन : उपसभापति महोदय, मैं चाहूंगा कि इस प्रकार के भाषण करने से पहले, इस प्रकार का दुस्वाहस करने से पहले जरा यह ध्यान देश के गरीब निवासियों की तरफ दें। कभी जाकर देश के उन गरीब निवासियों को देखेंगे तो प्रायः इनका गला पसीज जाएगा। लेकिन इनको फुरसत कहां है? इनको फुरसत नहीं है, देश के गरीब नागरिकों की ओर देखने की। इनको फुरसत किसी और काम के लिए है। . . . (व्यवधान)

श्री एन० के० पी० साल्वे (महाराष्ट्र) :
कोन से काम के लिए है? . . .
(व्यवधान)

श्री जे० के० जैन : मैं यह पूछ कर बताऊंगा। . . . (व्यवधान)

श्री पीलू मोदी : मुझे ले जाना, मैं जाऊंगा तेरे साथ ।

श्री जे० के० जैन : उसभाषति महोदय, भ्रष्टाचार की बहुत बातें हुईं । इन्होंने कहा कि सुप्रीम कोर्ट की जजमेंट से पहले ही अन्तुले को हटा देना चाहिए था । . . . (व्यवधान) मैं पूछना चाहता हूँ कि इनके जो आका थे, चिमनभाई पटेल को हटाने के लिए उन्होंने घरना दिया और कहा कि चिमनभाई पटेल को हटा दो ।

SHRI PILOO MODY. Kindly tell him that it is factually wrong.

श्री जे० के० जैन : तो हमारी नेता ने सोचा कि वृद्ध आदमी है, देश की पोलिटिक्स में भाग लेता रहा है । कहीं एसा न हो कि कुछ हो जाए, तो इनके कहने से चिमनभाई पटेल को हटा दिया, क्योंकि इन्होंने कहा कि वह खराब है । लेकिन जब हमने उसको अपनी पार्टी से हटाया तो इन्होंने अपनी पार्टी में लेकर उसको अध्यक्ष बना दिया । उसको पदवी दे दी । (व्यवधान)

उपसभापति महोदय, कौन-सी ये नदियाँ हैं कि उनमें गोता लगते ही वह पवित्र बन गये ?

जरा इस बात का जवाब दें । इनके पास कोई उत्तर नहीं है ।

यह बात करते हैं कि हम डेमोक्रेसी का गला घोट रहे हैं । मैं पूछना चाहता हूँ कि सन् 1977 के अन्दर जब सम्मान की उपाधियाँ दी जा रही थीं राष्ट्रपति भवन में, तब किस ने रोका था जगमोहन को जाने से और यह कहा था कि तुम पद्म-विभूषण की उपाधि लेने मत जाओ ? किसने गला घोटा डेमोक्रेसी का । नैनीताल में छोटा-सा एक प्लाट, जिसकी कीमत

2 हजार रुपए भी नहीं होगी, चरणसिंह साहब के रिश्तेदार, नातेदार के उस प्लाट को सरकार ने 4 लाख रुपए में खरीद लिया ।

संसदीय कार्य विभाग में उपमंत्री (श्री कल्पनाथ राय) : 11 लाख में ।

श्री जे० के० जैन : 11 लाख में— मैं धन्यवाद देता हूँ अपने साथी का— 11 लाख में वह सरकार के हाथों बेचा गया । सरकारी खजाने से दोनों हाथों से इन्होंने लूट मचाई । उपसभापति जी, और तो और, लाखों रुपये की घड़ियाँ स्मगल करके लाये और जब पकड़े गये एयरपोर्ट पर तो चरणसिंह साहब ने रुज ही बदल दिया और कह दिया कि यह गिफ्ट के रूप में आई हैं । शर्म आनी चाहिये । अपने गिरहबान में हाथ डालकर देखें । भ्रष्टाचार से भरे हुये इन के दलाल और पिटू हैं और आज यह हिमाकत करते हैं कांग्रेस (आई) के नेताओं पर उंगली उठाने की । 1800 करोड़ रुपए की स्टील इनके मिनिस्टर श्री बीजू पटनायक ने विना टेंडर के इम्पोर्ट की । इस सदन के माध्यम से मैं सरकार का ध्यान इस ओर दिलाना चाहता हूँ कि इसकी जांच की जाये कि 1800 करोड़ रुपए की स्टील विना टेंडर फ्लोट किये कैसे देश के अन्दर आयात की गयी ।

गैर-जिम्मेदारी की बातें करते हैं । इनके एक मंत्री थे श्री वृजलाल वर्मा । वह विदेश गये । नियम होता है कि इंजेक्शन लगवाना होता है, नहीं तो भय रहता है कि कोई कीड़ा आ गया तो देश में महामारी फैल जाएगी, लेकिन उनके शरीर में कण्ट होता था सुई लगवाने से । जब वह वहाँ आये तो अधिकारियों ने उनको रोका और तीन दिन क्वारनटाइन पर रख

दिया, बोले बैठे रहिए । इतने गैर-जिम्मेदार मंत्री बनाये गये तो देश का क्या हाल होगा । देश की जनता देख रही है कि इनके मन्त्रों को उठाते-उठाते दो वर्ष हो गये, जो गन्दगी यह छोड़ गये थे । ठीक कहा हमारी प्रधान मंत्री श्रीमती इन्दिरा गांधी ने कि इन लोगों ने देश का रेल का पटरी से धकेल दिया था, दो वर्ष में पटरी पर लाये हैं और आने वाले तीन वर्षों में देश को आगे ले जायेंगे ।

उपसभापति, क्या कहूँ इनके जो कारनामे हैं । देश के खजाने को, देश के सोने को समग्रियों ने आपस में बांट लिया । देश के सोने को नीलाम करने की ऐसी योजना बनायी कि श्री कान्ति देसाई ने अपने लड़के का सम्बन्ध जनता पार्टी के फाइनेन्स मिनिस्टर एच० एम० पटेल की लड़की के साथ कर दिया । दोनों ने मिल कर योजना बनायी कि देश के सोने को नीलाम करो और कान्ति देसाई ने अपने पिट्टुओं को, 21 पिट्टुओं को देश के सोने को खरीदने के लिए खड़ा कर दिया और देश का सारा सोना, करोड़ों रुपये का सोना कान्ति देसाई को एच० एम० पटेल ने, जो उनके फाइनेंस मिनिस्टर थे, दहेज के रूप में दे दिया । शर्म आती चाहिये । बातें करते हैं भ्रष्टाचार की ।

उपसभापति जी, मैं आपको बताऊँ कि उन्होंने किस तरह से लाखों कांग्रेसजनों को जेल में ठूस दिया, सैकड़ों कार्यकर्ताओं को गोलियों से भूनवा दिया । कार्यकर्ताओं को जेल में रखा जहाँ उनके भोजन का इन्तजाम भी नहीं था । एक-एक हजार कार्यकर्ता और पांच गुसलखाने और लेट्रीन । यह तो रिकार्ड की बातें हैं । ये बातें करते हैं डेमोक्रेसी की । आप डेमोक्रेट कहाँ से आये ।

उपसभापति जी, विदेश नीति के बारे में मुझे यह कहना है कि चीन गये थे इनके आका श्री अटल बिहारी वाजपेयी । वहाँ से अपनी नाक कटा कर उन्हें देश वापस आना पड़ा । चीन में ही भागे, धोती की लगाम को बांध कर भागे कि क्या हो गया । अच्छो चीन देखने की लालसा हुई थी । अरे, लालसा ही थी तो जब विदेश मंत्री नहीं थे तब चले जाते या जाकर चीन देख लो । एक और विदेश मंत्री बने थे श्री एस० एन० मिश्र । अपने भारत के कैंडीडेट को ही इन्होंने चुनाव में हरा दिया । इन्होंने देश के साथ खिलवाड़ किया, देश का करोड़ों रुपया खर्च कर दिया ।

आप रेकार्ड उठा कर देखें, उस समय 1977 में जब इन्दिरा गांधी की सरकार थी, इतना जबरदस्त हमारे पास विदेशी मुद्रा का कोष था । लेकिन यह जानते थे कि हमें ज्यादा दिन तो रहना नहीं है इसलिए उसको दोनों हाथों से उन्होंने लुटाया, विदेशी मुद्रा को । उनके बस का नहीं था प्लानिंग करना और इसलिए रोलिंग प्लान को यह लाये । यह किसी चीज के जानकार नहीं थे । हमारे कारखानों को कूड़ की आवश्यकता होती है और इसके लिए एडवांस में ही बुकिंग करनी पड़ती है यदि पहले से बुकिंग नहीं होती तो पानी के जहाजों से वह लाया जाता है और उसके आने में महीनों लग जाते हैं । तो कब वह आयेगा और कब पेट्रोल बनेगा और कब वह काम में आयेगा । तो उस समय कूड़ की कोई बुकिंग नहीं थी । धन्यवाद है श्रीमती इन्दिरा गांधी का जिन्होंने आते ही पेट्रोल का सीधा आयात कर देशवासियों को उनकी टर्कों, बसों और स्कूटरों को चलने दिया । शासन में विधि का, विधान का अंश नहीं था । उस समय यह हट गये नहीं तो देश में हाहाकार मच

[श्री जे० के० जैन]

जाता। इनकी किसानों की विरोधी नीति की बात तो हमारी उपा मलहोत्रा जी ने कही है। गन्ने को खेतों में जलाने के लिए आप ने उनको मजबूर कर दिया और अब आप बात करते हैं कि चीनी महंगी हो गयी। तुमने एक तरफ मजबूर कर दिया किसानों को इसलिए कि वह गन्ना न बोये और जब गन्ना नहीं बोला जाएगा तो चीनी क्या आसमान से टपकेगी। लेकिन किसान को आज देश की सरकार पर विश्वास है, उसको आज हमारी नीतियों पर विश्वास है उसको हमारे नेता पर विश्वास है और उसको विश्वास है कि हमारी नेता श्रीमती इन्दिरा गांधी के होते हुये किसान विरोधी नीति नहीं बन सकती, गरीब विरोधी नीति नहीं बन सकती, मजदूर विरोधी नीति नहीं बन सकती। उत्पादन को बढ़ाने के लिए हमारे यहां प्रयत्न हो रहे हैं। उत्पादन बढ़ाने की बात हमने कही तो यह सड़क पर निकल आये हैं कि हम कल कारखाने नहीं चलने देंगे। 19 दिसम्बर को भारत बन्द का नारा दे दिया। एक तरफ तो कहते हैं कि उत्पादन नहीं बढ़ रहा है और दूसरी तरफ भारत बन्द कराते हैं। चोर को कहते हैं चोरी करो और शाहू को कहते हैं कि जायते रहो। एक तरफ कहते हैं उत्पादन नहीं हो रहा है और दूसरी तरफ कारखानों को बन्द कराना चाहते हैं, मजदूरों को बहकाते हैं। लेकिन आज मजदूर जागरूक हो चुका है इसलिए 19 दिसम्बर के इस आवाहन को उन्होंने लात मार दी और कहा कि हम देश के मजदूर अपने कारखानों को बन्द नहीं होने देंगे और मैं इस सदन के माध्यम से उन मजदूर भाइयों को बधाई देना चाहता हूँ कि जिन्होंने कि उत्पादन रोकने के उनके नारे को तहतनहस कर दिया और 19 दिसम्बर को भारत बन्द का आवाहन ठुकरा दिया।

इजराइल की बात कई बार हुई। क्या रोमांस दिया मोशिए दयान के साथ, उनको यहां बुलाकर। यह विदेशियों के साथ भी इसी तरह से करते रहे और देश में भी लोगों के साथ यही करते रहे। इनके आपस में जो पत्र थे वे संघर्ष करते रहे। मोशिए दयान को यहां बुलाया गया। यह उनके चरित्र का एक नमूना है कि जहां उन्होंने अपनी पार्टी में बैठे हुये विभिन्न दलों के साथ सांठगांठ करने की कोशिश की वहां उन्होंने ऐसे विदेशियों को यहां बुलाया धिनके साथ हमारा कोई सम्बन्ध नहीं था और जिसके लिए हमको कितना ही दण्ड उठाना पड़ा। अरब देश के लोगों पर क्या बीती है इन्हे आप जानते हैं और इन जनता पार्टी के निरक्षर शासकों ने उन लोगों के साथ सांठगांठ करने की कोशिश की। मैं भर्त्सना करता हूँ कि इनके ऐसे कार्यकलापों की।

राष्ट्रपति महोदय ने अपने अभिभाषण में जो जो बातें कही हैं वे अक्षरशः सत्य हैं। क्योंकि सत्य कटु होता है इसलिए वे उनकी हलक से उतर नहीं पा रही हैं। मैं अपने राष्ट्रपति महोदय को इस भाषण के लिए बधाई देना चाहता हूँ। साथ ही बधाई देना चाहता हूँ भारत सरकार को और अपनी प्रधान मंत्री श्रीमती इन्दिरा गांधी को कि उन्होंने दो वर्षों के अन्दर पहाड़ जैसा काम को उठाया और मुझे पूरी आशा और विश्वास है कि आने वाले वर्षों में हमारी नेता और हमारी सरकार हमारे देशवासियों के लिए एक ऐसा कार्यक्रम प्रस्तुत करेगी जिससे हमारा देश दिन दुनी और रात चौगुनी तरक्की करेगा। इन शब्दों के साथ मैं इस राष्ट्रपति महोदय के अभिभाषण पर अपनी सहमति प्रकट करता हूँ।

SHRI M. KALYANASUNDARAM (Tamil Nadu). Sir, the Address contains plenty of statistics and figures to present a rosy picture about the economy of the country. It is unusual for the President to indulge in such details. I wonder whether those who drafted the Address had the people of India in mind or the officials of the World Bank and the IMP in mind. Those statistics may satisfy them but will these figures satisfy the working people of this country, the farmers and the middle class of the country or even the industrialists of the country? Will it mean growth? All of us are interested in the growth of the economy, but what are the specific steps? I will come to that a little later. All the same the Address is very complacent about the danger from outside. Economic situation is a danger from inside that there is a danger to our sovereignty, to our security from outside. Even about the Address is very complacent. The whole country knows about the danger of supply of sophisticated arms by the United States imperialists to Pakistan aided by Saudi Arabia and Turkey. And on this side the Maoist leadership of China, they are also aiding the Pakistanis. In a global attempt to combine together, the United States imperialists, Pakistan and Chinese to form a front against the liberation movement in the world, against the non-alignment, against the Soviet Union socialist countries, we should see what is happening around us in the light of the global threat. Although the Prime Minister very often speaks about war danger, I do not know why this is played down. This danger around us which takes the threat of war even to our door is played down. There is an attempt of normalisation of relations with Pakistan and China. Nobody will have serious objections to it. Normalisation is necessary in the interest of development of both

Pakistan and India. Neither India nor Pakistan have resources to divert to

war front at the cost of development. So, what is actually happening? Even when the Address is under discussion, we know what has happened. Pakistani delegates, whether in the Human Rights Commission or in the New Delhi consultations, are speaking against India. They do not spare an opportunity to snipe India. That is what is happening. Now they have gone back and raised the question of Jammu and Kashmir, as if Jammu and Kashmir, situation they are not reconciled to, they are persisting. It looks like that. Is this the method of normalisation of relations with India? Is the military dictatorship of Pakistan anxious to have normal relations with India? They are going back on the Simla Agreement. They are going back even to the original position about Jammu and Kashmir. That is the attitude and we have got much illusion about it. There is so much enthusiasm even in the South Block who are enamoured of the offer of Mr. Zia-ul-Haq about the no-war pact. Now let us think of Chinese, Chinese leadership. There are new enthusiasts who want normalisation of relationship with China. My party is also anxious that there should be normalisation of relations with China, but on what basis? What is the policy that the Chinese leadership is pursuing on a global level? It should be on the basis of Panchsheel. Panchsheel principles were given to the world both by India and China in the olden days. The present leaders of China are different, they are going back on it. Now they are talking of Tibet as the palm and Ladakh, Nepal, Bhutan, Sikkim, Arunachal Pradesh as the five fingers of the palm. Three of them Ladakh, Arunachal Pradesh and Sikkim are parts of India. Is this the friendly gesture to normalise relationship with India? What are they having in their palm? They are having weapons with rockets which can directed to any city in India—even

the southernmost city. Do all these things indicate that those countries

[Shri M. Kaiyanasundaram] are anxious for normalising relations with India? So it is essential that we make all efforts to normalise relationship with our neighbouring countries but our defence must be strong and we should be self-reliant both economically and in the matter of defence. If there is no danger at present, it is because of the peace programme of the Soviet Union and the Indo-Soviet Treaty. That has helped us so far and I am sure that will help us in future also. But there is an attempt in our country, including in some sections of the Government, to equate America and Soviet Union. Soviet Union is a friend of ours. Their friendship has withstood all tests at critical moments. Right from the Kashmir issue up to now, they have stood by us. They have stood by us in every effort and we are equating both of them—America and the Soviet Union—as the two Super Powers. Although the President has not used that word, yet the words more or less amount to that. We must not depict the friend as an enemy and the enemy as a friend. That attempt is very dangerous and against the interests of our country.

Now let me come to the internal situation. Externally, to fight this menace and danger, we should strengthen our friendship with our allies and we should strengthen our relationship inside the Non-Aligned Movement. Internally, there should be an attempt to mobilise all patriotic, nationalist and anti-imperialist forces in the cause of defending the security of our country and preserving national unity. But what is happening? The economic situation is deteriorating. In spite of these assurances and grand words used in the Address, there is no indication that the prices will be controlled, that there will be relief in unemployment. The two major issues—high prices and unemployment—are as serious a menace as ever. If anything, they are going to be worse because the

balance of payments position is becoming worse. The IMF loan is not going to help us very much. If Government really means to strengthen our economy on the basis of our resources, our science and technology, our labour, then the economic policy must change. Before fighting for the new international economic order we should fight for a new economic order in our own country. Where is the programme? Where is the action against the multi-nationals, against the monopolies which fleece our nation and destroy our economy. What is the position today about cottage industries like handloom industry, match industry and other industries? Even in fishing in Tamil Nadu the multi-nationals and the monopoly houses are allowed to enter and loot these industries. It is one of the main causes of the increase in poverty, in spite of the fact that there is growth in science and technology. We are proud of our scientists, technicians, engineers and workers for the achievements they have shown. That only proves that given an opportunity we can stand on our own legs and improve our economy. But the economic policy, the fiscal policy, the industrial policy of the Government of India is in favour of the multi-national and the monopoly houses. What is the fate of the cases under the Foreign Exchange (Regulation) Act? What is the fate of the cases under the Monopolies Restrictive Trade Practices Act? I think the two Acts have been put in the cold storage, those two Acts which will attack the monopoly houses and the multi-nationals and save our economy, and the Essential Services Maintenance Act and the National Security Act are being used vigorously against the workers and the farmers. In this way they are going to build a self-reliant economy? All of us will co-operate for building a self-reliant economy. But what for is the Government asking for co-operation? The workers work

for eight to ten hours a day and there is attack on their wages, there is attack on their Dearness Allowance. What about the D. A. of the Central Government employees? Arrears of three instalments have to be impounded if they have to get it at least in future. They have powers only to attack the workers and the farmers and the wage-earners, but they lack power or will to attack those who are working against the interests of the country, those who are working against the development of our economy.

Sir, it is a good gesture shown by the Government of India in organising the so-called South-South meeting. It is certainly a step in the right direction. What does it indicate? In that field also, who is the main obstacle? It is clear that the US imperialism is the main obstacle. When we want to fight for a new economic order, the countries of the third world must join together, as they have in the non-alignment movement. In this movement, the so-called Group of 77, the third world countries, must join together and jointly they should have a programme to fight against the imperialist penetration into the third world countries. When we talk of a new economic order, it primarily means against the instruments of imperialism, the IMF, the World Bank and the General Agreement on Trade and Tariff. These are the three institutions which were brought into existence as early as 1944, just before the close of the Second World War. What was the purpose of imperialist countries? That two countries should be initiated in those days, i.e. the United States and the Kingdom. What for? Not for the development of the third world countries. They knew that the third world countries were going to get freedom. So after their achieving freedom they wanted a plan, a deep-rooted

! plan, to ruin the natural resources of those countries, their labour, their resources, so that they could keep the wheels of their industries going.

1 P.M.

Seventy per cent of the raw materials have to come from these countries, that is, the third world countries from Asia, Africa and Latin America. The Government is right in taking that action. But how is it proper for the same Government to invite the multinationals here to protect their interests in our country? The multinationals are the instruments of, are the forces (behind, the World Bank and the IMF. This will not give confidence. The credibility of your action is under question whether we are serious about it, Should we go in for such a massive loan from the IMF? You say, "We are against it. We want to have a new economic order. In our country, we also want to preserve the old economic order." How do these two things reconcile? If you want to fight for a new economic order, internationally, inside the country also a new economic order is called for against the multinationals, against the monopoly houses. What action has been suggested in the Address on any of these matters? This cannot give up confidence. So, let me suggest to the Government that it must take some serious steps to strengthen our economy for preventing the multinationals from carrying their profits from our country.

With regard to the balance of payments, there is no use of going and again borrowing at a high rate of interest. Can the Government not think of rescheduling of the repayment of our dues? We can demand for a moratorium. After all they are not going to oblige. If our struggle, our participation in the Group of 77 or in the Delhi Consultations are genuine, then the IMF will be afraid of giving us the loan. Why should

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we depend on such (independable people? So, it is better that our Government comes forward for a moratorium against the repayment schedule until a better situation is created internally.

With regard to the two Acts, the National Security Act and the Essential Services Maintenance Act, now all the services including the corporation workers have both brought under the National Security Act. This is not the way of securing the co-operation of the working class. The Government pursues a policy of confrontation with the workers, whether those of the public sector or the private sector or the Government employees. They may be 'helpless. They may even surrender for some time. But their hearts are burning.

What happened on the 19th of January? Fifty thousand workers were arrested. There were shootings at ten places. Fourteen lives were lost for that one-day strike. Why should it be treated as being against the Government? It is the Government which wanted to politicise it, that one-day strike. The workers who participated in it, the trade unions which organised that one-day strike, had no political motive behind it. Their demands were clear. "Stabilise the prices and ensure remunerative prices to the farmers." The trade unions had a programme of action for that. But the Government would not call them for a discussion on those issues. The All-India Radio, the Doordarshan, everything, was let loose to malign the glorious strike. It was, essentially against the monopoly houses the multinationals, the black-marketeers and the hoarders. The Government does not feel the need for attacking the black-marketeers, in the profiteers, the smugglers, the multinationals which carry away both legally

and illegally the profits . but it wants to attack the working class. And they want the co-operation of Opposition parties. In a democracy, it is true, there should be understanding between the Opposition and the ruling party. But if the ruling party relies only on its majority and does not seek the co-operation of the Opposition in the day-to-day life, how can the Opposition parties co-operate? Are we to co-operate with the Government so that they can cut our throats more easily? So that is what is happening.

What about Kerala? In Kerala a minority Government was forced on the State. Now that Government is sustained by the casting vote of the Speaker. How long is this drama to be continued? What harm will it cause to our democracy if that Government is dismissed and President's rule is imposed there and elections are held as early as possible? President's rule also means rule of the ruling party here. Why should this shame of a minority Government, without a majority in the Assembly, ruling that State be continued? So I would demand that the Kerala Government (be dismissed forthwith and elections ordered. If anybody thinks that the Karunakaran Ministry can be continued as a caretaker Government to hold the elections, then the elections also will become a farce and the people will lose faith in the Government's intentions. So I urge upon the Government to do these things.

Coming to West Bengal, where another Left Front Government is in power, what is happening there is disquieting. Why should the elections be postponed? There is a Government and it demands that the elections should be held as early as possible. The Assembly's term will be over, in June this year. What will

happen after that? Will it be wrong if we think that the Government wants to delay it up to June, then dissolve the Assembly and dismiss the Ministry and (bring about President's rule in that State to hold elections? Will it be wrong if we make that charge against the Government. So why these tactics of going to court and delaying elections in West Bengal?

Sir, yesterday Mr. Mohanaragam who is an ardent supporter of the ruling party—his Chief Minister is an ardent supporter of the ruling party and he is rivaling with Mr. Karunanidhi to win the support of the Prime Minister—himself had to complain that Tamil Nadu is being discriminated against in the matter of financial allocations and allocation of foodgrains and industrial development. So I will only ask the ruling party to consider whether they can run the country in this way. And who are the people inside the ruling party itself? Is there a single State ruled by the Congress (I) where there are no charges of corruption, misrule and other things against the Chief Minister? Are these the people with whom you are going to consolidate and take the economy forward and strengthen the defence of this country? It is for the Prime Minister to think a hundred times before she attacks the Opposition parties or the working class. What is the party she has built? Is it going to be an instrument of social and economic changes and of building socialism in this country? Is this the type of people on whom she wants to depend for her 20-point programme? This 20-point programme is not going to give any confidence. Already the Sixth Five Year Plan is in doldrums. We are seeing how the programme is working. The railway budget we have seen. Earlier the telephone charges were raised. Insurance premiums for scooters, cars, everything has been increased by notification. 1908 U.S.—3.

Earlier when the Janata Party was in power, they thought of the Rolling Plan, the Annual Plan. Now we have got a monthly [budget. Every month something is done to shift the burden on to, the people. The economic situation is very serious. The Government must take radical measures to bring about a change in the situation. I do not know what is in store for us this evening.

MR. DEPUTY CHAIRMAN: We will see at 9 o'clock. Shri Sudhakar Pandey.

श्री सुधाकर पाण्डे (उत्तर प्रदेश):
उपसभापति जी, राष्ट्रपति जी के अभि-
भाषण पर धन्यवाद के प्रस्ताव के समर्थन
के लिए मैं खड़ा हुआ हूँ।

राष्ट्रपति जी का अभिभाषण देश की
सारी स्थितियों से हमें प्रभावित करता है
और प्रगति के जो कार्य हुये हैं और जो
प्रगति की दिशा है, उसका बोझ हमें
कराता है। विज्ञान की दृष्टि से हमने
प्रगति की है और अपने उन्नयन की
कहानी में गति देने का उसके माध्यम से
यत्न किया है। आज देश की जो स्थिति
है, उसमें विग्रह, घुटन, टूटन, चारों तरफ
दिखाई पड़ रही है और ऐसा लग रहा
है कि देश के रसातल की ओर जा रहा
है—किन्तु वस्तुस्थिति यह है कि देश अर्थ-
दय की ओर जा रहा है।

श्रीमान्, एक पक्षी होता है, गिद्ध,
उसकी बड़ी अपार दृष्टि होती है। तुलसी जी
ने कहा है कि—'गिद्ध दृष्टि अपार'। उसे
मीलों (व्यवधान)

MR. DEPUTY CHAIRMAN: There are a large number of speakers and the time available before the House is not so much that we can allow all of them to speak. If the House agrees, we can skip lunch and continue the discussion.

iiUJ. jvusjVLBJEKS: Yes, let us continue.

श्री शिव चन्द्र झा (बिहार): मेरा नाम भी बोलने वालों में लिख लीजिए ।

श्री कल्पनाथ राय : आप बोलिए खूब ।

श्री उपसमापति : खूब नहीं, जितना समय है उतना ही बोलिए ।

श्री सुधाकर पाण्डेय : श्रीमन्, एक पक्षी होता है गिद्ध, उसे बहुत दूर तक दिखाई पड़ता है, लेकिन उसे फल-फूल नहीं दिखाई पड़ता । सड़ा हुआ मांस ही उसे दिखाई पड़ता है । वही स्थिति हमारे यहां विपक्ष की हो गई है । विपक्ष को केवल कुंठा दिखाई पड़ती है, टूटन, घुटन, दिखाई पड़ती है और यह उन्हें नहीं दिखाई पड़ता कि उस परम्परा के देने वाले भी वही हैं ।

आज देश की स्थिति यह है कि बड़ा भारी मन्थन जन-मानस में हो रहा है और सब जगह जीवन-जीवन की पुकार मची हुई है । उसके बीचों-बीच मृत्यु की उपासना की बात की जा रही है । इस समुद्र मन्थन के बीच में होना तो यह चाहिए कि सब जहर पियें, लेकिन मैं जानता हूँ कि विपक्ष के लोग जहर पियेंगे, तो मर जायेंगे । इस देश में केवल एक ही शक्ति है जो जहर पीकर जीवित रह सकती है और देश को शिवत्व दे सकती है, तो वह शक्ति इन्दिरा गांधी है ।

इसीलिए दूसरे पक्ष के लोग सारा प्रहार इन्दिरा गांधी पर करते हैं । श्रीमन्, जब किसी देश में राजनीतिक कमजोर होता है और उस देश में कोई संत होता है, महात्मा होता है, बड़ा साहित्यकार विचारक, होता है, तब भी

देश संभल सकता है, किंतु आज यह दुर्भाग्य है कि सभी दिशाओं में शून्यता का अनुभव हो रहा है और उसमें प्रकाश का कोई बिंदु है, तो वह इन्दिरा गांधी है और उसके माध्यम से ही प्रकाश मिल सकता है और मिल रहा है और जो लोग उस प्रकाश को रोकने का यत्न कर रहे हैं, वह ऐसे लोग हैं जिन्हें रात में ही दिखाई पड़ता है, दिन में उन्हें दृष्टि नहीं मिलती है ।

इस भाषण में विज्ञान की बात बहुत की गई है और विज्ञान से लाभ उठाने की बात भी की गई है । श्रीमन्, जब तक आदमी बनाने का कारखाना इस देश में नहीं बनेगा; जब तक देश की आवादी नहीं होगा—और आदमी बनाने के कारखाने को जो क्षेत्र हैं, उन क्षेत्रों की ओर जितना ध्यान दिया जाना चाहिए, उतना नहीं दिया जा रहा है क्योंकि भौतिकता जो है, अपने आकर्षण से, आत्मवल को सदा ही से रोकती आई है और आज भी यही स्थिति है । पूरे भाषण में भाषा और संस्कृति—दो शब्द कहीं दिखाई नहीं पड़ेंगे । भाषा और संस्कृति शब्द कहीं भी दिखाई नहीं पड़ेगा । राष्ट्रपति जी तो हिन्दी से घृणा करते ही हैं । महामा गांधी ने हिन्दी को इसीलिए बनाया कि वह देश को जोड़ेगी और आजकल लोग देश को विखंडित कर रहे हैं आश्चर्य की बात तो यह है कि जो जातिवादी नेता हैं, वह जाति को तोड़ रहे हैं, जो साम्प्रदायिक नेता हैं, वह साम्प्रदायिक सद्भाव फैला रहे हैं । मैं काशी का ब्राह्मण हूँ । अभी किसी सदस्य ने अखबार से पढ़ा, कहा कि ब्राह्मणों ने देश का नाश कर दिया है । मैं उनसे कहता हूँ कि तुम्हारे पूर्वज कहा करते थे कि तुम्हारी कृपा दनुज रण मारे—हमने तो भोजन और वस्त्रों पर जीवन बिता

दिवा, केवल सब के कल्याण के लिए। और ब्राह्मण कैसे साम्प्रदायिक हो सकता है क्योंकि सभी जातियों की जय-जयकार अगर वह नहीं करेगा, तो सभी जातियां सत्पनारायण की कथा सुनने के लिए कैसे उसे बुलायेंगी। मुझे आश्चर्य आता है ऐसे साम्प्रदायिक लोगों पर जो ब्राह्मण को नहीं जानते। ब्राह्मण स्वराष्ट्र में विचरण करता है, किन्तु को राज्य में नहीं रहता है और न किसी से मांगी हुई भिक्षा पर जीवित रहता है। वह जो कहता है, वही राष्ट्र करता है और उसके माध्यम से ही राष्ट्र तेजस्वी होता है। ब्राह्मण और तेज वध का ही यह परिणाम हुआ है कि यह देश रसातल को ओर गया है और अढ़ाई वर्षों में शनि की अढ़ैया में इतना राष्ट्र पर सनीचर सवार हुआ। क्योंकि मोरारजी भाई सब चीजों के ज्ञाता हैं। दवा से लेकर विज्ञान तक के ज्ञाता है, और ज्ञान से लेकर ब्रह्म तक के भी ज्ञाता हैं। इसका यह परिणाम हुआ "अपने में सब कुछ, भर कैसे व्यक्ति विकास करेगा? यह एकांत स्वार्थ भीषण है, सब का नाश करेगा। तो ढाई वर्ष में—आप जानते हैं, बनारस के हैं उपसभापति जी, एक ऐसा लोक-गीत है कि कुल बोरनों ने घर को इस तरह तोड़ दिया कि उसको संभालना मुश्किल है। और जब संभाला, तो वहाँ बात नहीं हो रही है; कही नहीं हो रही है जो अधःपतन का कारण बनी।

तो श्रीमन्, मैं मूलतः शिक्षा, भाषा और साहित्य की ओर आप का ध्यान आकृष्ट करना चाहूंगा। राष्ट्रपति महोदय को—मुझे नहीं कहना चाहिए क्योंकि मैं जानता हूँ मेरी अपनी

जिम्मेदारी से—हिन्दी से इतनी घृणा है कि संविधान के संरक्षक ने अपने राष्ट्रपति भवन से ही हिन्दी विभाग को; राजभाषा विभाग को, उड़ा दिया। वह जा रहे हैं, भगवान उनको सुबुद्धि दे क्योंकि जून के बाद वह पद पर नहीं रहेंगे। पर राजभाषा विभाग की स्थापना इन्दिरा गांधी ने की थी, और हिन्दी के बारे में महात्मा गांधी के बाद वही एकमात्र नेता हैं जिन्होंने इतना अच्छा काम किया। दूसरे भाषाभाषियों का सहयोग लेकर जितने अच्छे काम आज तक राजभाषा के रूप में हुए हैं वह उनके नेतृत्व में हुए हैं, साहित्य सजनों के रूप में भले ही उतना नहीं हुआ हों। तीसरा विश्व हिन्दू सम्मेलन उनके नेतृत्व में इस साल भारत में होने जा रहा है। राजभाषा विभाग की स्थापना होने के समय उन्होंने कहा था कि राजभाषा विभाग हिन्दी को उचित हंग से, बिना किसी का मन दुखाए हुए, बिना जोर-जबर्दस्ती किए हुए, राजभाषा के रूप में राजभाषा में उसे प्रतिष्ठित करेगा। किन्तु श्रीमन्, दुर्भाग्य यह है कि दो वर्षों में हिन्दी की सलाहकार समितियां भी बहुत से मंत्रालयों में नहीं बन पायी हैं जब कि इन्दिरा गांधी चाहती है कि यह हो। तो मैं यहाँ बताना चाहता हूँ कि जिन लोगों को, हजारों व्यक्तियों को राजभाषा के लिए नौकरी मिली है, उनकी नौकरी और सरकारी नौकरों जैसी नहीं है; यह राष्ट्र की सेवा का प्रश्न है। अगर उसमें वह कोई टूट करते हैं, या लुटि करते हैं, तो वह क्षमा नहीं किया जाएगा। जनता क्षमा नहीं करेगी। राष्ट्रभाषा राष्ट्र की धड़कन है। उन्हें अपनी जिम्मेदारी समझनी चाहिए।

दूसरी बात राजभाषा के संबंध में हमें यह कहनी है कि जोर जबर्दस्ती तो हम लोग करना नहीं चाहते। किन्तु गांधी जी का यह संकल्प था, तिलक का यह

[श्री सुधाकर पाण्डेय]

संकल्प था, यह एक राष्ट्रीय संकल्प है। जो लोग उसका विरोध करते हैं उनसे मैं नम्र निवेदन करना चाहता हूँ कि अंग्रेजी इस देश में नहीं चलेगी और हिन्दी जगत की ओर से उनसे कहता हूँ कि और जिस देशी भाषा को लाना चाहते हैं वे ले आए, क्योंकि अंग्रेजी भाषा के माध्यम से जो ज्ञान होगा, विज्ञान होगा, जो कुछ भी होगा, वह ऊँचे लोगों तक रह जाएगा, वह गरीब जनता तक नहीं पहुँच पाएगा। जब तक जनता इनका लाभ नहीं उठा सकती है तब तक जनतंत्र सफल नहीं होगा।

अब इधर लगातार यह प्रयत्न हो रहा है कि जितने हमारे मूल्य हैं—कुछ एक शब्द बन गए हैं, क्रांति, नयी व्यवस्था, इन के नाम से हमारे जितने मूल्य हैं उन्हें एक-एक करके तोड़ा जा रहा है। कुछ मूल्य सनातन होते हैं, कुछ टूटने वाले होते हैं। जो सनातन मूल्य होते हैं वह गंगा की संस्कृति रहे हैं—अधिक से अधिक दो और कम से कम लो। और मैं समझता हूँ, समाजवाद का भी मूल मंत्र यही होगा, और उन मूल्यों के देवता जो मंदिरों में बैठे हैं उन्हें तोड़ा जा रहा है और नास्तिकता का प्रचार किया जा रहा है। मैं ब्राह्मण हूँ इसलिए कह रहा हूँ कि अगर मूर्ति खंडित हो गई तो उसे तोड़ दो, फेंक दो; किन्तु उस मूर्ति को तोड़ने का अधिकार उसी को है जो नयी मूर्ति प्रतिष्ठित कर सके। तो वे जो नास्तिक लोग हैं वे मूल्यों को तोड़ रहे हैं किन्तु नये मूल्यों को प्रतिष्ठित करने की क्षमता उन में नहीं है और मूल्यों की इसी मूर्ति की प्रतिष्ठा इन्दिरा गांधी करेंगी। और आजकल तो राजीव गांधी का भी नाम लिया जा रहा है। नेहरू परिवार की और परिवारों से तुलना नहीं हो सकती है। मैं दावे के साथ कह सकता हूँ, क्योंकि इसी परिवार ने देश के अण्डे के लिए जहर

पीना सीखा है, और जैन साहब के शब्दों में कहूँ तो, और परिवारों ने देश के नाम पर अपने परिवार को घनी और समृद्ध बनाना सीखा है या सुख-सुविधाएं लेना सीखा है। जहर पीने वाले की उपासना इस देश में होगी। जो अमृत पीएगा वह विष्णु, भले ही कितना ही बड़ा हो जाए, उस की उपासना जनजन में नहीं होगी। लक्ष्मी को तो पा सकते हैं किन्तु जो लक्ष्मी का वाहन होता है, इस देश में उसे द्वितीय कोटि की नागरिकता मिलती है। प्रथम कोटि की नागरिकता उस को मिलती है जो त्याग किए हो—एक संत होगा, एक फकीर होगा—तो हम सब लोग खड़े हो जाएंगे। किन्तु टाटा और बिड़ला आते हैं तो देश का माथा नहीं झुकता है। इस देश का माथा उस पर झुकता है जो देता है, अपना सर्वस्व देता है, और राष्ट्र के चरणों पर देता है।

श्रीमन्, विज्ञान ने हमें गति दी, इस में संदेह नहीं। किन्तु विज्ञान हमें विवेक नहीं दे सकता। विवेक शिक्षा के माध्यम से मिलेगा। यह मैं मानता हूँ, शिक्षा पर जितना ध्यान देना चाहिए उतना इस गरीब देश ने नहीं दिया है, रुपए की शकल में। किन्तु विश्वविद्यालयों में जो स्थिति है, (लॉ एण्ड ऑर्डर) शांति और व्यवस्था की स्थिति है, मैं पूछना चाहता हूँ—मैं अध्यापक रहा हूँ, मैंने अपने कालेज में पुलिस को कभी नहीं बुलाया है—आप उपसभापति जी यहाँ हैं, क्या यहाँ की शांति और व्यवस्था का उत्तरदायित्व आप के ऊपर है, और आप उसका निर्वाह करते हैं। उन अध्यापकों की ही भर्ती होनी चाहिए, विश्वविद्यालयों के भीतर जो शांति और व्यवस्था की स्थिति उत्पन्न कर सकें और उसके लिए जिम्मेदार रहें क्योंकि देश का अपार धन शिक्षा पर खर्च हो रहा है और वहाँ पर साक्षर तो बन रहे हैं, किन्तु शिक्षित लोग नहीं ले पा रहे हैं। राष्ट्र के भविष्य का बड़ा भारी बोझ होता है और उसे उठाने लायक लोग नहीं बन रहे हैं बल्कि ऐसे लोग बन रहे हैं जो उसको गिरा देंगे। ऐसी स्थिति में यह सारा विज्ञान व्यर्थ

हो जाता है अगर हम व्यक्ति को व्यक्ति नहीं बना पाते ।

श्रीमन्, कोठारी कमीशन की रिपोर्ट हमारे लिए ब्रह्म-सूत्र है और उसके आधार पर हम चलते हैं । हमारे देश के लिए शिक्षा के क्षेत्र में वह बहुत बड़ा ताजमहल है लेकिन गरीबों के लिए वह कोठरी नहीं । यह देश ताजमहल का उपासक नहीं रहा है बल्कि यह देश धर्मशालाओं का उपासक रहा है जहाँ गरीब भी रात में शरण पाते हैं । तो शिक्षा की स्थिति पर पुनर्विचार करना होगा और इस रूप में पुनर्विचार करना पड़ेगा कि हमारे गरीब भी उसका बोझ उठा सकें और जितने हमारे विश्वविद्यालय हैं वे विद्या के केन्द्र बनें । जैसा पहले था, विद्या के चारों तरफ विद्यार्थी घूमते थे, न कि बिल्डिंगों के पीछे विद्यार्थी घूमते थे । बिल्डिंगों के पीछे तो आराम देह लोग घूमते हैं । तो शिक्षा की स्थिति के बारे में आज पुनर्विचार की स्थिति आ गई है और पुनर्विचार करना चाहिए और उसी रूप में करना चाहिए जो हमारी परम्परा के अनुरूप होते हुए भी नवीन ज्ञान-विज्ञान का अचूनातन रूप हमको दे सके और इसके लिए जितनी ढिलाई बरती जा रही है, मैं समझता हूँ उतनी ही क्षति हो रही है ऐसी नहीं होनी चाहिए ।

श्रीमन्, इस देश का बड़ा भारी दुर्भाग्य है कि इस देश से मिनिस्टर जाता है, इस देश से मंत्री जाता है, इस देश से सांसद जाता है, किन्तु इस देश से एक्सपर्ट नहीं जाता । हमारे एक्सपर्ट हमें सलाह देते हैं कि यह करोगे तो उसका फल यह मिलेगा । फल अगर बुरा होता है तो सरकारी कर्मचारी भी दण्डित हो जाते हैं, फल बुरा हो जाता है तो मंत्री भी दण्डित हो जाता है किन्तु जब तक यह कमालिया जिन्दा रहता है तब तक वह एक्सपर्ट के नाम पर देश का शोषण करता रहता

है । तो ऐसे एक्सपर्टों से मुक्ति का इलाज भी सोचना चाहिये जिसके कारण देश रसातल की ओर जाता है । अगर वह उपयुक्त है तो उनकी वन्दना भी होनी चाहिये ।

श्रीमन्, इमरजेंसी के समय हमारे कार्यक्रम सब अच्छे थे । बहुत से कार्यक्रम उनमें सफल हुये, बहुत से असफल हुये । उसके असफल होने का मूल कारण यह था कि जो उसके भारवाही थे वह उसके उपयुक्त नहीं थे । भारवाही यानी सरकारी नौकर जो थे उसके उपयुक्त नहीं थे । उदाहरण के रूप में, श्रीमन्, आपका इंटरव्यू संसद में आने के लिए 7 लाख आदमी लेते हैं और आपकी नौकरी 5 वर्ष है जिसमें जग भी होते हैं, कलेक्टर भी होते हैं, पब्लिक सविस कमीशन के मेम्बर भी होते हैं और उनकी नौकरी 58 वर्ष तक चलती है जिसका इंटरव्यू केवल पांच आदमी लेते हैं और वह स्वामी होते हैं, हम उनके सेवक होते हैं तो जब-जब इस देश में जनता का सेवक स्वामी बनने का यत्न करता है हम पराभूत होते हैं । सब सरकारी कर्मचारी ऐसे नहीं हैं, उनमें समर्पित भाव के भी हैं—लेकिन उनमें से बहुत से सरकारी कर्मचारी ऐसे हैं जो गद्दी पर आते ही स्वामी बन जाते हैं । अतः उन्हें उनकी हैसियत का बोध कराना चाहिये और ऐसी व्यवस्था शिक्षा की करनी चाहिये, ऐडमिनिस्ट्रेशन के प्रबन्धन में शिक्षा की ऐसी व्यवस्था करनी चाहिये कि वह आज की स्थिति और परिस्थिति के अनुरूप अपने को ढाल सके ।

एक बात मैं और आपसे कहना चाहता हूँ कि 20-सूत्री कार्यक्रम के तहत गांवों में जमीन का बंटवारा गरीबों के बीच में होता है किन्तु उत्तर प्रदेश का मुझे अनुभव है, बांटने की एक एजेंसी नहीं है । रेलवे की जमीन रेलवे बांटती है, राजा-महाराजाओं की जमीन दूसरी स्टेट की हो गई

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तो उसे दूसरी स्टेट वाले देते हैं। कलेक्टर के पास जो जमीन है उसे वह देता है। इसका परिणाम यह होता है कि बहुत सी एजेंसीज होने के कारण जो स्वार्थी लोग हैं वह कहीं न कहीं गोता लगा लेते हैं और इसकी भी सूचना मुझे है कि जिनके पास 10-10 बीघे जमीन है वह बिना जमीन के नाम पर रेलवे और सिविल विभाग से जमीन ले लेते हैं। तो इसकी जिले में एक एजेंसी होनी चाहिये, तभी इस प्रकार की योजनाओं का लाभ हो सकता है।

श्रीमन्, एक बहुत बड़ा काम होने जा रहा है, राष्ट्रपति के अभिभाषण में, जैसा मैंने सुना, कि गंगा अब यातायात का साधन भी बनेगी इलाहाबाद तक। यह पुराना यातायात का साधन हमारा रहा है। इसका उपयोग हमारे ऋषि-महर्षि करते रहे हैं। रवि बाबू ने भी इसका उपयोग किया था। इसके किनारे हमारे जीवन को प्रेरणा देने वाले तीर्थ बसे हुये हैं जिनका धार्मिक महत्व ही न हो किन्तु जिनका ऐतिहासिक महत्व है, जिनका महत्व हमारे जीवन में लगा हुआ है। उनकी और सरकारों का ध्यान नहीं है। काशों के घाट ही हैं। आप उनसे सम्बद्ध रहे हैं। इन घाटों पर पूरा देश बोलता है। कहीं महाराष्ट्र ने घाट बनवाये हैं, कहीं आंध्र ने बनवाये हैं, कहीं तमिलनाडु ने बनवाये हैं। उन घाटों की दुर्गति है। इसी प्रकार मन्दिर गंगा के किनारे बने हुये हैं। तो मैं आपसे कहूँगा आपके माध्यम से कि उनकी रक्षा का भी उपाय वह करे और उनको टूरिस्ट सेन्टर के रूप में डेवलप करने का प्रयत्न करे गंगा के किनारे क्योंकि विदेशी जो आते हैं वह गंगा को देखना चाहते हैं, गंगा की संस्कृति को देखना चाहते हैं और उसके माध्यम से हमारे देश को देखना चाहते हैं।

अन्त में मैं संस्कृति की बात करूँगा। 'संस्कृति' शब्द इस भाषण में नहीं आया है। यह कहीं नहीं लिखा है कि जो देश समाजवादी होगा उसकी कोई संस्कृति नहीं होगी। यह भी मैंने कहीं नहीं पढ़ा कि जो धर्मनिरपेक्ष होगा उनकी कोई संस्कृति नहीं होगी। भारत का महत्व एक सांस्कृतिक देश के रूप में रहा है और इसकी संस्कृति से प्रभावित लोगों को मिलती रही है। किन्तु यहां अब केवल कुछ अकादमियां संस्कृति के नाम पर हैं, जहां अच्छे-अच्छे महन्त बैठे हुये हैं, कभी नाच-गाना करा देते हैं। नाच-गाना ही केवल संस्कृति नहीं है। राष्ट्र की धमनियों में बहने वाले रक्त से जो मकरन्द बनता है उसकी गन्ध संस्कृति है और उसका दर्शन उसके माध्यम से नहीं होता है। रेडियो पर भी आरोप लगाया जाता है। रेडियो वाले कुछ कर रहे हैं नाच-गाने को जीवित रखने के लिए। बिना संस्कृति के कोई राष्ट्र दृष्टवान नहीं हो सकता है क्योंकि जिसका अतीत नहीं होता उसका वर्तमान और भविष्य नहीं हुआ करता और जिसका भविष्य नहीं हुआ करता वह संसारको दिशा नहीं दे सकता। और, श्रीमन्, भारत पर केवल हिन्दुस्तान के लोगों को ही दिशा देने का उत्तरदायित्व नहीं है, संसार में बहुत से राष्ट्र जो दूसरी लड़ाई के बाद मुक्त हुए हैं वह भी हमारी ओर इस आशा से देख रहे हैं जो न रूस की ओर जाना चाहते हैं, न अमरीका की ओर जाना चाहते हैं, न किसी शक्ति को ओर जाना चाहते हैं, जो हमारी ओर इस आशा, विश्वास और आस्था से देख रहे हैं कि भारत हमको दिशा देगा। अगर हम सांस्कृतिक अभ्युदय नहीं करेंगे तो काम नहीं चलेगा।

श्रीमन्, राजनीति की बहुत बात होती है। इस देश में राजनीति नहीं चल रही है; इस देश में लोग कूटनीति चला रहे

हैं। राजनीति हमारे देश में बड़ी पक्कल चोज मानी गयी है। कभी-कभी यह बरंगलाने की कोशिश की जाती है कि हिन्दू को वह संरक्षण नहीं मिल रहा है जो मिलना चाहिये, मुसलमानों को यह कहा जा रहा है कि मुसलमानों को वह संरक्षण नहीं मिल रहा है जो मिलना चाहिये। यह लोगों में प्रचारित किया जा रहा है कि शासन धर्म-सम्मत नहीं है। काशी का ब्राह्मण होने के नाते मैं यह मध्य निवदन करना चाहता हूँ कि राज्य का धर्म अलग होता है, वह धर्मों का धर्म नहीं होता है बल्कि वह सबसे लेता है, वह नास्तिक से भी लेता है, वह आस्तिक से भी लेता है, वह हिन्दू से भी लेता है, वह मुसलमान से भी लेता है और उसके माध्यम से उसका एक अपना धर्म होता है। और इसीलिए हमारे जितने देवी-देवता हैं उनके हाथ में अगर एक तरफ पुस्तक है और फूल है तो दूसरी तरफ शस्त्र भी हैं। बिना शस्त्र और शास्त्र के शासन नहीं चल सकता। तो इस बात के भी प्रचार को बहुत बड़ी आवश्यकता है। गुमराह करके लोग हिन्दुओं को छोटा बना रहे हैं। इसी प्रकार जाति-लौंडर, जो अपनी जातियों को भोखा दे रहे हैं, जिन्होंने अपनी जाति के बाहर ही शादियाँ की हैं, अपनी जाति का शोषण कर रहे हैं। इस के प्रति सरकार को हिचक नहीं करनी चाहिए क्योंकि सरकार का राजधर्म है कि वह ऐसी चीजों का उन्मूलन करे और जो खोल कर उन्मूलन करे जिन के कारण राष्ट्र रसातल की ओर जा सकता है।

श्री पी० एन० सुकुल (उत्तर प्रदेश) :
उन का नाम बताइये।

श्री सुधाकर पांडेय : छोटे लोगों का,

बौने लोगों का नाम नहीं लेना चाहिए क्योंकि देश की स्थिति यह है कि बौने आकाश को धामना चाहते हैं, इसीलिए देश पतन की ओर जा रहा है। किन्तु यह सौभाग्य है इस देश का, आप को बताऊँ मैंने बहुत अच्छी तरह विचार किया है—इन्दिरा जी से बड़े विद्वान भी इस देश में हैं, इन्दिरा जी से अधिक विवेकी लोग भी हैं किन्तु पूरे राष्ट्र का मकरन्द अगर कहीं जीवन और अमृत पाता है, जिस के माध्यम से यह देश सांस ले सकता है और यह देश जीवन पा सकता है जो लाखों वर्ष पुराना है और जिस में सारे संसार को चलने की दिशा दी और जहाँ केवल प्यार, त्याग और जहर पीना है तो वह इन्दिरा गांधी है और इसीलिए मैं उन को मानता हूँ। इन शब्दों के साथ मैं राष्ट्रपति जी को धन्यवाद देता हूँ उन के भाषण पर।

श्री राम पूजन पटेल (उत्तर प्रदेश) :
मैं आप का आभारी हूँ कि आप ने मुझे माननीय राष्ट्रपति जी के अभिभाषण पर डा० जकारिया द्वारा प्रस्तुत धन्यवाद के प्रस्ताव पर बोलने के लिये मौका दिया।

राष्ट्रपति जी प्रशंसा के पात्र हैं। उन्होंने बहुत सूक्ष्म रूप में अपने भाषण में ऐसे तत्वों का उल्लेख किया है जो कि पूरे देश के ढाँचे को सामने प्रस्तुत करते हैं। मैं आप से माध्यम से बताना चाहता हूँ कि अपने भाषण में राष्ट्रपति जी ने यह बताया है कि पिछली सरकार और वर्तमान सरकार ने क्या क्या देश के लिये काम किये हैं। दोनों की तुलनात्मक व्याख्या इन्होंने बहुत थोड़े शब्दों में की है। आप के सामने उन्होंने कुछ तथ्य रखे हैं। उन्होंने बताया है कि जब कांग्रेस सरकार 1977 में गयी थी उस समय देश की क्या स्थिति थी और 1980 में जब कांग्रेस सरकार आयी उस समय क्या स्थिति थी। नाईट्रोजन खाद की उत्पादन क्षमता 45.75 लाख मीट्रिक टन से बढ़ कर 53 लाख मीट्रिक टन

[श्री राम पूजन पटेल]

1981-82 में हो जायेगी। इसी तरह से फास्फेट की क्षमता 12.82 लाख मीट्रिक टन से बढ़ कर 14.90 लाख मीट्रिक टन हो जायेगी और पेट्रोलियम में 1980 में जब श्रीमती इन्दिरा गांधी सरकार में आयी थी तो उस समय देश में तारे टूक, बसें आदि जितनी भी थी वे पेट्रोलियम पदार्थों की कमी के कारण रुक गयी थीं और 1980-81 में 105 लाख मीट्रिक टन के मुकाबले में 1981-82 में हमारा कुल उत्पादन 160 लाख मीट्रिक टन से ज्यादा हो सकेगा। तेल साफ करने की हमारी क्षमता 1980-81 में 318 लाख मीट्रिक टन थी जो बढ़कर 1981-82 में 378 लाख मीट्रिक टन हो गयी है। भोजन बनाने के लिये जो गैस थी उसका उत्पादन चालू वर्ष में 15 प्रतिशत से बढ़कर 1982-83 में 40 प्रतिशत और बढ़ जाने की आशा है और इसी प्रकार से इस्पात के कारखानों में विक्री के लिये इस्पात का उत्पादन भी 72 लाख मीट्रिक टन हो जाने की आशा है जो अब तक के उत्पादन में सबसे ज्यादा है और यह पिछले साल की पैदावार से 10 लाख मीट्रिक टन से ज्यादा होगा। इसी प्रकार से तमाम आंकड़े दिये गये हैं। खाद्यान्न उत्पादन के इस संबंध में उन्होंने अपनी पिछली सरकार की तुलना करते हुए बताया है कि आज देश के किसानों ने देश की कठिन खाद्य समस्या को हल कर लिया है। इसका भी श्रेय किसानों को ही है। आज देश में किसानों ने कठिन परिश्रम कर के खाद्य पदार्थों की पैदावार को बढ़ा दिया है और ऐसा करके हमारी खाद्य समस्या को हल किया है। यह उल्लेखनीय है और हमारे विरोधी दल के लोगो ने बताया है कि कांग्रेस के समय में किसानों की बड़ी दुर्दशा हुई। लेकिन मैं बताना चाहता हूँ कि 1977 के पूर्व जब कांग्रेस पार्टी की सरकार थी उस समय गन्ना कभी खेत में जलाया नहीं गया।

उस समय गेहूँ का भाव लेवी से नीचे नहीं गया और उस समय कई कमी इतनी सस्ती नहीं बिकी थी। लेकिन जैसे ही जनता पार्टी की सरकार आया वैसे ही कई सस्ती हो गयी और कपड़े का भाव 40 प्रतिशत बढ़ गया और लोग कहते हैं कि चीनी का दाम कांग्रेस के समय में बढ़ा लेकिन यह भ्रान्ता पड़ेगा कि जब जनता पार्टी या लोक दल की सरकार थी उस समय चीनी का भाव गिरा जरूर लेकिन कितना गन्ना खेतों में ही फैंक दिया गया। गन्ने को खरीदने वाले लोग उसका चार, पांच रुपये क्विंटल का दाम भी नहीं देना चाहते थे और नतीजा यह हुआ कि गन्ना फैंक दिया गया और खेतों में ही जला दिया गया और 1977 में चीनी का भाव 2.15 पैसे था और 1978-79 के बीच में चीनी का कंट्रोल भाव 2.85 किया गया। यह कैसे हो सकता है। कैसे मान लिया जाये कि चीनी का उत्पादन लोकदल की सरकार के समय में बढ़ा। अगर उत्पादन बढ़ा तो कंट्रोल भाव 2.15 पैसे कम कर दिया जाना चाहिए था। अगर ऐसा होता तो मैं मान लेता कि कांग्रेस के समय में चीनी महंगी थी और उन के समय में सस्ती हो गयी। यही नहीं गेहूँ का लेवी भाव 110 रुपये था लेकिन उन के समय में गेहूँ खुले बाजार में 80 रुपये और 85 रुपये के भाव में बिका। यही नहीं 30 सालों में कांग्रेस शासनकाल के समय में कभी कोई चीज बोरभरतू नहीं बिका। बोरभरतू का मतलब है जितना बोरे में आये भर कर ले जाओ। लेकिन जनता पार्टी के समय में आलू बोरभरतू के हिसाब से बिका। वह दो चार रुपये क्विंटल भी नहीं बेचा जा सका इस से किसानों की आर्थिक स्थिति बिगड़ी और जैसे ही कांग्रेस पार्टी की सरकार आयी उसी समय गन्ने का भाव बढ़ा दिया गया। वह 22 रुपए क्विंटल हुआ और उस के

बाद आज लोक दल के लोग या जनता पार्टी के लोग, विरोधी पक्ष के लोग दावा करते हैं कि गन्ने का भाव 40 रुपये क्विंटल होना चाहिए।

विपक्ष के नेतागण दो तरह की बातें करते हैं। शहर में जाते हैं तो कहते हैं कि हर चीजों के भाव, खाद्यान्न के भाव दिन प्रतिदिन बढ़ते जा रहे हैं और जब गांव में जाते हैं तो कहते हैं उत्पादित की हुई चीजों के भाव सरकार नहीं दे रही है। यह दुरंगी बातें बहुत दिनों तक चलने वाली नहीं है। गन्ने का उत्पादन 1979-80 में घटकर 1290 लाख मीट्रिक टन रह गया था। जब कांग्रेस सरकार आई और श्रीमती इन्दिरा गांधी प्रधान मंत्री बनीं तब 1980-81 में यह बढ़कर 1505 लाख मीट्रिक टन हो गया। 1981-82 में 1700 से 1800 लाख मीट्रिक टन हो गया। इसी तरह से दालों का उत्पादन भी बढ़ा। मैं समझता हूँ किसानों ने चीजों का उत्पादन बढ़ा कर हमारे देश को आगे बढ़ाने में अपना योगदान दिया है और देता रहेगा। यही नहीं हमारे देश को मुद्रास्फोति दिन प्रतिदिन बढ़ती जा रही थी। 1980 में जब कांग्रेस सरकार आई उस समय मुद्रा प्रसार 22.2 था। जनवरी, 1980 में जब श्रीमती इन्दिरा गांधी सत्ता में आईं तो मुद्रास्फोति पर कंट्रोल करने के लिये अनेक प्रयत्न किए गए। फनस्वरूप जनवरी, 1981 में यह घटकर 14.8 हुई और 9 जनवरी, 1982 में घट कर 8.9 रह गई। इस तरह से देश को अर्थ व्यवस्था के लिए श्रीमती इन्दिरा गांधी ने यह प्रतिज्ञा की कि हम को इसे ठीक करना है। इसके दो मुख्य माध्यम हैं। एक तो किसानों के परिश्रम से और दूसरे कल-कारखानों में काम करने वाले श्रमिकों की वेतन से हम आज मुद्रा स्फोति

पर काबू पा सके हैं। आज हमारे विरोधी दल के लोग बहुत तरह की बातें करते हैं। 19 जनवरी को जो भारत बंद करने का आह्वान किया था उसके लिये मैं किसानों को और जो कल-कारखानों में काम करने वाले श्रमिक हैं उनको बधाई देता हूँ कि उन्होंने समय को पहचाना और कहा कि हमें देश को आगे विकास की ओर ले जाना है। ये विरोधी दल के लोग देश को विघटित करना चाहते हैं। देश को आगे बढ़ाने से रोकना चाहते हैं। इसलिए उनकी भावनाओं को ठुकरा कर कांग्रेस पार्टी के नेताओं की बातों को मानकर आंदोलन में भाग नहीं लिया। यही नहीं अभी तक हमारे धर्म में यह कहा गया है कि 'सत्यमेव जयते'। यानी सत्य से ही विजय होती है। उसी का अस्तित्व संसार में होता है। इसके साथ साथ हमारे देश की प्रधान मंत्री श्रीमती इन्दिरा गांधी ने एक सूत्र और जोड़ा है। उन्होंने यह चाहा है कि इसको भी लगावा जाना चाहिये। उस सूत्र को भी जोड़ा जाना चाहिये जिसके कारण से देश में जो सामाजिक विषमता है उसको हम मिटा सकें। वह सूत्र है 'श्रमेव जयते' यानी श्रम से विजय होती है। आज समाज ने अन्दर ऐसी धारणा बनी हुई है कि जो श्रम करने वाला है, जो मेहनत करने वाला है, कामगार कहलाने वाला है उसको बड़े तबके के लोग मान्यता नहीं देते हैं इसलिये श्रीमती इन्दिरा गांधी ने जो गरीबों को एक सूत्र दिया है 'श्रमेव जयते' यह बहुत ही महत्वपूर्ण है। इसके माध्यम से हम देश के अन्दर समाजवादी कार्यक्रम को लागू करके देश को विकास की ओर ले जा सकते हैं। हमारे पांडे जी ने और भी बहुत सी बातें कहीं। जो जाति पांति की बात कहीं वह बहुत महत्वपूर्ण है। देश, शासन और समाज जाति पांति के आधार पर नहीं चल सकता है और न देश को हम आगे बढ़ा सकते हैं और न कोई वर्ग स्थायी रूप से अपनी

[श्री राम पूजन पटेल]

तरक्की कर सकता है। हमारे देश के जो पहले गैर-कांग्रेसी प्रधान मंत्री बने थे उन्होंने कुछ ऐसी बातें कही थीं जो देश के लिये बहुत ही लफ्जाजनक बात थी। आप जानते हैं कि देश का एक अंग सिक्किम प्रजातांत्रिक ढंग से हुआ लेकिन जब कांग्रेस पार्टी सत्ता से हटी तो उस समय कहा गया था कि श्रीमती इन्दिरा गांधी ने सिक्किम को जिस ढंग से देश का अंग बनाया वह तरीका अच्छा नहीं था। जब उनसे पूछा गया कि अगर आप उस समय प्रधान मंत्री होते तो आप क्या करते? उन्होंने कहा कि अब सिक्किम हिन्दुस्तान का एक अंग बन चुका है। इसलिये उस पर अब कोई प्रश्न नहीं उठता।

[उपसभाध्यक्ष (श्री आर० रामकृष्णन)
पीठासीन हुए]

अगर हिन्दुस्तान के अंदर कोई देश, कोई प्रांत; कोई हिस्सा मिलना चाहता है प्रजातांत्रिक ढंग से और देश का प्रधान मंत्री जानबूझ करके इन्दिरा जी को बदनाम करे, इन्दिरा जी को बदनाम करने के लिए ऐसी बातें कहे कि यह गलत ढंग से हुआ तो मैं यह कहना चाहता हूँ कि देश आगे नहीं बढ़ सकता है। इसके साथ ही साथ जो दूसरी गैर-कांग्रेसी सरकार बनी, उसके प्रधान मंत्री अपने आपको पिछड़े वर्गों के, किसानों के, बहुत बड़े मसौदा मानते थे। उन्होंने प्रधान मंत्री बनते ही कहा कि मेरी अंतिम मुराद पूरी हो गई। आप इस बात को देखिए कि जिस प्रधान मंत्री के नाम को सुन कर दुनिया की बड़ी बड़ी ताकतें घबराया करती थी उसी पर से श्रीमती इन्दिरा गांधी के हटते ही प्रधान मंत्री के पद पर आसीन होने पर इनके नेता कहते हैं कि मेरी अंतिम मुराद पूरी हो गई। ये लोग किसानों के और पिछड़े लोगों

के मसौदा बनते हैं लेकिन इन्होंने अपने शासन काल में किसानों की क्या हालत की थी, यह किसी से छिपा हुआ नहीं है। इनकी मुराद किसने पूरी की? इनकी अंतिम मुराद भी श्रीमती इन्दिरा गांधी ने ही पूरी की थी। लेकिन आज ये श्रीमती इन्दिरा गांधी को ही आलोचलना करते हैं। इस मौके पर मुझे एक कहानी याद आ गई। एक शेर पिंजड़े में बंद था। एक सज्जन वहाँ से जा रहा था। उसने देखा कि शेर पिंजड़े में बंद है। उसने उस शेर को पिंजड़े से छोड़ दिया तो वह निकल कर उसको ही खाने के लिए दौड़ा। यह स्थिति इन लोगों की है।

इसी प्रकार से श्रीमती इन्दिरा गांधी ने द्वितीय प्रधान मंत्री के पद पर एक पिछड़े वर्ग के मसौदा को बँटाया और जब उनको कुर्सी मिल गई तो वह उन पर हमला करने लगे। एक दूसरे सज्जन ने श्रीमती इन्दिरा गांधी को राह दिखाई। वे अब इस संसार में नहीं हैं और ये थे श्री संजय गांधी। उन्होंने कहा कि यह तो अब हम पर झपट रहा है। उन्होंने चौधरियों से मिल कर उसको फिर पिंजड़े में बंद कर दिया। आज उनकी हालत यह है कि वे खिसयानी विल्ली की तरह खम्बा नोच रहे हैं। वे कहते हैं कि श्रीमती इन्दिरा गांधी देश को आगे बढ़ाने में अवरोध उत्पन्न कर रही हैं। मान्यवर, मैं यह भी कहना चाहता हूँ कि जब विरोधी दलों की सरकार बनी थी तो इनके नेता ने यह किया कि दुनिया के अंदर कोई भी हिन्दुस्तान का मित्र नहीं रह गया है। आपको मैं यह बताता हूँ कि इन्होंने हिन्दुस्तान की हैसियत को किस ढंग से नीचे किया था। हमारे देश के प्रधान मंत्री ने संयुक्त राष्ट्र संघ में जा कर यह बयान

दिया कि हम परमाणु बम नहीं बनाएंगे। अमेरिका में जा कर उन्होंने यह बयान दिया। हिन्दुस्तान जैसा इतना बड़ा देश जिसको हिन्दुस्तान की प्रधान मंत्री श्रीमती इंदिरा गांधी ने छः महा-शक्तिपों में ला कर खड़ा कर दिया, उसके प्रधान मंत्री कहते हैं कि हम परमाणु बम का विस्फोट नहीं करेंगे। उस भक्त हमारे देश के जो राजदूत अमेरिका में मौजूद थे, उन्होंने वहाँ के राष्ट्रपति जिमी कार्टर के परिवार की किसी महिला के लिए पाटुका भेजने के लिए उनके पैसे को नापा। इन बातों से हिन्दुस्तान की हैसियत गिरी। जैसा अभी जैन साहब ने कहा, जनसंघ के एक नेता, जो उस समय विदेश मंत्री थे जब हमारी नेता श्रीमती इंदिरा गांधी हिन्दुस्तान और पाकिस्तान के संबंध ठीक करने के लिए और चीन के साथ संबंध ठीक करने के लिए राजनैतिक संबंध स्थापित करने की बात कहती थी तो ये नेता पार्लियामेंट में कहा करते थे कि जब तक वे देश हमारी पूरी जमीन वापस नहीं कर देते हैं तब तक उनके साथ राजनैतिक संबंध स्थापित नहीं करना चाहिए। लेकिन जैसे ही कांग्रेस की सरकार हटी और जनता पार्टी की सरकार बनी तो संयोग से ये नेता महोदय विदेश मंत्री बने। इन जनसंघ के नेता महोदय ने चीन की यात्रा की और जब ये चीन में मौजूद थे तो चीन ने उसी समय वियतनाम पर चढ़ाई कर दी और इनको हिन्दुस्तान की नाक कटवा कर तुरन्त रातों रात बीच में से ही यात्रा रद्द करके वापस आना पड़ा।

इसी तरह से राष्ट्रपति जी के अभिभाषण में सिंचाई की योजना को भी बताया गया है। सन् 1980-81 में 24 लाख हेक्टेयर भूमि में सिंचाई

की व्यवस्था थी और अब सन् 1981-82 में 26 लाख हेक्टेयर अनिश्चित भूमि में सिंचाई की व्यवस्था की गई है। इन दो वर्षों में करीब 50 लाख हेक्टेयर भूमि में सिंचाई की व्यवस्था श्रीमती इंदिरा गांधी के नेतृत्व में जो सरकार है उसने की है जो पूरे विश्व में बेमिसाल है। कोई भी मुल्क दो वर्षों के बीच में 50 लाख हेक्टेयर जमीन को सिंचित करने का कोई कार्यक्रम नहीं बना सका है। इसी प्रकार से भूमि सुधार के लिए एक सेन्ट्रल लैंड रिसॉसिजर्ज कंजर्वेशन एण्ड डवलपमेंट कमिशन बनाये जाने का विचार है, जो भूमि सुधार के संबंध में अनेक राज्यों के साथ अपने संबंध स्थापित करके कार्यक्रम चालू करेगा और इसके माध्यम से भूमि को अधिक उपजाऊ बना करके बढ़ती हुई आवादी का हम लोग किसी तरह से पालन पोषण करने में सफल होंगे।

मैं आपके माध्यम से अपने उन भाईयों को आग्रह करता हूँ कि आप लोग सदबुद्धि से सदन के मन्दिर बैठ कर बात किया करें। कुछ लोग उस तरफ ऐसे भी हैं जो कभी कांग्रेस में ही थे। लेकिन आज वे लोग किसी कारण से अलग हो गये हैं और जाकर उधर बैठ गये हैं और हम लोगों की रास्ता बताया करते हैं। मुझे एक बात याद आ गई कि जैसी जो संगत करता है वैसे ही उसके ऊपर असर पड़ता है और मैं आप को इसकी पुष्टी के लिए यह सुनाना चाहता हूँ कि :

कदली, सीप, भुजंग मुख, स्वाति एक गुण तीन,
जैसी संगति कोजिये वैसे ही फल दीन।

अर्थात् जैसी जो संगति करता है वैसे ही मनुष्य में बुद्धि और विवेक होता

[श्री राम पूजन पटेल]

है। आज देश की स्थिति को देखते हुए हम लोगों की एक बहुत बड़ी जिम्मेदारी है कि हम शासन की कंसे भ्रजवूत बना करने अपने देश की हैसियत की पूरी दुनिया में कंसे जमा सकते हैं। मैं आप से कह रहा था कि आज जो आर्थिक, सामाजिक विषमता है, इसके लिये हमको और आप को यह संकल्प करना चाहिए कि इसको हम कंसे मिटा सकते हैं। यह देश का दुर्भाग्य है कि सामाजिक कुरातियाँ कूट-कूट कर लोगों में भरी हुई हैं, यह सब उसी की देन है। जो चारों तरफ हम देखते हैं कि हरिजनों के साथ अत्याचार होते हैं, लोगों को मारा जाता है, कितने ही लोगों की जमीन को हड़प लिया जाता है। इसके लिए हमारी नेता श्रीमती इंदिरा गांधी ने ऐसा कार्यक्रम बनाया है जिसके माध्यम से अगर कोई भी व्यक्ति गरीबों के साथ अत्याचार, अन्याय करेगा उसके खिलाफ सख्त कार्यवाही की जायेगी और कार्यवाही की भी जा रही है। बीस-सूत्री कार्यक्रम के संबंध में हमारे बहुत से विपक्षी साधियों ने यह कहा है कि इसमें कोई दम नहीं है, बेकार है। मैं समझता हूँ कि जो व्यक्ति केवल एक ही कार्यक्रम का अध्ययन किये हो वह बीससूत्री कार्यक्रम को कंसे समझ पायेगा। तीन साल तक इनके पास श्रीमती इंदिरा गांधी को परेशान करने के अलावा और कोई कार्यक्रम था ही नहीं तथा उनको परेशान करते-करते जब वे सत्ता में पहुँच जाते हैं तो आपस में एक दूसरे पर आरोप लगा कर उस सत्ता को उठाकर फेंक देते हैं। भारत के गैर कांग्रेसी प्रधान मंत्री और गृह मंत्री एक दूसरे के परिवार के प्रति अत्याचार का आरोप लगाते रहे।

प्रधान मंत्री कहते हैं कि गृह मंत्री का परिवार बेईमान है और गृह मंत्री कहते हैं कि नहीं आपका परिवार बेईमान है। नतीजा यह हुआ कि देश की जनता ने पहचाना कि देश को चलाने में सक्षम नहीं है। हम लोगों ने बंदर के हाथ में तलवार दे दी है लिहाजा इसका जल्दी से जल्दी इंतजाम करना चाहिए वरना देश का शासन ठीक तरह से नहीं चलाया जा सकेगा।

इन शब्दों के साथ एक निवेदन और करके मैं अपना भाषण समाप्त करता हूँ। आज जहाँ हमको पूरे राष्ट्र को एक सूत्र में बाँधना है वहाँ हम लोग भाषा विवाद में पड़ जाते हैं। आप जानते हैं कि किसी देश को गुलाम करने के लिए, गुलाम रखने के लिए उस देश के साहित्य को, उस देश की संस्कृति को, उस देश की भाषा को अगर हम नष्ट कर दें तो मैं समझता हूँ कि वह देश सदियों तक तरक्की नहीं कर सकता। देश स्वतंत्र होने पर हमारे देश की राष्ट्रभाषा हिन्दी हुई। मैं देखता हूँ कि आज करीब करीब हर सदस्य हिन्दी जानता है। अपनी मातृ भाषा और अपनी राष्ट्र भाषा से जिसको मोह नहीं है, मैं समझता हूँ वह किसी से मोह नहीं कर सकता है। राष्ट्र भाषा हमारी हिन्दी है और उसका तथा जो क्षेत्रीय भाषायें हैं, मातृ-भाषाएँ हैं उनका विकास करने के लिए सरकार का एक संकल्प होना चाहिए। लेकिन यह दुर्भाग्य की बात है कि देश को आजाद हुए 35 साल हो गये परन्तु आज भी हम अपने दिल और दिमाग को साफ नहीं कर सके हैं। हमने अंग्रेजों से लड़ कर सत्ता ली है। सैंकड़ों सालों तक हम परतंत्रता की जंजीरों में जकड़े रहे। हमने लड़कर, आन्दोलन करके अंग्रेजों को हिन्दुस्तान से बाहर निकाला

लेकिन हम अंग्रेजों को बाहर निकालने में सक्षम नहीं हो पा रहे हैं। अंग्रेजी पढ़ना खराब बात नहीं है। लेकिन आज जिस संसद में हम सब बोलते हैं यह भारत का संसद है जो दुनिया के अन्दर अपना एक महत्वपूर्ण स्थान रखता है। हमारी राष्ट्रभाषा हिन्दी होते हुए भी हम इसको अपना नहीं पा रहे हैं और अगर राष्ट्रभाषा हिन्दी कोई सदस्य नहीं जानता है तो उन्हें अपनी मातृभाषा का प्रयोग करना चाहिए जिससे हमारे देश के गरीबों के दिलों में यह भावना पैदा होगी कि जो हमारे प्रतिनिधि हैं वे आज मातृभाषा में बोल रहे हैं। गरीब आदमी आपकी भाषा को समझेगा, समाज में वह आपको आशीर्वाद देगा और आपकी बातों को वह समझेगा। देश को अंग्रेजों से महान विभूतियों ने मिल कर आजाद कराया लेकिन यदि हम हिन्दी को सब अपनी राष्ट्रभाषा मान कर चलें तथा जब हमें अंग्रेजी से मुक्ति मिल जाएगी तो मैं समझूंगा कि असली रूप में हम आजाद हुए हैं। इन शब्दों के साथ मुझे जो आपने समय दिया है इसके लिए मैं आपको धन्यवाद देता हूँ और डा० जकरिया साहब का जो राष्ट्रपति के अभिभाषण पर धन्यवाद प्रस्ताव है, उसका समर्थन करता हूँ।

श्रीमती मनोरमा पाण्डेय (बिहार) :
उपसभाध्यक्ष महोदय, माननीय राष्ट्रपति जी का जो अभिभाषण है वह मौजूदा सरकार की उपलब्धियों, सफलताओं और आकांक्षाओं का दस्तावेज है। उनके अभिभाषण से हमारी सरकार ने पिछले दो वर्षों में जो नये इनिशियेटिव और साहसिक निर्णय लिए हैं उनका नक्शा इसके अन्दर स्पष्ट झलकता है। डेमोक्रेटिक इंस्टीट्यूशंस जो जनता पार्टी की हकूमत के समय ब्रक कर गये थे देश की आर्थिक व सामाजिक स्थिति काफी हद तक

बिगड़ गयी थी उसके सम्भालने के लिए भारत की जनता ने पुनः श्रीमती इन्दिरा गांधी में अपना विश्वास और अपनी उम्मीद सौंपी। इतना ही नहीं आज जितनी भी हमारी उपलब्धियाँ हैं उनको देखा ही नहीं बल्कि विदेश के लोग भी स्वीकार करते हैं। बीच में जो स्टेशनशन आ गई थी उस पर विजय ही नहीं पाई है बल्कि जो हमारी आर्थिक स्थिति बिगड़ गई थी उसको सही रास्ते पर लाने में काफी तरक्की की है। यह इन्कार नहीं किया जा सकता है कि हमारी आर्थिक अवस्था जो विगत दो वर्षों में बिगड़ चुकी थी उस पर कंट्रोल पाने में हमने काफी सफलता पाई है। हमारे विरोधी दल के लोग कहते हैं कि मूल्यों में काफी बढ़ोतरी हो गई है। मैं इसकी एक मिसाल देना चाहूँगी। यह जरूर है कि इमरजेंसी के दौरान श्रीमती इन्दिरा गांधी की सरकार ने जो पालिसी और प्रोग्राम बनाए थे उनका नतीजा हुआ कि जनता पार्टी की जब हकूमत आई तो उसके पहले धर्म में प्राइसेज में एक कंट्रोल रखा लेकिन वह भी किस लिये रखा और किस वजह से? चूंकि श्रीमती गांधी की सरकार की पालिसी और प्रोग्रामों का नतीजा था कि दामों में उस समय कंट्रोल रखा लेकिन आज स्थिति दूसरी है। इनकी पालिसी और प्रोग्राम के चलते हमें दो वर्षों तक काफी संघर्ष करना पड़ा और उसका नतीजा हुआ कि अगर प्राइसेज को देखें, होलसेल प्राइस इंडेक्स को देखते हैं तो 1979-80 में यह 22.2, 1980-81 में 13.5 और आज 1981-82 में 7.9 है। होलसेल प्राइस इंडेक्स को छोड़ दिया जाए अगर हम प्वाइंट टू प्वाइंट बेसेज पर भी लेते हैं तो 1979-80 में 19.1 और आज 1981-82 में 3 प्वाइंट है। यह साफ-साफ जाहिर होता है कि हमने इन्फ्लेशन अर्थात् मुद्रास्फिति पर कंट्रोल

[श्रीमती मनोरमा पाण्डेय]

पा लिया है और जो चीजों के मूल्य बढ़ रहे हैं उसकी बढ़ोतरी को कंट्रोल करने में हम काफी सफल हुए हैं। जहाँ तक सवाल है पब्लिक डिस्ट्रीब्यूशन सिस्टम का, अभी जो हमारा नक्शा है उसकी तरफ मैं ध्यान दिलाना चाहूंगी कि उसको और भी स्ट्रेंथेन करने की जरूरत है। हमारे विरोधी पार्टी के लोग कहते हैं कि किसानों को रिफ्यूनेरेंटिव प्राईस नहीं मिलता है। लेकिन यह जाद्विर है कि प्राक्वोरमेंट प्राईस भी जो गल्ले के हैं वे कम नहीं हैं और हमारी सरकार द्वारा एग्रीकल्चर प्राईस कमीशन को कहती रहती है कि नहीं, रिफ्यूनेरेंटिव प्राईस उनका ठीक से करो और इसका यह नतीजा है कि आज प्रति क्विंटल राईस का दाम 115 रुपये है, गेहूँ का दाम 130 रुपये है।

अर्थव्यवस्था के बारे में आज यह स्थिति है कि विश्व का क्या नक्शा है? ये सारे विश्व के जितने भी इंडस्ट्रियलाईज्ड मुल्क हैं वे एक क्राईसिस के बीच से गुजर रहे हैं, उनके यहाँ रिसेशन है, उनके यहाँ राईजिंग अनइम्प्लायमेंट है और जितनी भी उनकी इंडस्ट्रियल प्रोड है, वह रुकी हुई है, इस सारे आतावरण के बीच हमारा जो प्रोडक्शन है, हमारी जो इकनामी है उसमें हम काफी तरक्की कर रहे हैं। हमारे विरोधी पार्टी के लोगों ने कहा कि डिफरेंट मिनिस्ट्रीज से उठा करके आकड़े इन्होंने रख दिये हैं। लेकिन इन आंकड़ों को तोड़ने का जवाब देने का उनके पास कोई सबूत नहीं है।

जहाँ तक एग्रीकल्चर प्रोडक्शन है वह 1980-81 में 15.4 परसेंट था, 1981 और 1982 में हमारा तीन परसेंट और इन्क्रोज हुआ है। अभी हिन्दुस्तान की तदारिखयों में इसके इतिहास में हमारा रिकार्ड

प्रोडक्शन हुआ है 134 मिलियन मीट्रिक टन का, खरीफ का 88 मिलियन मीट्रिक टन्स का, इसी तरह से शुगर, पल्सेज, आयल सीडस, इन सारी चीजों में हम काफी आगे की ओर बढ़ रहे हैं। सबसे इम्पारटेंट फीचर यह है कि सर्स्टेड इम्प्रूवमेंट इन्फ्लास्ट्रक्चर में है। इन्फ्लास्ट्रक्चर की जो पहले बात की जाती थी, पंडित जवाहरलाल नेहरू जो जब इस पर जोर देते थे तो यही विरोधी पार्टी के लोग कहते थे कि इन्फ्लास्ट्रक्चर पर जतना जोर नहीं दिया जा रहा है। अब जब हम इन्फ्लास्ट्रक्चर में आगे बढ़ रहे हैं तो ये कहते हैं कि इन्फ्लास्ट्रक्चर की बात करते हैं। जहाँ तक कोयला, सीमेंट, पावर स्टील प्लांटस इन सारी चीजों में हमने देखा है, वह यह है कि इनमें रिमारकेबल तरक्की हुई है। इंडस्ट्रियल प्रोडक्शन का नक्शा यह है कि 1979-80 में माइनस 1.4 था लेकिन आज इसकी क्या स्थिति है? आज कल 9.8 आगे की तरफ बढ़ रहे हैं। इसी तरह से पब्लिक सेक्टर में भी हमारी काफी अच्छी तरक्की हुई है। इसलिए मैंने कहा कि अभी हमारी जो इकनामी है, अर्थव्यवस्था है उसको हम आगे बढ़ाने में, उसका सुधार करने में काफी अच्छी तरह से आगे बढ़ रहे हैं।

उत्तरभाषक, जी, मैंने जिक्र किया है कि जितने भी इंडस्ट्रियलाईज्ड नेशन हैं, जितने भी डेवलपिंग और डेवलपड नेशनस हैं, उनमें भारत का स्थान बहुत ही महत्वपूर्ण है। जहाँ तक हमारे विरोधी भाईयों ने कहा कि आई० म० एफ० की क्या उतनी आवश्यकता थी तो मैं बताना चाहती हूँ कि हमारा जो बेलेंस आफ पेमेंट था वह बहुत ही डिफीकल्ट हो गया था। हमारा जो फारेन एक्सचेंज था उसका सारा 83 परसेंट बेलेंस आफ पेमेंट में देना पड़ता था, क्रूड आयल तथा पेट्रोलियम

पदावर्षों के खरोदने के लिए। यह हमारी कठिनाई थी और इसी को मद्देनजर रख करके हमने आई० एम० एफ० की तरफ ध्यान दिया। इससे यही होगा कि हमारे जो तीन वर्ष आने वाले हैं इनमें हमारा जो बेलेंस आफ पेमेंट है उसमें सुधार हो जायेगा और उसके अगले तीन वर्षों में हमारी स्थिति सुदृढ़ हो जायेगी। इस आयल सेल्फ सफोशियेसी के लिए तथा इन्फ्रस्ट्रक्चर की कठिनाइयों को दूर करने, एग्रीकल्चर सेक्टरों की जोइंडस्ट्रीज हैं उनको सुधारने में ... (व्यवधान)

2 P.M.

SHRI M. KALYANASUNDARAM: Sir, on a point of order. The President's Address is under debate and there is no Cabinet Minister.

SHRI KALPNATH RAI: I am here.

SHRI M. KALYANASUNDARAM: Mr. Kalp Nath Rai, I know you are there. But what is this Leave alone the respect for the House, it is a question of respect for the President.

SHRI KALPNATH RAI: He is coming. Let her 'go on. It is lunch time.

SHRIMATI USHA MALHOTRA: What about the Opposition Members?

SHRI G. C. BHATTACHARYA (Uttar Pradesh): Opposition Members have no responsibility.

SHRIMATI USHA MALHOTRA: You are equally responsible.

SHRI G. C. BHATTACHARYA: Please keep quiet

श्रीमती मनोरमा पांडेय : आई० एम० एफ० लोन के बारे में (व्यवधान) हमारे ऊपर कोई भी कंडीशन नहीं है, बल्कि एक डेटर और लेडर के बीच वटिन संबंध है (व्यवधान)...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): The Parliamentary Affairs Minister has said that he is coming. He has taken note of it. Please continue.

SHRI G. C. BHATTACHARYA: We are not to give the reply; you are to give the reply.

श्रीमती मनोरमा पांडेय : हमारे विरोधी पार्टी के एक भाई ने कहा, "48 per cent of the people were living below poverty line, what was- it the Government was givftig thm."...

(व्यवधान) इस सरकार ने गांव में रहने वाले लोगों के लिए जोकि इकना-मिकली या सामाजिक रूप से पिछड़े हुए हैं, गरीब हैं, डाउनट्राउन हैं, उनकी स्थिति में सुधार करने के लिए क्या यह सबूत नहीं है कि इन्टग्रेटेड रूरल डेवलप-मेंट प्रोग्राम के अन्दर नेशनलाइज्ड बैंकों से 15 मिलियन लोगों के, परिवारों की स्थिति सुधारने की स्कीम क्या है ? क्या यह सही नहीं है कि नेशनल बैंक आफ एग्रीकल्चर एंड रूरल डेवलपमेंट की स्थापना की जाए और उनके जरिए किसानों और गांवों में रहने वाले मजदूरों और कामगारों को मदद नहीं मिलेगी ? क्या इसी सरकार ने यह सब नहीं किया है ? साथ ही बीस-सूत्री प्रोग्राम जिसके बारे में हमारी विरोधी पार्टी के भाई कहते हैं कि यह कुछ नहीं है। लेकिन यह बीस-सूत्री प्रोग्राम का सीधा लगाव देश के उन गरीबों, उन पिछड़े हुए लोगों के साथ है और उनको किस तरह से ऊपर उठाया जाए; उसका यह एक मजसून है।

हमारे देश में अगर अच्छी क्राप होती है तो हमारी विरोधी पार्टी के लोग उसका भी हवाला देते हैं कि वह गाड आफ रैन की वजह से है इन्द्र भगवान की कृपा से है, लेकिन

[श्रीमती मनोरमा पाण्डेय]

उसको इन्द्र का ऐसा फोबिया लगा हुआ है कि वचना भी चाहते हैं, तो आखिर उन्हें 'इन्द्र' तक आना ही पड़ता है। अगर हमारी फसल अच्छी हुई, तो उसका क्रेडिट इस मौजूदा सरकार को नहीं देंगे, कहेंगे कि इन्द्र की कृपा हुई है। इन्द्र की कृपा भी कुछ हद तक तो होती है, लेकिन इस मौजूदा सरकार की जो पालिसी और प्रोग्राम है, उनके द्वारा हम काफी अच्छी तरह से आगे बढ़ रहे हैं।

इन्हीं शब्दों के साथ, अंत में एक और बात जो कि महत्व रखती है, उस की तरफ में ध्यान दिलाना चाहूंगी। जहाँ तक पापुलेशन ग्रोथ के बारे में कहा गया है कि 1981 के सेन्सेज के मुताबिक यह हमारे लिये बहुत ही चिंता का विषय है और जब तक हमारे ऐसे प्रयास नहीं हों कि 1995 तक हमारा रीप्रोडक्शन रेट 1 परसेंट तक आ जाए, तब तक हम जितने भी काम करेंगे, हमारी जितनी भी उपलब्धियाँ होंगी, हमारी जितनी भी सफलताएँ होंगी, वह नगण्य साबित होने लगेंगी। मैं यह कहना चाहूंगी कि जो वालंटरी फैमिली वेलफेयर प्रोग्राम है, उसको और भी ज्यादा रूल एरियाज में ले जाकर उन्हें बढ़ाने की आवश्यकता है।

इन्हीं शब्दों के साथ राष्ट्रपति जी ने जो अपने अभिभाषण में कहा है, मैं उसका स्वागत करती हूँ और हमारी जो सफलताएँ हैं, हमारी जो उपलब्धियाँ हैं, उसका यह जीता-जागता दस्तावेज है जिसका मैंने जिक्र किया है। धन्यवाद।

SHRI G. C. BHATTACHARYA: Mr. Vice-Chairman, Sir, before I start, I want to draw your attention to the

objection raised by my esteemed colleague, Mr. Kaiyanasundaram. Still there is no Cabinet Minister here although President's Address is being debated.

SHRI KALPNATH RAI: On a point of order.

उपसभाध्यक्ष (श्री श्रीरामा कृष्णन)
भट्टाचार्य जी, आप बैठ जाइये।

श्री कल्पनाथ राय : मैंने आपसे निवेदन किया कि कैबिनेट मिनिस्टर अभी आ रहे हैं। चूंकि असाधारण परिस्थिति में लंच-आवर में भी यह चल रहा है, क्योंकि हमें सब स्पीकरों को मौका देना है, मैंने कह दिया है, वह तुरन्त आ रहे हैं। असाधारण परिस्थिति में बैठक हाँ रही है। लंच आवर नहीं है। वैसे मैं वाइंटस नोट कर रहा हूँ। कृपा करके बोलिये।

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): In view of the special circumstance that today we are sitting without lunch-break and the assurance of the Minister for Parliamentary Affairs, I think we have to take him at his word. He will come in 5 or 10 minutes.

SHRI G. C. BHATTACHARYA: Mr. Vice-Chairman, Sir, is it that the lunch hour is for the Minister and not for the Members? He may come out with anything. (Interruptions) Sir, you bear with us.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please listen. Mr. Kaiyanasundaram raised this point and immediately afterwards he said that he had sent a word. No doubt, because a large number of speakers want to participate in the debate,...

SHRI G. C. BHATTACHARYA: I have no objection to that. Please listen to me. I am not taking objection to that. I am only saying about the attitude, the attitude of the Gov-

ernment to the entire debate, how they are taking it. It is a question of approach. Are they serious about it? Are they not callous about it? Is it not an insult to the House and is it not an insult to the people of this country that on the President's Address, which is a very valuable part of the proceeding, this should be then attitude? What is there about the lunch hour? Is it that the lunch hour is there for the Minister and not for the Members?

SHRI KALPNATH RAI: He should not be allowed . . .

THE VICE-CHAIRMAN (SHRI R. RAMA KRISHNAN): The point is that while I appreciate that there should be a Minister, at least one of the Cabinet rank, I may tell you that the ruling party was also about ten minutes backsaying that there was *not* even one from the Opposition. SDo, like this, with both sides trading charges and counter-charges, it will not help the conduct of the business of the House. (*Interruptions*) Your point is well taken. It is open to you to raise the point. The Minister has given an assurance, you wait for ten minutes; and secondly Mr. Bhattacharya, there are a number of speakers and it was the consensus of the House that we should not have the lunch break today so that everybody will be enabled to participate on the debate on the President's Address. Therefore, kindly proceed with your speech.

SHRI G. C. BHATTACHARYA: Yes. I am only saying it from the point of view of the attitude. Can it be equated with the responsibility of the Opposition Members to be present here? Has it ever happened? Is it equitable? After all, it is their policy which is being debated. The Opposition will give its view-point and a reply will be given. The Opposition is not to reply. What is the use of it if the Government do not care to listen to whatever is said by the Opposition Members? They think that there is no need of Opposition, the Opposi-

tion should not be taken seriously, so that they can come out with anything. Therefore, I only talk about the attitude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): I think the point will be well appreciated.

SHRI G. C. BHATTACHARYA: You are the custodian. At least we should have some procedure...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please proceed with your speech.

SHRI G. C. BHATTACHARYA: ...to be followed.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Bhishma Narain Singh has come. That should satisfy you.

SHRI G. C. BHATTACHARYA: Am I on mere formality? I am not. I am only gaying about the attitude. My friend Mr. Bhishma Narain Singh is a good friend. I am glad that he has come. It is all right. Sir, I condemn the attitude of the Government in taking the entire debate in such a callous and non-serious manner and also insulting the House and the people of this country.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Bhattacharya, you have said what you wanted to say. Now please proceed with your speech.

SHRI G. C. BHATTACHARYA: Mr. Vice-Chairman, Sir. I rise to oppose the Motion of Thanks on the President's Address to the joint session. Sir, why I oppose it is first because this speech has been prepared and approved by the Government, the Cabinet, and the President had to read it and he read it. On that very day, **as you know**, my party and the Lok Dal boycotted it. On the very day when in this House the Address was being laid, I submitted the reasons

[Shri G. C. Bhattacharya] for boycotting it. We gave various reasons. One of the reasons was that the Government, in a foreign country had criticised the Head of the State, saying, "The President belongs to the Opposition". When the Head of the Government has denounced the Head of the State, in a foreign country, what is the use? What is the use of reading the speech, the policy statement, of that very Government which had condemned the Head of the State? Apart from that, the other reasons are that all aspects of parliamentary democracy are under attacked, maybe the election in Garhwal, Kerala and West Bengal, maybe the judiciary, maybe the freedom of the press, maybe the Government media. There were other points also including the economic distress, the anti-labour activities, the NSA, the ESMA and other things. I will not go into all those things. But I am only pointing out the reasons for which we boycotted that speech. Of course, we have deep respect for the Head of the State which we said. But these were the conditions which compelled us to boycott.

Now, Sir, the speech is before the House, which was laid on the Table of the House on that very day. Sir, to Bay the least, this speech, this statement, is contrary to the reality of the situation. It does not reflect the reality, of the situation both nationally and internationally. Therefore, there is no think to thank. If the highest forum, Parliament is deprived of the reality of the situation from the Government side, what is there to thank?

Take, for instance, the international affairs. What is happening in the international affairs both inside the country and outside it? The leader of the Government and others will profess directly and indirectly that they are opposed to imperialism. They will profess that they are following a policy of developing good relationship with the neighbouring countries. And

in reality what is happening? These are very good words in theory. But every policy announcement has to be tested on the touchstone, on the anvil, of what is really happening, on what is being done by the Government. What is happening? They say they are opposed to imperialism that it is the plank of the foreign policy. We all welcome it. But let me tell you that you cannot have the policy of getting the IMF loan on the conditionalities on which you surrender your economic sovereignty and at the same time you maintain that you have political sovereignty as well as your economic independence.

Sir, it is well-known—nobody can at least debate or contradict this point—that if you have no economic independence, you cannot have political independence. And if you have no political independence how can you talk of anti-imperialism? What is happening today? I immediately come to the Special Mention that I made today. The American Ambassador right here in Delhi while addressing the Press Club said yesterday: "We cannot guarantee that the most sophisticated and modern weapons, F-16s and other things, given to Pakistan will not be used against India." It has never happened. He wants to threaten us, he wants to intimidate us and that, too, on the soil of this country. We protested. The Government protested. But the mightiest of imperialist powers just laughed at it. And their Ambassador says "No guarantee". It means what? As far back as in June 1981 the Pakistan Government had emphatically stated: "We do not fear any attack from the Soviet Union. We have nothing against the Soviet Union". Still the Ambassador is saying, "We are giving it without any guarantee because it will be used against the Soviet Union." Therefore, when I mentioned it this morning. I said, your protest is nothing; nobody is taking it seriously. Even Pakistan did not take your protest seriously. Now what has happened? Pakistan's representa-

tive in the UN Commission on Human Rights, Mr. Agha Hilary made a reference to Kashmir. He said; Nothing doing Kashmir. Outside the Simla Pact. This has never happened. Since the Simla Pact was signed, no authority in Pakistan, not even their media, said that the Kashmir issue cannot be solved within the framework of the Simla Pact. We did make a protest against Mr. Agha Hilary's outburst, and we postponed the visit of Mr. R.D. Sathé to Pakistan. But immediately after this protest, they said: "Nothing doing. No compromise on Kashmir. Mr. Hilary is right. We do not even recognise the Simla Pact so far as the Kashmir question is concerned." So is this your fight against imperialism? Pakistan does not listen to you. And they have taken an extraordinary, unprecedented stand against you. And so is the case with the American Government. Therefore, you cannot have anti-imperialism when you are economically tied up with imperialist countries. You are going on giving them one concession after another and dismantling all the safeguards to fight for self-reliance in this country, which is the real fight against imperialism. Whatever was built by late lamented Pandit Jawahar Lal Nehru in this country from 1947 to 1964, all those structures are being dismantled, one by one, and still the President's Address will say that 1981-82 was a year of further consolidation. I say, it is absolutely incorrect. It was a year of further destruction, further reversal of all accepted policies. It is not an accident. It is all by design. «

Mr. Vice-Chairman, Sir, when our Foreign Minister, Mr. Narasimha Rao, visited Pakistan last year, he came out with a new thesis that the countries of South Asia constitute one separate group and the world is no more bipolar; it has become multipolar. Immediately I wrote to him. I said: What do you mean? What is the common thing between you and the countries of South Asia like Ceylon,

Pakistan, Nepal and Bangladesh? The international climate is now deteriorating every day. There is cold war and there is apprehension that the cold war may burst into a hot war. There is now realignment of forces of those countries. Pakistan has become a part of American security consciousness. So is Sri Lanka. So is Nepal. So is Bangladesh. Then, the name of improving our relationship with the neighbouring countries—Mr. Rao wrote to me—that he is doing that. But actually by saying that he tried to upset the basic geo-political policies of this country and taking this country to the cold war—the imperialist geo-political strategy in South-East Asia is to make this country along with other countries of South Asia a part of security consciousness of America. If this is your conduct, then how can you say that you are not surrendering your entire foreign policy to the interests of America and still you are issuing statements condemning, about Diego Garcia, etc. but in practice you are helping the American security consciousness in this sub-continent. Not only this. They are claiming that our prestige has gone high in foreign countries. Let me say one thing. It never happened, when our Foreign Minister went to Nepal, he was given an ultimatum in the morning that by evening you will have to tell whether you recognise Nepal as a zone of peace, apart from other countries, Nepal alone as a zone of peace. Nobody could have done it anywhere. When I wrote to him, he said: "I do not know". But it has come in the newspapers and it did happen. About Bangladesh, in Bay of Bengal that island belongs to us, but they sent their gunboats, and you say your prestige has gone up. During those days these small countries would show red eyes to us. What is happening now? Pakistan—this is the latest development. Secondly, today I must say that foreign affairs are so intimately connected with the image building of the leader of the Govern-

[Shri G. C. Bhattacharya] ment. For three days a crore of rupees have been spent on this New Delhi consultation. What has happened? It is a big failure, a total flop: Whatever unity we were having in the Group of 77, in the United Nations, that unity is broken, there is now resentment, quite a big resentment. So what was the use? Why could you not do anything in the Group of 77? Was it absolutely necessary to have a sub-committee of the Group of 77 by calling 44 countries and show our differences to the entire world and we could not agree on a single thing? Many aspects have been reopened. What ever consensus was there before the New Delhi Consultations these differences have cropped up now in the Delhi meeting. This is the image a* the cost of the country's poor taxpayer's money. This is what is happening... (time-bell rings) Sir, We have 2 hours 20 minutes and only Mr. Dinesh Goswami spoke for twenty minutes and perhaps one more speaker on Monday...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): There are 31 speakers and the Prime Minister is to reply on Monday at 4 o'clock...

SHRI G. C. BHATTACHARYA: The Independents group was allotted 2 hours 20 minutes...

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): But there are nine members in the Independents group.

SHRI G. C. BHATTACHARYA: Only after three days, one Independent, Mr. Goswami, has spoken. Today no other Independent Member will get a chance.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): How can I accommodate all?

SHRI G. C. BHATTACHARYA: You can give us our quota of time.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Please conclude,

SHRI G. C. BHATTACHARYA: I was saying that this is all-out surrender to America. Never before have we surrendered so much as today. Never before our position with regard to our neighbours was so precarious as it is today.

Now I come to the economic situation. This is all interconnected. All these documents like the Economic Survey and the Address give certain figures and say there is improvement here, there is improvement there, etc. This does not solve the problem. What is our basic problem? After Independence Jawaharlal Nehru thought that we should opt for mixed economy system. Then the country accepted democratic socialism with the dominance of public sector in our economy, with the private sector to fall in line. Today even in the conditionalities regarding IMF loan this Government has written to the IMF Director that we will gradually give all concessions to the private sector and multi-nationals. So, the policy of a dominant public sector has been given up. Even core sector industries are now being given to monopoly houses and multi-nationals and MRTP is being given a go-by first in the name of 100 per cent export and secondly in the name of increasing production. Do you think that Jawaharlal Nehru was not interested in production? Now even in the capitalist economy, public sector has come to stay. While we are talking of socialism and socialist economy, we are actually following the worst capitalist policies. People laugh at these figures that you have given. By quoting these figures you say that prices have come down, wholesale prices have fallen. People laugh at them. I do not know whether you or your family members go to the market to buy things. We go and our family mem-

fer* go to the market. And when we Mo to the market," we have to pay more and more every day. And the Government say that inflation is coming down and prices have come down. You cannot mislead the country by publishing these figures. What you are actually doing is to change the basic policie_s accepted by the nation long ago. How do you say that things are looking up and the country is o_n it_s path of consolidation and growth? Is market economy the .solution of the present-day problems iso far ac developing countries are concerned? Certainly thi_a Government have no mandate of the people to change the accepted policies. You cannot opt or market economy or *laissez-faire* policy. But you are opening your womb to multi-nationals and monopolists. You wiH have to see the basic things. You are making fundamental and basic changes i*_i the accepted policies. It was Jawaharlal Nehru, who really gave the industrial base to thi_s country. It was he who gave self-reliance to this country. It wa_s he who launched a^_i onslaught on the imperialists. How do you propose to follow those policies by altering the basic policies? Therefore, on the economic front there is total reversal of all accepted policies. You are following anti-people policies and, therefore, the miseries of the people are increasing. Monopolist and multi-nationals are being encouraged.

Sir, about the IMP loan, much has been told. But I am of the view—there are many other_a also who share this view—that the IMF loan, which has been accepted on the conditions or coriditionalities by this Government, is the cause of all these things and it is a total fall-out and all these things are coming because of that only. One is intimately connected with the other. Now, what have you dong to suppress the growing discontent of the people? You have enacted the NSA and the ESMA. On the 19th of January, when e_everythln!g

was peaceful unprecedented repression wa_s let loose on th_e working class and the other common people. That led to arrests, firing, lathi-charge, victimisation, etc. Such thing_s did not take place befor_e in independent India. Although there was an assurance that this NSA and ESMA would not be used against the working class, they used them. They will have to us_e them because they ar_e changing their policies. When they are changing thej_r policies, they will have to do this and they will have to follow the authoritarian and dictatorial lines for suppressing the common people's discontent. They did this although that day the people remained peaceful. Therefore, I say that you are radically changing the policies. When you are following such policies and when you are coming out with these measures, then you have ^mo option but to follow the dictatorial and authoritarian line and you have no option but to establish a dictatorial and authoritarian regime. And, Sir, things have already started in that direction. It (has started ^_h the talk of a presidential system of government. Although there i_s some sort of vagueness about it, th_e fact is that there is a constant attempt and there ia full preparation for changing the present parliamentary form of government into a presidential form of government.

SHRI M. R. KRISHNA (Andhra Pradesh);; Why are ^{vo}u afraid?

SHRI G- C. BHATTACHARYA! When it come_a you will hav_e to vote for it o_r you will come to this side. Mr. Krishna, I know you are a sensible person and i know you will not vote for it. Sir, it ls being said that in the Law Ministry, there is a ^{Jo3n*} Secretary, a person_i who was the emergency lawyer of the ruling party—I do not want to name liim—who iM working, and some otherj also are working, overnight to finalise *b& document in this connection. I thiaM the Prim* Minister, when this questiew

[Shri G. C. Bhattacharya]

v/As put to her, did not say anything and she has not denied it also. She was saying this and that. But she has not denied. Therefore, I say that the talk of change of system is there. Not only that. It is showing itself in their attack on the judiciary. What is the Law Commission doing now? The Law Commission has come out with a questionnaire now and they have put many questions. With these questions they have prepared this questionnaire and they have been issued surreptitiously. (*Time Bell rings*). That only shows that the only safeguard that is there, that is, the judiciary is going to be destroyed and they want to dismantle the judiciary by suppressing the Supreme Court. That is why I am saying that there is an attack which is going on on the judiciary. Parliament is being denigrated and is being made absolutely ineffective. I have written to the Parliamentary Affairs Minister giving the reasons for my views. But I was not even favoured with a reply. Now, Sir, comes the question of the Press. Even though the Press is hundred per cent with them, the Prime Minister says that the Press is the Opposition in this country. They attack the Press like this. There is an attack on the Press; there is an attack on Parliament; and there is an attack on the judiciary. All these things show that they are proceeding towards a dictatorial, totalitarian and authoritarian rule.

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI VASANT SATHE): Sir, I want to make one thing clear. The honourable Member says that the Prime Minister has attacked the Press. Nevertheless she has said that it is only a section that acts as the Opposition. That was clarified. Even in the general body meeting it was mentioned. My friend slightly is changing it and keeps on saying that, saying a thing which is not true and is creating misunderstanding. No one has generalised the Press as a whole. She has

said that only a section, a certain section of the Press is wanting to play the role of the Opposition. That is what she has said. Now, if he takes it out of context and says like this, it is not correct.

SHRI G. C. BHATTACHARYA: Sir, he is the Information Minister and he can come but with any explanation. But there are people in the country and there are many others who are not in the government and they have understood you and they are realising your attitude because of your day-to-day activities and your attitude. She has come out with her real attitude and even some opposition to her in the Press cannot be tolerated. Such is the attitude.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Bhattacharya, do you know that a lie repeated a hundred times will not become the truth?

SHRI G. C. BHATTACHARYA: No, Sir; their philosophy is the other way about. A lie repeated several times becomes a reality. (*Interruptions*).

SHRI VASANT SATHE: It is said that a lie repeated a hundred times might become the reality. (*Interruptions*).

SHRI G. C. BHATTACHARYA: There you are. We know you are Mrs. Gandhi's Minister. So you act in any way because you have the media. You saw this morning how the name of a person who was not present in the House was announced on the TV as having put a question and ... (*Interruptions*).

SHRI VASANT SATHE: There also he is wrong. Doordarshan said that these persons had raised the issue by giving the notice. That name was there. That is the meaning. It does not mean that he is physically present. Don't try to have a hullabaloo about everything.

SHRI G. C. BHATTACHARYA: You can go through the proceedings. You can come out with anything. When the issue was raised, Deputy Chairman disapproved of the whole thing.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): This is not relevant. (Interruptions) Please conclude now.

SHRI G. C. BHATTACHARYA: Now I am coming to the concluding portion. Sir, the President's Address gives a call for cooperation for "the good of the nation"—"this is the objective for which we must learn to cooperate. This is the call given. Sir, We are ready to cooperate, to uphold the accepted policies, policies which will advance the cause of peace, which will advance the interests of the poor and the down-trodden people. But can anybody call the opposition and the people of this country to co-operate to establish an authoritarian regime, to attack the Judiciary, to denigrate parliament, to attack the Press, to give up self-reliance, to give concessions to monopolists and multi-nationals and surrender before the imperialists? Are we to cooperate on that? Should we co-operate by accepting the IMF Loan with such conditions? Co-operation or what? I ask you. You come out with a concrete proposal that these are the areas where cooperation is needed, that these are really the areas and policies which do advance the cause of peace and the poor people's interests in this country. There everybody will cooperate. But in the name of cooperation you are ... (*Time Bells ring*) You are making a total sell-out of this country to the imperialist forces and to multinational firms and also monopolists.

Thank you very much.

डा० कृष्ण प्रताप सिंह (उत्तर प्रदेश): आदरणीय उपसभाध्यक्ष जी, आपका मैं हार्दिक आभारी हूँ जो आप ने मुझको

महामहिम राष्ट्रपति जी के अभिभाषण पर, हमारे दल के विद्वान सदस्य डा० ज्वारीया के द्वारा जो कृपणता का प्रस्ताव प्रस्तुत किया गया है, उस पर अपने विचार प्रकट करने का अवसर प्रदान किया है। मैं इसका समर्थन करने के लिये खड़ा हुआ हूँ।

मान्यवर, मैं सर्व प्रथम अपने दल की नेता, भारत की प्रधान मंत्री श्रीमती इंदिरा गांधी को इस बात के लिए बधाई देना चाहता हूँ कि उनको सकार प्रत्येक वर्ष में लोकतंत्र, समाजवाद, धर्म-निरपेक्षता और गुट-निरपेक्षता की नीति पर अग्रसर हो रही है। इस बात का सतत प्रयास हो रहा है कि राष्ट्र में समाजवाद के कदम आगे बढ़ें और भारत एक शक्तिशाली राष्ट्र बन सके, भारत एक आत्मनिर्भर राष्ट्र बन सके।

श्रीमान, मैं पूजनीय प्रधान मंत्री जी को इस बात के लिए बधाई देना चाहता हूँ कि उन्होंने कृषकों की ओर कृषकों की समस्याओं की ओर जितना ध्यान सन् 1981-1982 में दिया है जहाँ तक भरी स्मरण शक्ति काम करती है मैं समझता हूँ कि राष्ट्र में स्वतंत्रता के पश्चात् यह प्रथम दो वर्ष से रहे हैं जिनमें कृषकों को जितना ध्यान दिया गया है, उनकी समस्याओं के निराकरण की ओर जितना ध्यान दिया गया है इसके पहले कभी नहीं दिया गया। मैं इस बात के लिए प्रधान मंत्री जी को बधाई देना चाहता हूँ कि यह उन्हीं की कृपा है आज हमारा राष्ट्र स्वायत्त की दृष्टि से आत्मनिर्भर हो सका है। श्रीमान्, प्रसन्नता की बात है कि अप्रैल, 1981 से जनवरी, 1982 के बीच प्रमुख उद्योगों के उत्पादन में वृद्धि हुई है और इसके साथ जो अन्य उद्योग हैं उनके अधिक उत्पादन के लक्षण प्रतीत होते हैं। सरकार ने इस बात का भी निर्णय लिया है कि यह वर्ष

[डा० रुद्र प्रताप सिंह]

उत्तरादि वर्ष के रूप में मनाया जाएगा। मैं इस कार्य के लिए सरकार को बधाई देना चाहता हूँ। श्रीमन्, सरकार ने 20 सूत्री कार्यक्रम के द्वारा जनता की दशा में सुधार लाने का जो प्रयास किया है वह अत्यंत सराहनीय है। प्रधान मंत्री श्रीमति इंदिरा गांधी ने भारत की महान जनता की आवश्यकताओं, भावनाओं, आकांक्षाओं की दृष्टि में रखते हुए जो 20 सूत्री कार्यक्रम का संशोधित स्वरूप प्रस्तुत किया है उसके लिए मैं समझता हूँ कि हम सब लोगों को उसका स्वागत करना चाहिए। श्रीमन्, हमारी लोकप्रिय प्रधान मंत्री जी ने सदा से अनुसूचित जातियों, अनुसूचित जनजातियों, विछड़े वर्गों, निर्बल वर्गों, अल्पसंख्यकों, महिला वर्ग; सभी का विशेष ध्यान रखा है। इस बात के लिए भारत का इतिहास नाशी है। वह उनकी दशा में सुधार लाने के लिए निरंतर प्रयत्नशील रहती हैं। परन्तु राष्ट्र में जो दक्षिणांधी शक्तियाँ जो प्रतिक्रियावादी शक्तियाँ उपग्रामी शक्तियाँ हैं, जो यथास्थितिवादी शक्तियाँ हैं, जो अक्सरवादी शक्तियाँ हैं वे निरंतर इस कार्य में बाधा उपस्थित करती हैं जिससे जो लाभ हमारी प्रधान मंत्री उनकी पहचाना चाहती हैं वह पूरा लाभ उनको नहीं मिल पाता है। मुझे आशा है कि प्रशासन, हमारी लोकप्रिय सरकार इस दिशा में भी कुछ कठम उठाएगी जिससे कि जो लोग इस बात में बाधा उत्पन्न करते हैं जो उन लोगों को पहचानने में बाधा होती है वह किसी तरह से दूर हो सके। श्रीमन्, प्रसन्नता की बात है कि सरकार साम्प्रदायिक शक्तियों को निर्बलण में लाने के लिए प्रयत्नशील है और साथ ही राष्ट्र में शान्ति व्यवस्था को स्थापित करने में लगातार सजल और सचेष्ट है। इसके साथ मेरा

विश्वास है कि जो पृथक्तावादी शक्तियाँ देश में कार्य कर रहा हैं उनकी कटोरा के साथ दमन किया जाएगा। श्रीमन्, देश में बेकारी, बेरोजगारी, निर्धनता और महंगाई को जो स्थिति है उसको निपटाने के लिए हमारे प्रधान मंत्री जी, हमारे दल की सरकार निरंतर प्रयत्नशील है। परन्तु माननीय सदन इस बात से सहमत होगा कि इन चारों समस्याओं का संबंध जनसंख्या की समस्या से है। जब तक हम जनसंख्या पर नियंत्रण नहीं पाते हैं तब तक मेरा विश्वास है कि देश को बेकारी, बेरोजगारी, निर्धनता और महंगाई पर निर्बलण पाना असम्भव है। तो मैं अपने सम्मानित सदस्यों से इस बात का अनुरोध करता कि कबो न हम सभी संसद सदस्य चाहे सत्ताकूट दल के हों, चाहे विपक्षी दल के हों, स्वयं परिवार निर्वाजन को अपना कर भारत की महान जनता के सामने उदाहरण प्रयत्न करें और विरोधी दलों से, विपक्ष से विशेष रूप से आग्रह करना चाहता हूँ कि वे इस में राजनीतिक दृष्टिकोण न अपनाकर इसको राष्ट्रीय समस्या समझकर इस कार्यक्रम में हमें सहयोग दें जिससे कि जनसंख्या की जो विधोषिका दावानल की तरह से मुँह फलाए हुए सारी मानव जाति को निगल जाना चाहती है, उसका किसी तरह से निराकरण हो सके।

श्रीमन्, यह गर्व की बात है कि सरकार की वदेश नीति हमारी प्राचीन आदर्शों और हमारी वर्तमान की जो परिस्थितियाँ हैं उनके अनुकूल हैं। सभी भारत की प्रधान मंत्री जी ने जिन देशों में दौरा किया है उनके साथ में हमारी मैत्री और सद्भावना बढ़ी है, उनके साथ हमारे संबंध अधिक प्रगाढ़ हुये हैं, हमारे संबंध अधिक मधुर हुये हैं। मैं इसके लिये प्रधान मंत्री जी को विशेष धन्यवाद देना चाहता हूँ। मैं यह भी कहना चाहता हूँ कि हमारी प्रधान

मंत्री जी के नेतृत्व में भारत का मस्तिष्क विश्व समुदाय में सबसे ऊंचा हो गया है। इसके साथ ही यह भी आशा करता हूँ और मेरा विश्वास है कि प्रधान मंत्री जी के नेतृत्व में भारत विश्व को शांति और सहअस्तित्व का सहयोग देता रहेगा।

श्रीमन्, हमारी प्रधान मंत्री जी ने सदैव ही अपने पड़ोसी देशों को, विश्व को इस बात के लिये आश्वस्त किया है कि भारत किसी देश पर आक्रमण नहीं करेगा। हमें अपनी प्रधान मंत्री जी के आदर्शों में तथा लक्ष्य की नीतियों पर गर्व है। परन्तु इसके साथ-साथ मैं संघ के माध्यम से विश्व की शक्तियों का बता देना चाहता हूँ कि प्रधान मंत्री इंदिरा गांधी जी के नेतृत्व में भारत की महान जनता का मनोबल बहुत ऊंचा है। भारत के सैनिकों का मनोबल बहुत ऊंचा है यदि किसी ने भारत पर आक्रमण करने का दुस्साहस किया तो उसको इसका भयंकर परिणाम भुगतना पड़ेगा।

श्रीमन्, विरोधपक्ष के सम्मानित नेताओं ने महामहिम राष्ट्रपति जी के अभिभाषण में सैंकड़ों संशोधन प्रस्तुत किये हैं, मैं उनके संबंध में थोड़ी सी चर्चा करना चाहूँगा। वे दो प्रकार के हैं, एक प्रकार तो यह है कि सरकार को यह करना चाहिये था, लेकिन सरकार नहीं कर रही है, एक तो यह नमूना है और दूसरा यह है कि सरकार को इन कार्यों को करने में सफलता प्राप्त नहीं हुई है। तो मैं आप के माध्यम से अपने विद्वान विरोधी दल के नेताओं से यह निवेदन करना चाहता हूँ कि हमारे महामहिम राष्ट्रपति जी का जो अभिभाषण है, वह संकेत मात्र है, सूत्र मात्र है, वह भाष्य नहीं है, इस बात को उन्हें ध्यान में रखना चाहिये।

दुसरी बात जो है, उनको आपत्ति जो है उसके संबंध में मैं केवल इतना कहना चाहता हूँ कि जब वे तीन वर्ष

सत्ता में रहे तो काम वे नहीं कर सके उसके बारे में कोई आलोचना करने का, निन्दा करने का उनको कोई नैतिक अधिकार नहीं है।

श्रीमन्, अन्त में मैं एक पुझाव देना चाहता हूँ और मैं विश्वास करता हूँ हमारे मंत्री महाशय, जो यहाँ पर उपस्थित हैं, वे मेरे पुझाव को ध्यान से धुनेंगे, नाट करेगे और उस पर गम्भीरता से विचार किया जायेगा।

मान्यवर, मेरा पुझाव यह है कि राष्ट्र में भावनात्मक एकता को सर्वोच्च प्राथमिकता दी जानी चाहिए। वह भावनात्मक एकता किस प्रकार से स्थापित हो, यह प्रश्न अत्यंत जटिल है क्योंकि इस देश में नाना प्रकार की जातियाँ हैं, नाना-प्रकार के धर्म हैं, नाना-प्रकार के सम्प्रदाय हैं, नाना-प्रकार के विभिन्न क्षेत्र हैं, विभिन्न भाषाएँ हैं। तो ऐसे महान देश में भावनात्मक एकता को स्थापित करने का कार्य एक कठिन काम है।

मैंने इसके बारे में बहुत गम्भीरता-पूर्वक विचार किया है, जो इस सम्मानित संघ के विद्वान सदस्यों के समक्ष रखना चाहता हूँ। श्रीमन् यह सम्भव नहीं है कि हम सम्पूर्ण भारत को जो नागरिक हैं उनको एक जाति का बना दें। श्रीमन् यह भी सम्भव नहीं है कि सम्पूर्ण भारत के नागरिकों को हम एक धर्म का बना दें, एक मजहब का बना दें, या एक सम्प्रदाय का बना दें, यह भी सम्भव नहीं है। यह भी सम्भव नहीं है कि पूरे भारत वर्ष के लोगों को एक क्षेत्र में ला करके बसा दें मगर एक चीज सम्भव है और वह यह है कि सम्पूर्ण भारत को एक भाषा हो। यह सम्भव है, और यही आधार बन सकता है हमारी एकता का। यही हमारा आधार बन सकता है हमारी

[डा० रुद्र प्रताप सिंह]

अखंडता का, यही हमारा आधार बन सकता है हमारी प्रभुता का, और यही हमारा आधार बन सकता है हमारे आपस में प्रेम और स्नेह संबंध का और यह हमारा आधार बन सकता है कि भारत विश्व में सब से अधिक शक्तिशाली राष्ट्र बन सके।

तो उनके लिए मैं बहुत विनम्रतापूर्वक निवेदन करना चाहता हूँ कि सभी दलों के लोग दलगत भावना से उठकर के इस प्रश्न पर निर्णय लें और इस बात का प्रयास किया जाए कि हिन्दी को राष्ट्रभाषा का सम्मान प्रदान किया जाए। यह प्रश्न दलगत भावना से उठ कर के हमें लेना है क्योंकि किसी भी राष्ट्र की अगर अपनी कोई भाषा नहीं है, तो इससे अधिक उस राष्ट्र के लिए लज्जा की बात नहीं हो सकती। तो आज हम संकल्प करें कि आज की तारीख से हम सब लोग, जो भारत की संसद के सदस्य हैं, हमें हिन्दी में भाषण करने में कम से कम लज्जा अनुभव नहीं होनी चाहिए। तो इस दिशा में हम आगे प्रयास करेंगे।

श्री रामेश्वर सिंह : (उत्तर प्रदेश) :
बहुकाम सरकारी पक्ष से होना चाहिए।

डा० रुद्र प्रताप सिंह : तो इसके लिए मैं कह रहा था कि इसके लिए युद्ध स्तर पर हमें प्रयास करना होगा। इसी प्रसंग में मुझे यह आवश्यक लगता है कि ...

श्री रामेश्वर सिंह : बहु साठे साहब को समझाइये।

श्री बसन्त साठे : मैं समझा हुआ हूँ।

डा० रुद्र प्रताप सिंह : ... कि किस प्रकार से राष्ट्र भाषा हिन्दी हो—हिन्दी

भारत की कंटि-कंटि जनता की भाषा बन सके, इसके लिए एक संसद समिति नियुक्त की जानी चाहिए जो इस बात की रूपरेखा विचार करे कि कम से कम समय में किस प्रकार से राष्ट्र भाषा हिन्दी भारत की महान जनता की, जन-जन की भाषा बन सके।

अन्य में सम्माननीय सदन का अधिक समय न लेकर एक खवाई पढ़ करके अपनी बात को समाप्त करना—

उठा के आँख तो देखो कहाँ हो,

नहीं है दोस्त ऐ मंजिल जहाँ हो,

न बैठो हार कर, पाँछों पसीना

उठो सन्हलो, अभी तो तुम जवाँ हो।

इन्हीं शब्दों के साथ मैं विश्व की सर्वश्रेष्ठ प्रधान मंत्री, श्रीमती इन्दिरा गांधी को और उनकी सरकार को बधाई देता हूँ और हमारे विद्वान सदस्य ने जो यहाँ पर कृतज्ञता का प्रस्ताव किया है, उसका मैं हृदय से समर्थन करता हूँ।

SHRI M. R. APPAROW (Andhra Pradesh): Mr. Vice Chairman, before I begin, I want to congratulate you on your occupying such a high position.

Sir, the President in his Address has mentioned of the various achievement of the Government. Nobody has ever claimed that we have solved all problems. We have no doubt solved many problems and some others are still to be solved. Two friends go to a shop and seeing a water tank one friend says it is 3/4th full and the other friend says, no, it is 1/4th Empty; and both are correct.

Our main achievement is to be able to become self-sufficient in food supply—not only self-sufficient, we are even able to export some of the foodgrains. This itself is a high achievement. And about 80 per cent of our other essential requirements we

are able to produce ourselves. No country in the world can be self-sufficient cent per cent. ScTwe can legitimately take credit for this achievement. That is why, in his opening remark, Dr. Zakaria said that we are ready for the take-off stage. In these circumstances, I think any country or any Government in the world can feel satisfied that these are enough achievements to be proud of.

Coming to figures, Sir, let me say that we have brought nearly 200 million people of our population above the poverty line. The Sixth Plan envisages further lifting of quite a number—nearly 15 million households—from below the poverty line. Our country now occupies third place in the scientific and technical manpower and tenth place in industrial and technological power and also fourth place almost in military powers. All this has been achieved under a democratic set-up. Our Prime Minister has said many times that we are not going to change our system into presidential form or dictatorial form of government. She has said it many times, and I don't think anybody need have any doubt about it.

Of course, the greatest thing that worries us today is inflation. How to control it, is a very important matter to consider. Inflation can only be controlled by more production. Without production, it is not possible to control inflation. That is why, our Prime Minister has formulated the new revised 20-point programme in order to achieve growth, stability, equity with social justice. Here I would like to quote some figures. During the period April 1981 to January 1982, power generation increased by 11 per cent, coal production increased by 11 per cent, goods traffic increased by 14 per cent, steel production increased by 19 per cent, cement production increased by 15 per

cent, nitrogenous fertilizer production increased by 51 per cent and crude petroleum by 61 per cent and petroleum products by 18 per cent. Within ten years' time, we hope to become self-sufficient even in petroleum and crude oil production. There are proposals for new steel plants to be completed as early as possible, at Paradip and Visakhapatnam. To make the country concentrate as production this year, 1982, has been declared as Productivity Year. As I said before, there has been increase in agricultural production and the foodgrains production this year has been of the order of 132 million tonnes, the sugarcane production has been of the order of 180 million tonnes, and so on. A National Water Development Agency will be established soon to develop a national water grid so that the water resources in all our rivers can be harnessed and additional acreage be brought under irrigation. For controlling inflation, as I said before, there should be better capacity utilisation, there should be strengthening of the public distribution system, there should be also fiscal and monetary discipline and there should be control on the anti-social elements. Efforts are being made in this regard. The rate of inflation, as measured by the Wholesale Price Index has come down from 22 per cent in January to 14 per cent. On account of the deteriorating balance of payments situation, because of the abnormal rise in oil prices and also increase in the defence expenditure we had to borrow from the IMF and in answer to criticism, which have been made in this regard, it has been made quite clear both by the Prime Minister as well as by the Finance Minister that there are no strings attached to this loan which are demeaning to our national honour or prestige.

Sir, a series of measures have been taken to promote exports and export*-

[Shri M. E. Apparow]

have increased by 15 per cent in April—November 1981. An Export-Import Bank has also been established. The revised twenty-point programme, as I said before, is intended to give dynamism to key social and economic programmes. And through the Integrated Rural Development programme, through the sub-plans for the Scheduled Castes and the Scheduled Tribes, through the film clearance programme and through the programme of allotment of sites to the rural poor families, we have been able to give a good helping hand to the down-trodden-poor people.

Public sector has also been showing good improvement and the public sector is now occupying a commanding position in our economy.

The most important aspect is population control. This cannot be over-emphasised. Our aim is to bring down the birth rate to 21 per thousand and the death rate to 9 per thousand by the end of the Century. To provide elementary education for all children, to bring down the drop-out rate and to provide literacy to all adult illiterates, all efforts are being concentrated. Non-formal education, introducing technical and vocational content in higher education and the reform of curriculum are being pursued.

In science and technology as we all know, much headway has been made. In the field of space technology and communications, Rohini, Aryabhata and Bhaskara-II, the earth observation satellite, speak of the skill of our technologists and space scientists. One of the serious problems is unemployment among our scientists and technical personnel. To improve the situation, a Science and Technology Entrepreneurship Development Board is being established. Efforts are also under way for finding and utilising alternative sources of energy like solar power, bio-mass energy, hydel energy, thermal energy and nuclear energy to reduce, to some

extent, our dependence on conventional source of energy, like oil. In the field of ocean science and technology, the recent expedition to Antarctica has been successfully accomplished and this is a great tribute to our scientific capacity.

The problem of law and order is there. The Government is seriously concerned about the outrages committed against the Scheduled Castes, the Scheduled Tribes and other weaker sections. In this regard, the whole nation should bend its energies to fight these anti-social forces. Also, their economic and social development should be pursued with vigour and urgency. The Government is fully alive to the situation and the Prime Minister has been constantly emphasising on this aspect. The number of mandays lost to strikes, gheraos etc. have considerably been reduced more than ever before.

The international situation is fast deteriorating. Our Government is alert about it. We are pursuing with energy and foresight both military and peace efforts. I hope the major military powers will realise the futility of confrontation and war in these days of nuclear bombs, thermonuclear annihilation bombs, nobody wins and everybody is annihilated in the event of war. But in the meantime, we cannot but divert precious resources towards military preparedness and defence consideration. Our President, our Prime Minister and the External Affairs Minister have achieved a great deal on the diplomatic front. Their visits to various countries of the world and the visit of the Chinese Foreign Minister and going of our official delegation to Beijing, the visit of Pakistan Foreign Minister and a dialogue with him about no-war pact, are all great advances made on the diplomatic front. I congratulate our President, our Prime Minister and the External Affairs Minister. Our Prime Minister is pursuing with vigour and energy the non-aligned movement. She participated in the dialogue between deve-

loped and developing countries at Melbourne and at Cancun. The South-South consultations held recently added new dimensions to the non-aligned movement. We have to pay more attention also to international understanding, tourism and other international problems.

No doubt we want more money allotted to various projects. The other day hon. Pilloo Mody said that we want Rs. 20,000 crores and not Rs. 6000 crores, as the provision for Railway Plan. All of us would like to have get Rs. 20,000 crores allotted, but the constraint of resources is there. So, it is not possible. Whatever is possible is being done.

I conclude by saying that we have achieved much and we have to achieve more by pursuing with vigour and enthusiasm the twenty-point programme and the Sixth Plan, the year of productivity.

I support the resolution moved by Dr. Rafiq Zakaria.

SHRI SWAMI DINESH CHANDRA (Rajasthan); Mr. Vice-Chairman, Sir. I rise to support the Motion of Thanks moved by Dr. Zakaria. It is so satisfying, so heartening to note that our country under the able leadership of the Prime Minister has made progress all round. The health of our economy has improved. We have made spectacular improvement in the field of agriculture, where the food production is likely to exceed the previous record level of 132 million tonnes. The Presidential Speech concluded with a call to the hon. Members of Parliament to rise to the occasion. Sir, I would like to quote the last para of the presidential Speech and I quote:

"Hon. Members, the world is passing through difficult times. Our own problems are not inconsiderable. Fortunately we are a nation imbued with a sense of purpose. Our people have also shown commendable capacity to rally together in moments of challenge. Political differences are

bound to exist in a democracy which guarantees freedom of opinion and organisation. But differences should not degenerate into discord. The good of the nation is an objective for which we must learn to cooperate, transcending disputes. We have the strength and the resources to move forward speedily. The first two years of the Sixth Plan were years of consolidation. Let us now use this strength to make the next three years of the Plan, years of a march forward."

Now, Sir, the trend of discussion that we have all witnessed in the House is not in consonance with the Presidential call.

Negativeness is writ large on the criticism advanced by the Opposition parties and the constructive approach is absolutely absent. Sir, the Opposition parties have one admirable quality in common—that is concentration on the trivial. The speeches made by the leaders of the Opposition make it abundantly clear that they are in an anaemic condition for fear of extinction. They are frustrated. They feel utterly hopeless and are completely incompetent. They are suffering from this miserable plight because they find themselves unsuccessful to measure up to the great leadership of the hon. Prime Minister. Their discomfort arises from the fact of their failure to judge and understand the role of an individual in a particular historical context.

Sir, this country has witnessed three distinct phases led by three different personalities who imbibed the aspirations of the respective phases and who, by their wisdom, identified themselves with national objectives and aspirations. The freedom movement, as we all know, was led by Mahatma Gandhi. He too had his detractors and critics. Pandit Nehru shaped a newly born India by laying the foundation of policies which would generate a new socio-economic order and by projecting it as a nation which will help in building a new world order, capable

[Shri gwami Dinesh Chandra] of fostering peace and understanding. Then it fell on the present Prime Minister to rise with her 20-Point Programme to build a new, modern and prosperous India. Her programme caught the imagination of the people and they gave her a massive mandate because she echoed the heart-beats of the people of this country. The people of this country helped her to implement this programme with their overwhelming support with faith and trust. She has revised this 20-Point Programme to meet the changing needs of the people. She keeps on reflecting the aspirations of the people of this country and thus commands vast support from all corners.

I would like to tell my friends on the Opposition benches that the hon. Prime Minister is not a time-serving politician, depending on her followers or sycophants, as they would like to see. She is not only a leader of the party or the Government but she is a leader of the people of this country. She is a leader of the historic age in which we live in. The people of this country have seen the contrast when various distractions combined together and when she was not leading the country for some time. Nature saved us from disaster. This unfortunate situation bounced back and the people of this country again gave her a massive mandate and their massive support. She is back again on the task of building up a prosperous and new India.

The 20-Point Programme is not a State document. It is a manifesto of this country because in this programme, she articulates and formulates the heart-beats of her countrymen. This situation has completely demoralised the Opposition and they feel themselves politically insolvent. By their performance in this House they have demonstrated that they are denuded of the capacity to impart a direction and to lead. They lack commitment and genuine dedication to the common weal. Imagine the Janata leaders, addicted to power, making a frantic bid to retrieve their lost glory! Un-

savoury bickerings caused the downfall of the Janata Party. This is an episode which the people of this country will find difficult to forget.

SHRI SYED SHAHABUDDIN (Bihar). We were there for three years only and we were addicted. They were there for 30 years and they did not get addicted.

SHRI SWAMI DINESH CHANDRA: Please do not interrupt.

SHRI SYED SHAHABUDDIN; But why are you attacking the party?

SHRI SWAMI DINESH CHANDRA: Why should we not attack? This is what you have been doing all these days.

They pulled it down because they did not understand what is power, its logic and the obligations it imposed on them. I am sorry to say that the Opposition parties are in a state of fragmentation.

The BJP, which is an epitome of communal chauvinism and pro-imperialist forces, did not feel shy in proclaiming that they will strive for Gandhian socialism which the RSS boys do not understand. What a shameless attempt to acquire respectability in politics dishonest means to attract votes! But, Sir, it is a pity that they do not understand that the people of this country possess robust commonsense and they cannot be hoodwinked or deluded by such declarations.

The Marxists have a bleak future was vivid from the five-day conclave held at Vijayawada. The Vijayawada meet, for all intents and purposes, was a non-event where the ageing and ailing leaders were grappling with the problems of their organisation and were unable to provide any solutions to them. Complexities of the Indian situation have taken out the Marxists out of their depths and left them groping. Confusion in the various shades of communism itself is self

confusing. The wind has gone completely out of the Marxist brand of socialism—as they call it—after the Prime Minister imbibed the socialistic aspirations of the people of this country by announcing socialistic programmes. In its effort to survive as a political party it has become more of a regional party, and the CPI is playing second fiddle everywhere.

We are every day witnessing the drama of opposition unity. Every day we are seeing it in the newspapers.

SHRIMATI KANAK MUKHERJEE (West Bengal); Is it relevant, Sir?

SHRI SWAMI DINESH CHANDRA: It is relevant. It is very much germane to discussion. (Interruptions) ...

The Lok Dal chief symbolises the tragic-comedy of the unity moves. What is this drama, after all? This drama is intended to bring together the warriors of varying aspirations to mobilise their muscles to dislodge the Prime Minister. It is a pity that they do not understand that the great Prime Minister, Shrimati Indira Gandhi, does not rule this country by muscle power but by brain and so there is no match. Now, Sir, this drama is bound to end up in a fiasco and the main actors of this drama are more an object of pity rather than envy.

I am hoping against hope that honourable Members of this House will realise their limited role in the present historical context and play their role more positively, keeping in with the spirit of the Presidential oration and make purposeful contribution to the debate. This is only possible if they forget that Shrimati Indira Gandhi is their enemy, number one and learn and realise that she is Leader Number One of this country, and they should co-operate with her in building up a strong and prosperous India.

Thank you, Sir.

श्री अश्विनी कुमार (बिहार) : माननीय उपसभाध्यक्ष महोदय, राष्ट्रपति के अभिभाषण पर धन्यवाद के प्रस्ताव पर बहस चल रही है। उनको धन्यवाद देने के साथ बहुत-सी खेददायक चीजें भी हैं जो मैं प्रकट करना चाहता हूँ। उन्होंने प्रगति के बारे में एक नक्शा खींचा है। परन्तु जो आज की प्रमुख समस्या है उसके बारे में वे मौन हैं। आज की प्रमुख समस्या बेकारी की है। उसके बारे में प्रेजीडेंशियल एड्रेस में एक शब्द भी नहीं दिया गया है। इन बेकारों की संख्या सन् 1980 के लाइव रजिस्टर में 159 लाख है। 15 लाख सन् 1981 में बढ़ गये हैं और प्रतिवर्ष इसमें 40-50 लाख बेकारों की संख्या बढ़ती जा रही है। इस बारे में राष्ट्रपति जी के अभिभाषण में कुछ भी नहीं है। इसका स्पष्ट अर्थ है कि आज की सरकार के पास इसके निदान के लिए कोई भी चीज नहीं है। इसका परिणाम क्या हो रहा है? सन् 1947 में जब देश आजाद हुआ तो गरीबी की रेखा के नीचे 40 परसेन्ट लोग रहते थे अर्थात् 15 करोड़ लोग गरीबी की रेखा के नीचे थे। सन् 1980 में यह परसेन्टेज 50 हो गया। जनसंख्या बढ़ती गयी और आज इनकी संख्या 32.5 करोड़ हो गई है। 34 वर्ष के कांग्रेस शासन की यह उपलब्धि है। लेकिन आज भी इस सरकार का ध्यान इस समस्या की तरफ नहीं है। यह एक त्रिषिद्ध समस्या है। इसको देखने के लिए मैं इसको इसके अन्दर रखना चाहता हूँ। यह समस्या छोटे उद्योगों द्वारा हल हो सकती थी, लेकिन छोटे उद्योगों का गला घोंटा जा रहा है। आज बिहार और बंगाल के अन्दर छोटे उद्योग बन्द हो रहे हैं क्योंकि उनको बिजली नहीं मिलती है। वे कहते हैं कि हम बिल नहीं देंगे क्योंकि बिजली नहीं मिल रही है। इसके विपरीत दिल्ली में फाइव स्टार होटल एक के बाद एक खोला

[श्री अश्विनी कुमार]

जा रहा है। इस सरकार का तंत्र और मंत्र फाइव स्टार होटलों का है। इनका गरीबी हटाने का मंत्र नहीं है। एक बार हमारी प्रधान मंत्री कांग्रेस आई० की नेता गरीबी हटाओ के नारे से जीट कर आई थी। आज वह गरीबी बढ़ती जा रही है और यह नारा खोखला होता जा रहा है। इन्होंने पहले 20 सूत्री कार्यक्रम का नारा दिया। जब वह नारा घिस गया तो इन्होंने अब नये दोस सूत्री कार्यक्रम का नारा दिया है। जब वह भी घिस जाएगा तो फिर ये तीसरा नारा देंगे। इस तरह से समस्याओं का निदान नहीं हो सकता है, यह स्पष्ट लगता है।

राष्ट्रपति महोदय ने अपने 2 जनवरी के भाषण में कहा कि हमारे देश में भ्रष्टाचार बहुत बड़े पैमाने पर बढ़ रहा है। हमारी सरकार ने काले धन को निकालने के लिए ब्लैक बॉड निकाले। जो लोग ईमानदारी से टैक्स देते हैं उनको कोई प्रोत्साहन नहीं दिया गया, लेकिन जो लोग काला धन पैदा करते हैं उनके काले धन को सफेद धन में बदलने के लिए अवसर दिया गया। उसके अन्दर कितना धन आया, यह सरकार के आंकड़े बताते हैं। क्या वास्तव में इतना ही काला धन है? दूसरी तरफ यह भी समस्या है कि इस काले धन को किसने पैदा किया? सबसे बड़ी जो चीज है, जिस पर हमारा संविधान मौन है और राष्ट्रपति जी ने भी उसके बारे में मौन धारण किया है और सरकार भी मौन है, वह यह है कि हमारा यह जो प्रजातन्त्री तरीका है, इसके अन्दर जो पार्टियां हैं और जो हमारा चुनाव का तरीका है, इसके लिए पैसा कहां से आए? कोई कम्पनी पैसा नहीं दे सकती, कोई नम्बर एक में पैसा नहीं दे सकता है और हमारे संविधान के अन्दर भी चुनाव

पद्धति को बदलने का कोई तरीका नहीं है। यह एक विचित्र बात है। सरकारी पक्ष के माननीय सदस्यों ने कहा कि प्रवान मंत्री को बहुमत मिला है। लोक सभा में उनको बहुमत मिला है। लेकिन उनको कितने परसेन्ट वोट मिले हैं। उनको 40 परसेन्ट और 43 परसेन्ट वोट मिले हैं। मेजोरिटी ने उनको वोट नहीं दिया, 57 परसेन्ट लोगों ने उनको वोट नहीं दिया। उनकी ताकत इसी में थी कि वोट बंट गये। जब तक यह पद्धति नहीं बदलती है तब तक वास्तव में देश को दिशा देने में कोई सुधार संभव नहीं है। हमारे मित्रों ने कहा कि विरोधी दलों को सहयोग देना चाहिए। यह अच्छी बात है। सदन के अन्दर हम सहयोग करते हैं। विरोधी दलों का जो काम है वह यह है कि सरकार की जो नीतियां हैं उनमें वह जो छिद्र देखें उनको सामने रखें। परन्तु सहयोग पाने का जो तरीका है वह विचित्र है। सरकार की ओर से जिस प्रकार से सहयोग हो रहा है, वह एक विचित्र बात है। अभी कुछ दिन पूर्व हमारी पार्टी की भुवनेश्वर में कार्य समिति की बैठक थी। पार्लियामेन्ट के मेम्बरो के नाम गेस्ट हाउस अलाट हुआ परन्तु कौंसिल कर दिया गया, जगह दी गई पब्लिक मीटिंग के लिये, उसको कौंसिल कर दिया गया, मीटिंग के लिये हाल दिया गया उसको कौंसिल कर दिया गया, क्योंकि हलिंग पार्टी के एक एम० पी० वहां जा रहे थे और वह कोई साधारण एम० पी० नहीं है। यह एक प्रजातांत्रिक देश है यहां राजतंत्र नहीं है। उस एम० पी० महोदय के कारण यह सारा हुआ। उन एम० पी० महोदय के लिये गवर्नमेंट का सरकुलर गया।

एक माननीय सदस्य : कौन एम० पी० महोदय ?

श्री अश्विनो कुमार : सरकुलर में
पढ़कर सुना देना चाहता हूँ :

I quote;

"I am directed to say that the Chief Minister of Orissa will be visiting different areas of Mayurbhanj, Dhan Kanal, Puri and Ganjam districts on 12th and 13th February, 1982. The Chief Minister and Shri Rajiv Gandhi, M. P. will be addressing several public meetings and attending various public functions as per the programme enclosed.

"Adequate security and crowd control arrangements may be made at places of public engagements and at places of halt. An assessment should be made of the likely strength of audience at various places of engagements. Security arrangements should be commensurate with such assessment and anticipated security hazards if any.

"Security arrangements may include construction of rostrums, barricades at meeting places and on road side according to requirements, lighting arrangements at places where there are engagements after such etc. Chief Minister and Shri Gandhi, M. P. would be travelling to a large number of places by helicopter. Helipads should be kept ready at such places."

एम० पी० है और साधारणतया उड़ीसा के अन्दर, मेरी जानकारी है कि मुख्य मंत्री के लिये सारे सरकुलर नहीं जाते हैं। अगर कॉलिग पार्टी के एक एम० पी० के लिये यह होता है तो हमारी पार्टी के भी 12 एम० पी० थे, उनके लिये रहने के लिये जगह नहीं और उसके विरोध में यह हो रहा है। एक ही गुण उनके पास है, तो जो यह कह रहे हैं कि चयन कर आये हैं He was very wise in choosing his mother.

इसालय अगर डामोस्टक रूल चलाना

चाहते हैं, इस प्रकार से इन चीजों को प्रोत्साहन देना चाहते हैं और विरोधी दलों का सहयोग लेना चाहते हैं तो यह राजतंत्र से नहीं हो सकता है, यह प्रजातंत्र से हो सकता है। अगर इस प्रकार की धारणा रही तो इसके लिये नहीं, देश के काम के लिये मिलेगा, व्यक्तिगत कार्य के लिये नहीं मिलेगा। जब-जब देश पर संकट आया है, सब विरोधी दलों ने सहयोग दिया है। प्रत्येक प्रजातंत्र में सरकारी दल होता है और विरोधी दल भी होता है। आज दुर्भाग्य से विरोधी दल इतने सशक्त नहीं हैं और जब सशक्त होता है तो हमारे मित्रों को चिन्ता होती है कि वह सशक्त हो गया। अपनी ताकत से आप सशक्त होंगे और अपनी ताकत से हम सशक्त होंगे। परन्तु जो आज देश के सामने समस्याएँ हैं, उनके बारे में राष्ट्रपति के भाषण में एक शब्द भी नहीं है। मैं केवल एक समस्या का और ध्यान दिलाना चाहता हूँ और वह है आसाम की समस्या। आसाम की बातचीत पिछले 14 दौर से चल रही है और ट्रिपार्टटाइट बातचीत में मांग हुई कि पहले बार्डर्स को सुरक्षित किया जाये। यह दुर्भाग्य का विषय है कि एक पार्टी की सरकार रही है बीच में ढाई साल के अन्तराल को यदि छोड़ दिया जाये—किन्तु 1947 से लेकर आज तक देश की सीमाएँ, बार्डर्स सुरक्षित नहीं हैं। आज यह धारणा पैदा हो रही है कि जो सरकार अपने बार्डर्स, अपनी सीमाओं की सुरक्षा नहीं कर सकता है क्या वह सरकार काम करने लायक सरकार है। जिस तरह की यह सरकार है, उसमें काम करने वाले माननीय सदस्यों की बुद्धि की मैं बलिहारी देता हूँ कि यह एक छोटा सा काम है बार्डर्स को सुरक्षा करना लेकिन यह भी नहीं हो सका है। एग्जिमेन्ट में तय हो गया कि जो लोग 1971 के बाद बहाँ आये हैं आप उनको बाहर कीजिये।

[श्री अश्विनी कुमार]

परन्तु उनको शिनाख्त करने का कार्यक्रम आज तक प्रारम्भ नहीं हुआ और इसलिये सारी जनता के अन्दर, पढ़े-लिखे लोगों के अन्दर यह धारणा पनपती चली जा रही है कि जो आज की रूनिंग पार्टी है, आज की जो प्रधानमंत्री है, वह शांतिपूर्ण समझौते नहीं समझती है। वह हिया की भाषा समझती है। आज आसाम के लड़कों को भड़काया जा रहा है कि वे मिजोरम के रास्ते जायें, नागालैंड के रास्ते पर जायें। मैं सरकार से इतना ही निवेदन करना चाहूँगा कि शांति पूर्ण समझौते जो करना चाहते हैं, जो आन्दोलन करते हैं उतको समस्याओं का निदान कोजिये नहीं तो उत्तर-पूर्वी के अन्दर जो अग्नि जल रही है वह और बढ़ जायेगी। इन शब्दों के साथ मैं राष्ट्रपति के भाषण पर जो घन्यवाद का प्रस्ताव आया है उस पर मैं अपना खेद प्रस्तुत करते हुए अपना स्थान ग्रहण करता हूँ।

SHBI SHRIDHAR WASUDEO DHABE (Maharashtra); Mr. Vice-Chairman, Sir, the President's Address is most disappointing. It only gives statistic but no direction and no policy which will help the common man of India. If the Indian democracy is to be successful, both the ruling party and the Opposition will have to play the game properly. In parliamentary democracy, the Opposition is also an integral part of the legislature. Majority rule is an accepted principle, but the existence of an ever-alert, efficient and purposeful Opposition is a "must" for democratic institutions. Unfortunately efforts are being made to browbeat the judiciary and encourage deflections and use unfair methods to be in power. The examples are Kerala and Assam. There is no consultation with the Opposition, nor is there any attempt to reconcile the differences. K was said just now from the benches

of the ruling party that the revised 20-point programme is a people's programme. This Government has not cared even to consult the Opposition leaders, trade unions or other sections of the people before formulating the programme. And then they say that because the ruling party has made the programme, it is a people's programme. It is a misnomer. (Interruptions) I am told that the Prime Minister has not consulted even her own party. It is their internal matter. When the Prime Minister gives a programme, I presume that she must have consulted the party. The failure of the Government is colossal on the economic front. It is stated in this Address that inflation has gone down by 2.8 per cent. But if you calculate the total inflation for the last three years, what does it come to? It was 22.2 per cent in 1980, 14.8 per cent on the 10th January, 1981 and 6.9 per cent in January 1982. If you calculate the total, the whole burden which is on the people, now groaning under high prices, is 43.9 per cent. Therefore, the claim of the Government that inflation has come down is meaningless and only meant to cover up their failures. Otherwise why is the Government required to pay four instalments of dearness allowance to Central Government employees? That is because the consumer price index has gone up. I would like to appeal to the Government to immediately pay the dearness allowance instalments to Central Government employees and totally stop this talk of wage-freeze if they really want co-operation of the working class. What is the position in regard to the consumer price index? The consumer price index in 1979 was 365. In 1980 it was 406. It was 439 in 1981. And still it is going up. It means that the prices have gone up by at least 40 per cent in the last two years. Therefore, Sir, to say that inflation has gone down, that the prices have come down, is only to befool the people of this country. Nobody is going to befooled by this

statement of the Government. But the biggest failure of the Government is the total collapse of the industrial relations machinery. For 40 years, right from 1940, India has adopted a pattern on the lines of the ILO—the Indian Labour Conference. From 1940 onwards, regular meetings were held. A standing committee on labour was also constituted. This tripartite system was very much appreciated, was very much hurred by Pandit Jawaharlal Nehru. But the last conference that was held in this country was on the 23rd and 24th of October, 1971. In the last Emergency the tripartite labour conference was the first victim. When the Government had massive majority, they do not consult the working class. Legislations were brought in without any consultation between the Government and the representatives of labour. Now again the same show of the last Emergency continues and no attempt is made to set things right. Unless the labour is consulted, you cannot take their cooperation for granted. All this talk of production and productivity will be a flop if there is no cooperation from the trade unions, from the working class. Even during the Janata regime during 1978-79, as you already know, when the Industrial Relations Bill was brought, no consultation was done with labour. That was one of the reasons why they fought it tooth and nail and opposed it in a big rally at Boat Club in October, 1980. Mr. Anjaiah who lost his Chief Ministership now, wanted to call a tripartite meeting in October 1980 but that meeting did not materialise. Therefore, if at all the Government wants this industrial relations machinery to be successful, the first thing they will have to do is to create confidence in the working class. What is the position? The Information & Broadcasting Minister is here. All wrong and false statements were given on the radio that the strike of 19th January was a flop. Statements were

given only of those who were opposing the strike. The major trade unions passing resolutions supporting the strike did not figure anywhere in the media. It was said on the radio that the strike was a flop and there was no support. When we asked information from the Government on the 25th February here, the Home Minister said, we have still to collect information from the various States as to how many strikes took place, how many workers were participated in them, how many of them were dismissed and how many suspended. Even today the Government is not in a position to give the figures all over India as to who took part in the strike, who was suspended or who was dismissed, though statements have been made that they will be deprived of wages not of one day but of eight days if anybody went on strike. Even some Governments like that of Bihar issued shoot-at-sight orders. A political colour was given to the whole thing. The Government had no information at all; merely a political propaganda has been made out of nothing. Being associated with national campaign Committee of the Trade Unions I am sorry to find that Government should say that it was politically motivated. The Information & Broadcasting Minister may not agree to it. But thirteen demands were there. They were not made today. They were made on 4-6-1981 at the National Convention at Bombay. Not a single demand out of them is of a political nature. The demands were for bonus, for gratuity, for strengthening public distribution system etc. that an effective industrial law should be framed, job security and wages commensurate with the job for agricultural workers. There was also a demand that the National Security Act and the Maintenance of Essential Services Act should be withdrawn. There was nothing political. And the call was given after two demonstra-

[Shri Shridhar Wasudeo Dhabe]

tions, 17th August and 23rd November 1981. I have raised the question in Rajya Sabha on 24th about this massive demonstration and joint charter of demands asking the Government to start a dialogue but the Government had no time to start a dialogue and to discuss with them till January when the Prime Minister said about few days before the strike took place that it was politically motivated. If that was politically motivated, then is not the strike—Jammu Bandh—organised by the Congress (I) Party in Jammu and Kashmir on 20-2-1982, the opening day of this session, politically motivated? Therefore by condemning the strike and calling it politically motivated and by saying you cannot negotiate with the labour, the problem is not going to be solved. It will not help the Government either. If labour is treated like this, will they produce more this year?

What is the strike going on in Bombay? I was pained to hear our Labour Minister, Mr. Azad, saying that he will not discuss with the workers because the agreement signed by the recognised union is valid till 1984 and under the Industrial Relations Act settlement is not possible. I do not think he knows the Act. Section 73 of the Act provides that notwithstanding anything contained in the provisions of the Act, if there is very serious disorder, and if there is no other means of resolving the crisis and if the situation has undergone a change the Government can discuss the matter and refer the matter to adjudication. Why is not the issue referred to adjudication? There was the case of the LIC agreement which was signed by the Finance Minister and the Labour Minister in 1974. There was the case of Bharat Heavy Electrical Limited agreement. The Government came with a/i Ordinance to reduce the

wages and bonus of the LIC employees. But in the case of Bombay textile workers the Government is taking a technical plea. I take this opportunity to appeal to the Government that even now it is not too late and they should not stand on prestige on the matter of settling the dispute. In Bombay employees are paid Rs. 1000 but textile workers Rs. 600/P.M. and what is the basic wage? What is the textile award? Mere Rs. 400 P.M. This is one of their demands. If the Government want to do anything in the matter first of all they must develop healthy industrial relations and revive the Indian Labour conference and they should take labour into confidence. Otherwise, no Plan, however good it is, will succeed.

Only two points more. What is the position of land reform? It has been stated in the Sixth Plan that Andhra Pradesh, Bihar, Tamil Nadu; Haryana and Punjab have not accepted the guidelines for enforcing the Land Ceiling Act. Nothing is stated in the President's Address about this. It is stated in the Sixth Plan that the total land which is available for distribution is 9.55 million (?) hectares. It has been a commitment that this land will be distributed within a period of 2 years from 1980. But under the so-called 20 point programme this period has been extended till 1985. Then what about land records? It has been stated that it was to be distributed under the Sixth Plan before 1982. Now they will be completing it by 1985. Similarly, there was provision for restoration of land to tribals. This programme which was in the first 20 point programme is now completely dropped. So, there is no programme for giving land to tribal people. And, therefore, Sir; to say that we are doing much for the poor people and the landless people, that we have improved pro-

gramme, and that it is a very big charter and all that, is not correct. I would like this matter to be examined thoroughly and if the programme is to be executed properly and made a success then it is very essential that the programme of land reforms has to be implemented expeditiously. (Time Bell rings). As the Planning Commission has said, Sir, V10 record production is possible without the implementation of land reforms.

Then, Sir, I would only like to say that we are in an era when the values of democratic life are not followed. Ruling party leaders do not want the Opposition to function; they do not want democracy to function independently; and they do not want democracy to function in a way which would be useful to the people of the land; and they do not make a distinction between the government and the party. Slowly and steadily, authoritarianism is coming and things are done only to strengthen what is called the ruling coterie or causes. I would like to quote in this context, Sir, what Dr. Radhakrishnan had said:

"A government is not democratic simply because it is voted to power by the majority; it is not democratic when required to vote for only one party. The test where it gives democratic rights to its subjects. If it allows freedom of thought and expression, freedom of association, to its citizens; then it is democratic. If it brooks no rivals outside and no opposition, within then, even if it is voted by the electorate it is not democratic."

I would only like to submit, Sir, that if this country is to make any progress there must be morality in politics. Without that, no democratic institution can function or can survive and if the democratic institutions are to collapse, since the powers and rights of the judiciary and the legislatures are being gra-

dually curtailed, then, I feel, Sir, we would only be proceeding towards disaster. Therefore Sir, there is nothing in the President's Address which enthuses the people and there is nothing in the President's Address which gives a new dimension to the policy. On the other hand, Sir, the new 20-Point Economic Programme is itself something less than what was the original 20-Point Economic Programme. Under the circumstances Sir, I cannot commend this Address and say that we should give a vote of thanks to the President. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Yes Mr. Mhaisekar.

SHRI VASANT SATHE: Sir, the honourable Member has specifically made a personal reference to me and said that he wanted to know about the reporting by the AIR and the TV. I may state here right now, for the purpose of record, that whatever was given out on the radio and the television was the factual information as assessed by the people who are in charge of the news. So, they know their job best and I cannot comment more on this.

SHRI SHRIDHAR WASUDEO DHABE: Nothing about us was mentioned.

THE VICE-CHAIRMAN (SHRI R. RAMAKRISHNAN): Mr. Mhaisekar. The Minister has clarified the position. Now, Mr. Mhaisekar.

श्री शिव चन्द्र झा : उपसभाध्यक्ष महोदय, आपके द्वारा मंत्री को कहना चाहता हूँ कि चाहे रिपोर्टिंग हो, टेलिविजन हो, जो कुछ हो, उसमें एक कांसिस्टेंट नीति नहीं रहती है। कांसिस्टेंट चलाइए तो कोई ऐतराज नहीं है। कभी कुछ है, कभी कुछ है।

SHRI G. R. MHAISEKAR (Maharashtra) : Sir, the Opposition has been talking of a number of irrelevant things and then asking the Members on the treasury benches at to what is relevant there. Everything that is relevant was talked in relation to the President's Address from this side of the House and everything that is irrelevant and unrelated was spoken of from there.

[The Vice-Chairman, (Shri Dinesh Goswami) in the Chair.]

I am sorry to say this, Sir. Yesterday also, Sir, one of my colleagues pointed out that many of the talks and discussions here were not related to the specific points that have been raised and framed into the President's Address to Parliament.

Mr. what is the President's Address for or, for that matter, what is the Governor's Address for to the State Legislature? It is not merely an exercise in fulfilment of a constitutional requirement and it is not merely an exercise to satisfy something that is legal, that is traditional and that is conventional. In fact, the President's Address or the Governor's Address is based on stock-taking, evaluating and presenting to the Houses of Parliament or Legislature, as the case may be, the achievements and the performances of the Government which are in relation to the assurances given during the previous year. Now it is in this context that the President's Address should have been discussed and debated in this House. Therefore, I feel, Sir, that many of the objections have been raised by the Opposition which are not in fact related to the President's Address. In fact, the President's Address is a back-drop to the Joint Session of Parliament. It gives you a take-off for debate and deliberations on matters that are concerned with the welfare of the nation. And what we have been talking here are all about very minor things. Now, Sir, if I may mention all the amendments that have been given—656 fee number—if all those topics are

included in the Address of the President it will take hours and hours for the President to deliver his speech.

Sir, I wish to talk about the amendments only first. Many of the amendments are such which do not deserve a discussion even in the Department at demands let alone in the form of amendments to the President's Address. I can quote; Development of Darjeeling, this and that minor thing. These have been asked to be included in the President's Address. What is the status of the President's Address in Parliament is a subject that we will have to discuss very seriously in this House. As I said, it is the evaluation of major projections and major policies and major programmes. Now, keeping in view these particular things, we have to see whether the President's Address has been what it should be.

As many of you have been saying, there are a number of statistics which the President has given. The President has given figures which have been calculated on the basis of a regular record. If any of you can prove that these figures are wrong, then I could have understood: You say, there has been no progress in this country in the economic sector. Nobody here is trying to reconcile these figures with four important indicators that go to show that the economic health of this nation is on the line of progress. What are these four indicators? I do not want to repeat any figures. I am taking up only four indicators*, using the year 1970-71 as the base year and then pointing out as to what has happened with four indicators. No. 1 is the real gross national product which in 1975-77 was 15 per cent as against, in 1970-71, 4 per cent which again rose to 4.8 per cent. No. 2 is the per capita income which was 17 per cent as against that of 1970-71 which went to 69 per cent in 1979 and which rose to 25 per cent in 1981. Agricultural produce everybody is in- about. I won't give it. Industrial produce: it is a very important thing? It went down to -1.4 per cent in 1977 and now it has risen to 1 per cent.

Well, Sir, I would just reconcile these indicators with the figures that have been given in the President's Address. But, as I said, there is one more thing that I would like to point out. Whenever there has been an increase in the agricultural produce it has been said that it is because of the blessings of God as if God has not been kind enough during all these, 27 months to the Sinners. Previously they could not increase a single tonne in pulses. Sir, today the position is that we have increased our production of pulses from 11.2 million tonnes to 13.0 million tonnes. My hon. friend Mr. Raju pointed out to the world markets saying that there is no market for importing pulses. It is only from Indonesia and Burma. We do realise that. But we required large quantities of pulses. It is because of this that certain States have gone in for special programmes for the production of oil seeds and pulses. It is because of this that there is increase. Maharashtra offered 33 per cent rebate in water for growing pulses. It is because of these incentives that the production of pulses has increased in this country. How can I help those who want to live in the valley of darkness and don't see things for themselves.

I do agree that there has been deflation in foreign exchange in spite of 15.4 per cent increase in exports and 14.4 per cent reduction in imports. Why? All of us know that there is depletion because of import of petroleum products. Oil prices are going up after every 3 or 4 months. It is because of the international market, that our foreign exchange is depleting. However, we are trying our level best to see that new oil fields are searched and digging of oil wells is done at a faster rate in order to see that this difficulty is minimised. We are confident and we are going ahead with speed. When the Britishers were here, we know very well that they used to say that there are no oil prospects. We are now thinking of mining oil in the Godavari Basin. It is because the Government is taking steps to see that

the quantity of oil that is imported with scarce foreign exchange is minimised.

A large number of amendments have come from that side on the loan from the International Monetary Fund. As you know, Sir, we were forced to operate a massive loan from the International Monetary Fund. The opposition saw political pulls, stresses and strains and so many things in it. They were not satisfied that the cat is killing the rats. They wanted to know I know whether it is black or white. You find a number of amendments on the I.M.F. loan. I wish to draw their attention to one important thing. They will kindly go through the Address of hon. Shrimati Indira Gandhi at the meeting of the Group of 44 about 4 or 5 days ago at New Delhi. In her speech, she gave the modalities and the framework of the functioning of the I.M.F. That will tell them about the pulls and stresses of the I.M.F. loan.

Another important thing is education, science and the appointment of a Committee for Education. These things came under attack in this House. I am rather surprised at it. I, however, thank them that they joined us in congratulating the Government at the success of APPLE, at the success of oil exploration, at the successful going of our party to Antarctica. In spite of all this, they think that there is no need for a Committee on Science and Technology. We have a long coastal line. The oceans have an important place in our life and also in the economy of the country and future global economy. Why? Because in the future, it is oceanography and it is deep sea mining which is going to solve the problem that humanity is going to face. In the field of energy, we are trying our best to find 4 P.M. out alternate sources. We have taken steps to set up plants, we have individual bio-gas plants, we have community bio-gas plants. Sir, four or five years before, I had put a question in this House about solar energy.

[Shri G. R. Mhaisekar]

ergy and I was tol^ that everything was in a crude ^tagie. Today, we And implements which with help to utilise solar energy are being exhibited in the market. And because of the long coastal area, we are on th_e way to have researche_ on the harnessing of tidal energy in this country.'

Now, Sir, kindly permit me to say one thing.- I will not say anything else but the 20-point programme about which there has been a lot of criticism. Why is this criticism? Yesterday, somebody said that there is no mention about illiteracy and adult illiteracy, totally forgetting that there ig a special provision in the 20-pdlnt programme about illiteracy.

Sir, as I said earlier, there are certain amendments which are very funny. One amendment is that we should recognise in this country a right of citizenship to hold fire arms. I do not know what incentive was behind this. We know of the society where unlicenced arms have played havoc, and we axe now sending an amendment to the President's Address whereby we want that this particular thing should b_e mentioned by the President that we have a citizenship right of holding fire arms.

Sir, in the international field, Group of 77 and all other conferences connected with it for the economic development of the country, ior the prestigious survival of this country are very important. If Jawaharlal Nehru earned his place in the history of the world as th_e harbinger and the symbol of peace and progress, Mrs. Indira Gandhi has earned and carved out a place for this India nation and for herself in the developing countries of the world. (Time ball rings') In one minute, I will finish, Sir.

Sir, as I said about these amend- there is one more amendment, iat is that the President's Address has not taken note ot corrup-

tion at the top and the lower levels Yes, we have taken note of it. note it. We have taken of corruption at the top, for 27 months, and when these people left aud went to the lower levels, we are now taking note of that corruption.

SHRI HAREKRUSHNA MALLICK (Orissa); Sir, h_e is wrong.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Please, Mr. Mallick.

SHRI G. R. MHAISEKAR: You have said sufficiently throughout and I never disturbed you.

Sir, what I feel is that the President's Address is all comprehensive as it requires to the extent of one year. Underline my words. Sir. For one year, it has got an assessment, evaluation and direction for major, future programmes for the coming one year.

SHRI HAREKRUSHNA MALLICK: What about Antulay's corruption?

SHRi G. R. MHAISEKAR; You will go on dreaming about it. I am sure about it. Sir, since the Opposition is frustrated and it is perverted, I wish only and pray that they develop a sense of reacting, thinking and of action in co-operation with us at least in matters where w_e agree at the minimum level.

With these words, Sir, I support the Motion of Thanks on the President's Address.

उपसभाध्यक्ष (श्री दिनेश गोस्वामी) :

12 मिनट में आप को अपना भाषण समाप्त करना है।

श्री राम भगत पासवान (बिहार) :

उपसभाध्यक्ष महोदय, राष्ट्रपति जी के अभिभाषण पर जो सदन में धन्यवाद का प्रस्ताव आया है उसके समर्थन में

में खड़ा हुआ हूँ। इसलिये नहीं कि मैं ट्रेजरी बैच का सदस्य हूँ बल्कि इसलिये कि राष्ट्रपति के अभिभाषण से देश को नई दिशा का निर्देशन मिलता है। राष्ट्रपति के अभिभाषण में 28 मुद्दे हैं जिनको मुख्यतः हम चार भागों में बाँट सकते हैं। अगर हम इसको चार भागों में खंडित करके अध्ययन करें तो विरोधी पार्टी को भी यह महसूस करना पड़ेगा कि राष्ट्रपति का अभिभाषण जो है वह देश को खुशहाली के लिये, देश के विकास के लिये एक सही निर्देशन देता है।

उत्समाञ्जल महोदय, श्रीमती इन्दिरा गांधी के नेतृत्व में जो प्रगति हुई है उसके सभी आंकड़े हमारे सामने हैं। इसमें कोई शक नहीं कि हमारे देश के अन्दर बहुत सी विपदाएँ आईं। इसे बहुत सी चुनौतियों का सामना करना पड़ा। विरोधी दल भी अपना असहयोग देते रहे लेकिन इन सब के बावजूद भी हमारा देश श्रीमती गांधी के नेतृत्व में कौंधे आगे बढ़ रहा है, यह सभी हमारे सामने है।

श्रीमान्, हम जिस क्षेत्र में भी जाएं, चाहे वह पैदावार का क्षेत्र हो, अनाज का क्षेत्र हो, साइंस एण्ड टेक्नोलॉजी का क्षेत्र हो, उद्योग का क्षेत्र हो, समाज में समानता का क्षेत्र हो, हम सभी क्षेत्र में आगे बढ़ रहे हैं। अनाज के क्षेत्र में उत्पादन 1980-81 में 1299 लाख मीट्रिक टन था जो कि 1981-82 में 1320 लाख मीट्रिक टन होने की संभावना है। सिंचाई के क्षेत्र में भी इसी तरह से हमने प्रगति की है। 1980-81 में 24 लाख हेक्टेयर भूमि को सिंचा गया था जबकि 1981-82 में 26 लाख हेक्टेयर भूमि को सिंचने का प्रावधान किया गया है। दो वर्षों में लगभग 50 लाख हेक्टेयर भूमि को सिंचने की व्यवस्था की गई है। हर क्षेत्र में पैदावार बढ़ती जा रही है। विजली की पैदावार

में 113 परसेंट, इस्पात में 18.7 प्रतिशत, सीमेंट में 15 प्रतिशत, नाइट्रोजन वासी खाद में 51 प्रतिशत, पेट्रोल में 18 प्रतिशत की बढ़ोतरी हुई। ये जो फिगर्स हमारे सामने हैं इनसे पता लगता है कि हम किस तरह से आगे बढ़ रहे हैं।

SHRIMATI MARGARET ALVA (Karnataka): Mr. Vice-Chairman, Sir, the debate on the Motion of Thanks on the President's Address is foing on and there is not even a * single Cabinet Minister to take note of the points made by the Members.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): I think a Cabinet meeting is going on at the moment and that is why no Cabinet Minister is here. We must, therefore, be indulgent.

SHRI KALP NATH RAI: I am taking note of the speeches.

SHRI ARVIND GANESH KULKARNI (Maharashtra): Mr. Kalp Nath, you give us a lecture. We have missed it for a very long time. We would like to hear you. For long time you have not made any speech. Now, when the Budget is going to be discussed, if you speak on Shrimati Indira Gandhi and Mr. Charan Singh, it will be an excellent thing. (Interruptions).

THE VICE-CHAIRMAN: (SHRI DINESH GOSWAMI): Mr. Kulkarni, please resume your seat. I have got a long list of speakers ><re. Please allow him to speak.

श्री राम भगत पासवान : राष्ट्रपति जी ने अपने अभिभाषण में 20-सूची कार्यक्रम के बारे में चर्चा की है। यह 20-सूची कार्यक्रम गरीबी के निवारण के लिये बहुत बड़ा कार्यक्रम है। इसके अन्तर्गत गरीबों को जमीन दी जाएगी, मिनिमम वेज दिये जायेंगे मजदूरों को। इसके साथ-साथ सामाजिक समानता के लिये, हरिजनों पर जो अत्याचार हो रहे

[श्री राम भगत पासवान]

हैं, गरीबों पर जो अत्याचार हो रहे हैं उनके निवारण की व्यवस्था की गई है। पीलू मोदी जी जब भाषण कर रहे थे मैं बड़े ध्यान से सुन रहा था और रामेश्वर सिंह जी भी जब भाषण कर रहे थे तो मैं उसको भी सुन रहा था। पीलू मोदी जी 20-सूत्री कार्यक्रम का मखौल उड़ा रहे थे लेकिन उनको यह पता नहीं है अभी तक इन्दिरा गांधी ने जो समाजवादी स्टेप लिये हैं उन सभी का इन्होंने विरोध किया है—चाहे वह प्रिवीपर्स का स्टेप हो, बैंक नेशनलाइजेशन का स्टेप हो, लैंड सीलिंग का स्टेप हो। जब भी इन्दिरा गांधी ने ऐसे स्टेप उठाये तब भी इन्होंने घड़ंगा लगाया। आज ये इसका मखौल उड़ा रहे हैं। आज इनको बँचनी हो रही है। आज पूंजीपतियों के पास करोड़ों, घरों रफ्या रखा हुआ है। हजारों एकड़ जमीन पड़ी हुई है। इनको डर है कि श्री मोरारजी देसाई की फैक्ट्री बन्द हो जाएगी। अगर सभी फैक्ट्रियों का नेशनलाइजेशन किया जाएगा तो इनको डर है कि इनकी फैक्ट्रियाँ बन्द हो जाएंगी। इसलिए ये लोग इस सरकार का विरोध करते हैं। श्रीमती इन्दिरा गांधी समाजवाद के रास्ते पर चलना चाहती हैं और उनका समाजवाद व्यवहारिक समाजवाद है। वे सभी को रोजी रोटी देना चाहती हैं। भारत की जनता भूखी न रहे, सब को रोजी रोटी मिले, यही उनकी नीति है।

श्री रामेश्वर सिंह ने जात-पात की बहुत चर्चा की और उन्होंने अनुशासन की बात भी कही। हरिजनों पर अत्याचार की वे बहुत चर्चा करते हैं। मैं पूछना चाहता हूँ कि यह अनुशासनहीनता का वातावरण किसने फैलाया है? जब ये लोग शासन में आए तो बेलची में हरिजनों को मारा गया, बसटा में हरिजनों को मारा गया और धर्मपुरा में हरिजनों

को मारा गया। इस तरह से कोई भी क्षेत्र ऐसा नहीं था जिसमें हरिजनों पर अत्याचार नहीं किये गये हैं। भारत की जनता इसको कभी भी नहीं भूल सकती है। इनको, अत्याचारों को वे सदैव याद रखेंगे। आज ये लोग गठबंधन की बात करते हैं। पहले आप लोगों ने गठबंधन किया, वह नहीं चल सका। आप लोगों से हिन्दुस्तान की जनता बहुत सावधान हो गई है। अब आपके कोई गठबंधन सफल नहीं होंगे। आपका यह गठबंधन भी स्वाहा हो जाएगा। आपने जो संघर्ष का रास्ता अपनाया है, वह ठीक नहीं है। आपको सरकार को सहयोग देना चाहिए। बीस सूत्री कार्यक्रम में सरकार के साथ सहयोग करना चाहिए। इसमें बताया गया है कि —

"AU our efforts to invigorate national life will ultimately depend on our ability to maintain harmony amongst various sections of our population. It is imperative to ensure that Harijans and Tribals and minorities in general have the fullest protection.

When the 20-point programme was first announced in 1975 I had cautioned you not to expect miracles. Then as now there is only one magic which can remove poverty, and that is hard work helped by the discipline of purpose end discipline. On a steep road there is no time or place for pause. Our national motto is Satyameva Jayate-Truth alone wins. In our daily lives, we should adopt an additional motto: Shramaya Jayate- Dedication to truth and toil is the bedrock of respect, progress and prosperity.

Our economy is on the move. It is in our hands to maintain the improvement to lighten the burden of our millions. The programme is for each one of you and for the millions which are to be benefited.

cherish and to build. I seek your wholehearted co-operation in making the programme a success."

इसलिए मैं अपने विरोधी दलों से यह निवेदन करना चाहता हूँ कि वे जनता के हित के लिए अपने कंस्ट्रक्टिव व्यूज सामने रखें और सहयोग दें। मैं अपना सरकार से मा कहना चाहूँगा कि जो विकास कार्य हो रहा है, उसको और आगे बढ़ाया जाये। अभी विकास के बहुत से काम हो रहे हैं। हमारा जन शक्ति बजट पालिस है जो कि भा.स.भा. क्षेत्रों में लागू किया जाना चाहिए। अभी हालत यह है कि किस क्षेत्र में मजदूरों को कुछ मजदूर व जत है और दूसरे क्षेत्रों में दूसरे मजदूर व जत है या कम मजदूर व जत है। इसलिए मैं सरकार से यह अनुरोध करूँगा कि रजिस्ट्रार को समान मजदूर व जत सारा। राजनल इन्वैलन बहुत है। कहीं-कहीं, क्रिस-क्रिस प्रान्त में बहुत प्रगति हुई है और कहीं-कहीं प्रान्त बहुत पिछड़े हुए हैं। बिहार बहुत पिछड़ा हुआ है। आगमन की दृष्टि से, बिचारी की दृष्टि से और इंडस्ट्री की दृष्टि से बहुत कम विकास वहाँ पर हुआ है। वहाँ पर हर साल बढ़ आता है, प्राकृतिक प्रकल्प वहाँ पर होते रहते हैं। इसलिए सरकार से मेरा आग्रह है कि बिहार के विकास की ओर विशेष ध्यान दिया जाये। लैंड सोलिंग के लिए कार्यक्रम बना है लेकिन जिस गति से वह होना चाहिए उस गति से नहीं हो रहा है। उसमें असाबधानियाँ हो रही हैं, आफिसर उसमें खिलाई से काम ले रहे हैं। इसलिए मेरा निवेदन है कि लैंड सोलिंग कार्यक्रम के ऊपर विशेष ध्यान दिया जाये।

अंत में मैं विरोधी पार्टियों से यह निवेदन करूँगा कि वे बाइलेंस की नीति छोड़ें और सरकार को सहयोग

राष्ट्रपति महोदय के भाषण पर इतना ही कहकर मैं इस प्रस्ताव का तर्हेदिल में नमर्शन करता हूँ।

SHRIMATI KANAK MUKHERJEE; Mr. Vice-Chairman, Sir, I am extremely sorry to say that the Address of President is very much pointing. The Address is self-complacent and it is a subjective admiration of the Government to hide the crude realities. The Address presents an utter Utopian picture of the situation.

Sir, in the short available to me I will confine myself to a few points.* only In the sphere of foreign policy in spite of the many pious wishes which have been expressed in the Presidents Address, the vacillation of the ruling party in relation to foreign policy will increase because of our heavier dependence on the Western world. Besides, the ruling party, which is out to crush the democratic rights of the people, which is increasingly getting isolated from the people is unable to expose and frustrate the imperialist machinations and arouse the people in defence of the country, in defence of sovereignty and to maintain national integration.

Sir, in the national scene you find allround deterioration since the Congress (I) came back to power at the Centre two years ago. There has been erosion of Parliamentary democracy, increase in the circulation of black money, increase in unemployment, increase in illiteracy, increase in prices and increase in the number of atrocities on the weaker sections, Scheduled Castes, Scheduled Tribes, minorities and particularly on women. In this regard many friends from that side said that women live with honour, that they honour woman and so on. But what is the real position? For the last one or two years we have been seeing in the newspapers that atro-

[Smt. Kanak Mukherjee]

ties on women and rape on women have been on the increase, to an extent which has never been recorded in India even during the British period. In general, I say, not everywhere. We have also seen deterioration in national integrity.

AN HON. MEMBER; What about West Bengal?

SHRIMATI KANAK MUKHERJEE: Please allow me to speak. You will have your chance.

Now, Sir, the ruling party, in its utter desperation has started undermining Parliamentary democracy, the rule of law and the Constitution itself. The President, in his Republic Day message to the nation, has warned the nation that any weakening of the Constitutional progress will bring chaos to the country. But this warning has been missing in this Address.

Sir, what is this National Security Act and the Essential Services Maintenance Act for? What for these legislations have been enacted if everything is all right? They have been enacted only to suppress the basic rights of the people to form associations and organisations. They are bypassing Parliament, as has been pointed out by many colleagues here. We have seen this when the postal rates have been increased on the eve of the Session. In the same way, the Ordinances in regard to national security and essential services were brought just on the eve of the Parliament Session.

Sir, on the 19th January—I am sorry, the hon. Minister of Information and Broadcasting is not here—(Interruptions) On the 19th January, the workers went on strike in protest against the anti-labour policies of the Government and against price rise. During the strike about 50,000 people have been arrested and victimisation is still going on. One example will suffice. In one mill in Haryana, a

lock-out has been declared throwing out 15,000 workers. Sir, the Government says that) this National Security Act and the Essential Services Maintenance Act will not be used to suppress political people. Now/ what does it mean? On 19th the hon. Minister of Information and Broadcasting issued a circular and that circular was published in the newspapers. We never saw any contradiction anywhere of that circular. It says that [radio, television and newspapers have to publicise only the news of the Government, to say that there was no strike and to suppress all the news of the strike. This is the thing which is unheard of...

SHRI NAND KISHORE BHATT (Madhya Pradesh); On 19th there was no strike.

SHRIMATI KANAK MUKHERJEE; There was no strike, but why were 650,000 people arrested? why is this victimisation going on?

SHRI NAND KISHORE BHATT: It is a myth

SHRIMATI KANAK MUKHERJEE: Prices are being enhanced *only* through administrative order, completely disregarding the parliamentary forum. Sir, placing of the budget in the evening is only a formality. The glaring examples of slumbering parliamentary democracy, as many of our hon. Members have said, are Assam, Kerala and West Bengal. In Assam and Kerala minority governments have been installed. They do not dare calling the Assembly in Assam, and in Kerala they are thriving on the casting vote of the Speaker. Of all, West Bengal is the worst case. Sir, the Left Front West Bengal Government wanted elections to be held by 15th March. Even the Election Commission in its report has said that February and,

March are the best time for elections. It is only due to the climate that the elections in March were desired. Otherwise, there will be hot summer season and people will not be able to use their voting power in the interest of the people. Now what is the ruling party doing I do not want to take the name of Mrs. Gandhi because she is the burden of their song, they get irritated, but I am sorry to say that she said that her party was not there. If her party people are not there, who is Mr. Ashok Sen, who is Mr. Bhola Nath Sen and who is Mr. Siddhartha Shankar Ray? Now I do not believe, nor do our people believe that the leaders of the Congress (I) dare go to elections unless they got a green signal from their great leader, the great 'she'. Sir, I say that they are afraid of facing the people. They are taking the shelter of court. Every time when senate elections, by-elections, municipal elections or even panchayat elections are to be held, they are taking shelter of court. Today they are creating a precedent about which there is an editorial in the Times of India of 18th February. The editorial says, I quote:

"The Calcutta High Courts directive to the Election Commission to adopt a specific procedure in the preparation of electoral rolls in West Bengal is rather unusual. The Court has restrained the Commission from holding Assembly elections. .. There appears to have been a conscious effort on the part of the founding fathers to keep judicial initiatives in the field to the minimum..."

Mr. Vice-Chairman, Sir, you are yourself a great lawyer. You understand the implications of this. I have only quoted from the editorial of the Times of India to show how they are taking party politics to courts and vitriating the atmosphere of the High Courts, of the Supreme Court, creating controversy between the High Court and the Supreme Court and so on'. Instead of

going to the people they are going to the court. People are the best judge on this matter. They should go to the people and they will judge them. Then I ask: "Who is taking these things to the court?" It is the Congress (I) and none else who is responsible for this. It is the ruling party, who in desperation is trying to prevent elections because it is isolated. They are more and more isolated from the people. This is unprecedented. In the President's Address, the President has casually mentioned about the law and order situation of the country and the welfare of the scheduled castes, scheduled tribes and other minorities. But may I say that 60 per cent of our people are illiterate. What has been done to educate and uplift these backward sections—the scheduled castes, the scheduled tribes, the minority communities and Harijans? Nothing substantial has been done. In fact, nothing has been done to educate and uplift these backward sections. There is mass illiteracy, utter poverty and ignorance. That is why they are falling victims to conversions and casteism. The separatist forces, the foreign agencies, the secessionists, the missionaries are all taking advantage of this. The separatist movements are raising their head because of this backwardness of the people. They are finding an easy soil over there. That is why we see the Jharkhand and Khalistan movements. That is the result of what this Government has done up to now.

National integrity and sovereignty are in danger under the rule of this Congress (I) Government. We know what is happening in U.P., Bihar and parts of Madhya Pradesh as far as law and order is concerned. Parallel *goonda raj* in collusion with the police and local administration is there. In Delhi itself, there occurred the Qutab tragedy. Who had heard of such things? Little flower-like children were killed in this very capital. Who is responsible for that? What law and

TShrimati Kanak Mukherjee] order is there? What about the atrocities on women? The women in De]hi itself cannot move alone freely at night or after evening. So this is the law and order situation. And yet on the 16th February, in the Calcutta's Brigade Parade Maidan, the Prime Minister, Shrimati Indira Gandhi, said that the law and order situation in West Bengal was worse. Sir, they have got the power in their hands. They have got the mass media under their control. They can turn day into night and the night into day. I have nothing more to say about this. But the law and order situation in West Bengal under the Left Front Government's rule is far far better than in any other State ruled by the Congress (I) Government. There are no atrocities on Harijans and other minority communities in West Bengal. The women are not dishonoured there. I can tell you about the atrocities and dishonouring of women which were done during the early seventies, during the Emergency period and before that. I came to Mrs. Gandhi then with the victims of rape and met her. I led a delegation of several women's organisations and those victims of rape etc. came here to report to her. Such things will not happen under the Left Front Government. If any dishonouring or rape happens in a village, the village panchayat and our sons and brothers who man the [Kisan Samitis, will] throw that culprit out; they will punish him. Our sons and brothers will save the honour of the women in the villages and towns of West Bengal. Such is the condition, such is the status and honour of women in the Left Front ruled State of West Bengal.

The Government is always sidetracking the issues. This Government has never been able to solve any basic problems. They are not in a position to solve the growing problems of unemployment and poverty. They did not do anything under the

laws of land reforms, nor could they do anything for employment generation. During the emergency the Government declared that they had done away with the system of bonded labour. Now the National Sample Survey and the Gandhi Peace Foundation have revealed that the bonded labour system is intact. We are ashamed to state before the civilised world that after 34 years of independence, this bonded labour system is still working here in India.

Rural employment generation is not done. How can they generate employment, Sir? The Food for Work Programme was going on very well not only in West Bengal but in many other States also. In West Bengal itself, in the last four years, 20 crores of mandays were created but the Central Government virtually stopped supplying foodgrains there, and the National Rural Employment Programme has not yet shown any signs of progress.

Regarding the distribution of food, Sir, the President's Address says that 2.98 lakhs of fair price shops are there. It is there on paper, but where is the supply? You may have opened the shops, but, practically, there are no supplies. Moreover, there is discrimination in the matter of supplies. I have seen it. The hon. Food Minister himself answered my Unstarred question: "Yes, whatever is allotted is less than whatever is needed, and whatever is given is much less than whatever is allotted." Now they are discriminating against West Bengal and Tripura in regard to the supply of foodgrains, cement, edible oils, salt—everything. The West Bengal Government, from the very beginning—in 1977 itself—suggested to the Central Government that 15 essential commodities be taken in their own hands for proper distribution throughout

the country through fair price shops, but the Central Government did not, up till now, pay any heed to that suggestion. I do not know the reason. Then, Sir, what is the reason for their toasting about their trying to solve the food problem?

Sir, take the case of industry. The doors are wide open for growing collaboration between Indian monopolists and the multinationals, as per the conditions laid down by the World Bank and the IMF.

Now, about the rate of inflation, the honourable President has said that it is less. I do not know the figure, but the figure seems to be absurd. I have no apparatus to judge it, to prove it, but the Reserve Bank report for 1980-81 warned the Government that inflation continues to remain the main problem of Indian economy. So, you cannot control either black money or prices. If the Reserve Bank says in its report that the main danger to Indian economy is inflation, it was, it is and it is continuing to be the main danger. Who will deny it? We cannot deny it. So, the problems of employment, education, health, housing, law and order and prices continue. According to an eminent economist, the amount of black money circulating in the market is 47,000 crores of rupees and, during the last three decades, the increase of black money is 500 per cent due to the economic policy that the Central Government is following.

This all round decline and deterioration and isolation of the Government and the ruling party from the common people made them desperate and made them shout at the top of their voice to hide the actual realities. Thank you, Sir.

THE VICE-CHAIRMAN (SHRI DINESH GOSWAMI): Mr. Rahmat Ali. I hope you will finish by 4.45.

श्री संयद रहमत अली (अध्यक्षप्रवेश)
जनाब वाइस-चैयरमैन साहब, मैं अपनी

[Translation in Arabic Script

सीट से हट करके यहां से बोलने की आपसे इजाजत चाहता हूँ।

[[شری سید رحمت علی]]

(अध्यक्षप्रवेश) : جناب والس
چہرہ من صاحب میں اپنی سیٹ
سے ہٹ کر کے یہاں سے بولنے
کی آپ سے اجازت چاہتا ہوں -

उप सभाध्यक्ष (श्री दिनेश गोस्वामी) :
मैं इजाजत देता हूँ। तो आप 4.45
तक फिनिश कर बीजिए कंडिशनल
इजाजत है।

श्री संयद रहमत अली : मुझे जुवान
तो खोलने बीजिए आप। मैं पिछले दो
तीन दिन से इस हाऊस में राष्ट्रपति के
अड्रेस पर तकारोर सुन रहा हूँ। बहुत
से बुजुर्गों ने अपने खयालात का इजहार
किया; खास तौर पर हमारे जो अपोजशन
के बुजुर्ग हैं, उनके खयालात को मैं बड़ा
तबजजहसे सुन रहा था। अपनी जिदगी में
पहली बार मैंने कल इस ऐवान में
एक एक्शन को अपने आप को बछड़े के
रूप में मूता-आरिफ करवाते हुए देखा
उन सारी तकरीरों में जिन मोअज़िज
बुजुर्ग ने अपने आप को बछड़े के रूप में
इस हाऊस में पेश किया था, यह बात
बतलाने की कोशिश की कि पिछले
सत्ताईस महाने हम हकूमत में रहे हैं...
अगर हमने कोई गलतियां की हों तो
उस की सजा भुगतने के लिए तैयार हैं,
27 महाने जेल में सिग झुका कर जाने
के लिए तैयार हैं। वोह शायद यह बात
कहना चाहते थे कि पिछले 13 बरसों से
श्रीमती इन्दिरा गांधी हकूमत में हैं, उन
को हकूमत चल रही है। वोह अपनी
जवान से तो नहीं कह पाए लेकिन उन
का मकसद यह था कि वोह 13 बरस
के लिए श्रीमती इन्दिरा गांधी को जेल
भेजने की आरजू करते हैं। जनाब वाइस-

[श्री सैयद रहमन अली]

चेयरमैन साहब, जमाने ने देखा है कि जब पिछले दिनों इन्होंने 7 दिन के लिए श्रीमती इन्दिरा गांधी को जेल भेजा था, तो इस देश को जनता ने आपके मुंह पर एक ऐसा सियासी तमाचा लगाया कि उस से आज तक आपके होश उड़े हुए हैं। मैं बड़ी ही अदब के साथ यह बात अर्ज करना चाहता हूँ कि हमारे मुल्क की वजोरे आजम श्रीमती इन्दिरा गांधी हों, राष्ट्रपति ने वक्त का तकाजा महसूस करते हुए, वक्त का ख्याल करते हुए मुल्क को सारे सियासी जमातों से इस बात की मांग की है कि वे कौमी मसायल के सिलसिले में मिल जुल कर काम करें। मुझे दुख और अफसोस है कि हमारी रियासतें आन्ध्र प्रदेश के एक बुजुर्ग मोहतरिम को जो राजू साहब जो इस वक्त हाउस में मौजूद नहीं हैं उन्होंने कोआपरेशन के बारे में एक अजीब व गरीब किस्म का स्टैंडट लिया, वोह और दूसरे अपोजिशन के यह साथी जानना चाहते थे कि क्या और किस तरह का तआवबुनी झमल अपोजिशन से मिलें? मैं अपोजिशन से एक सवाल करना चाहता हूँ। मैं पूछना चाहता हूँ कि आज हमारे देश में जो सेक्युलरिज्म को बुनियादी पालिसी है उस सेक्युलरिज्म की बुनियादी पालिसी के दुश्मन कौन हैं? मैं अपोजिशन से पूछना चाहता हूँ कि आज अरबाम के मसायल के नाम पर देश के अमन को फिजा को बिगाड़ने का जिम्मेदार कौन है? मैं अपोजिशन के बुजुर्गों से यह जानना चाहता हूँ कि अरबाम के मसले को बिगाड़ने वाला कौन है? मैं पूछना चाहता हूँ कि हिन्दुस्तान में राष्ट्रीयकरण का नाम लेते हुए हिन्दुस्तान की मिला जलो गंगा जमुना तहराक को परखने को शकल में उठाने की आरजू और

अरमान रखने वाला कौन है? क्या हमारे मुल्क में हरिजनों पर जो जुल्म और ज्यादतियाँ की जा रही हैं, हमारे मुल्क में अक्रयल्लयतों और खारु तौर पर मुसलमानों को असे हयात तंग किया जा रहा है उसके लिए वोह ताकतें जिम्मेदार नहीं हैं जिन्हें हिन्दुस्तान की कौमी यकजहती से प्यार नहीं है? क्या यह ताकतें नहीं हैं जो दुनिया की सबसे बड़ी हस्ती राष्ट्रपिता महात्मा गांधी को अपनी गोली का निशाना बनाए थीं? मैं बड़े दुख और अफसोस के साथ यह बात कहना चाहता हूँ कि अभी पिछले चार-पाँच दिन पहले हैदराबाद शहर में, जिसकी मिली-जुली तहजीब को पंडित जवाहरलाल नेहरू ने सारे हिन्दुस्तान की मिली-जुली तहजीब का नाम दिया था, और आर० एस० एस० का एक बहुत बड़ा जलूस निकला। जनाब वाइस-चेयरमैन साहब, आप सुन कर हैरान हो जाएंगे कि आर० एस० एस० की जो पालिसीज हैं वह किसी से ढकी छिपी नहीं हैं। आर० एस० एस० जिस रास्ते से काम कर रहा है और क्या काम करना चाहता है, यह कोई राज नहीं है। लेकिन बड़ा अचम्भा हुआ इस बात को देखकर कि आर० एस० एस० की उस रैली को पुलिस को एक ऐसा बड़ा अधिकारी जो पैंतीस-सैंतीस बरस तक आई० पी० एस० आफिसर की हैसियत से बरसरे रोजगार था, जो बाद में आन्ध्र प्रदेश में छः बरस इन्स्पेक्टर जनरल आफ पुलिस की हैसियत से काम कर रहा था, वह आर० एस० एस० की उस रैली को मुख्यातिव करते हुए यह कहता है कि राष्ट्रीय स्वयंसेवक संघ को मजबूत करना चाहिए। यह बात सेक्युलरिज्म पर भरोसा रखने वाले, सेक्युलरिज्म की दुहाई देने वाले, कौमी यकजहती और हिन्दू मुसलिम मिलाप की बात करने वाली अपोजिशन पार्टी की आँख खोलने के लिए काफी है। हमें

सोचना पड़ेगा कि हमारे समाज के किस-किस बाकू आफ लाइफ में फिरकापरस्त ताक़तें घुसी हुई हैं। आज हम आपके सामने तन्नाबुने अमल चाहते हैं, राष्ट्रपति सारी पार्टियों का तन्नाबुने अमल चाहने की बात करते हैं, हमारी वजीरे आजम श्रीमती इन्दिरा गांधी तन्नाबुने अमल की बात करती हैं सिर्फ इसलिए कि हिन्दुस्तान के इंटिग्रिटी को बरकरार रखा जाए। आप लोगों का तन्नाबुने अमल मांगने में हमारी जो कांग्रेस पार्टी है, हमारी जो लीडरशिप है, वह श्रीमती गांधी के क्यादत को जो सलाहियत है उसमें किसी किस्म की कमजोरी नहीं है। बल्कि हम एक जम्हूरियत की हैसियत से अपोजिशन की अहमियत को जानते हैं। हम यह जानते हैं कि देश में हाहाकार मचाने के बजाय, देश में निराशा पैदा करने के बजाए, देश में कौमी एकजती को मजबूत बनाने के लिए आगे बढ़ें। आप गरीबी को दूर करना चाहते हैं। आप मजदूर के पसीने के खुशक होने से पहले उसको मजदूरी देना चाहते हैं, आप खाद की पैदावार में इजाफा करना चाहते हैं तो इसका मतलब यह है कि आपको देश से प्यार है। अगर आपको देश के लिए प्यार है तो आइये देश की खुशहाली के लिए, देश की तरक्की के लिए, देश के सेक्युलरिज्म के लिए, देश के सोशलिज्म के लिए कदम बढ़ाइये आप घबराते क्यों हैं। अपने आपको पिछड़ा समझते क्यों हैं? क्यों दूसरों का मजाक उड़ाना चाहते हैं? पीलू मोदी साहब कल 20 सूत्री प्रोग्राम के बारे में क्या तस्वीर यहाँ पर रख रहे थे और यह बताने की कोशिश कर रहे थे कि इनकी कोई अहमियत नहीं है। मेरे भाई, अगर आप अपनी आँखों से देखें अगर आपको दिखाई दे और आप हकीकत से जायजा लेने की कोशिश करेंगे तो

आपको मालूम होगा कि श्रीमती इन्दिरा गांधी का 20 प्वाइंट जो प्रोग्राम है वह ऐसा है जिसके बिना हिन्दुस्तान का मुस्तकबिल नहीं मुधर सकता। हिन्दुस्तान का मुस्तकबिल बिगाड़ने वालों को अगर अच्छी चीज नहीं दिखाई देती है, तो हम इसका बुरा मानने वाले नहीं हैं।

बाइस चेंबरमैन साहब, इस 20 प्वाइंट प्रोग्राम में रोशननी है। यह अलग बात है कि वह रोशननी आप तक नहीं पहुंचती है। आप लिखते हैं कोई आपको नहीं देख सकता है तो इसका मतलब यही है कि यह ऐबनार्मल शक्सियत है। ऐसी ऐबनार्मल शक्सियत का कोई मद्दद नहीं कर सकता। इसकी हम दुआ करेंगे कि आप ऐबनार्मलिटी से हटें और नार्मल हैल्थ में आयें।

जनाब बाइस चेंबरमैन साहब, मैं आपकी तबज़ह आज से दो साल पहले की घटनाओं की ओर ले जाता हूँ जब श्रीमती इन्दिरा की खियादत और रहनुमाई में इंडियन नेशनल काँग्रेस ने अक्वाम से यह खवाहिश की थी कि—“प्लान इलैक्ट ए गवर्नमेंट वैंट वक्स”। आइये, बीते हुए दो वर्षों में क्या हुआ, हम उसका जायजा लेने की कोशिश करें। मैं एदादेशुमार आंकड़ों में आपको ले जाना नहीं चाहता हूँ। जब आप प्रेसिडेंट के दिए हुए एदादेशुमार में नहीं जाते हैं तो मैं आपसे सिर्फ यही दुरखवारत करना चाहता हूँ कि मेरे भाई, ये आंकड़े आपको गुमराह करने के लिए नहीं हैं। प्रेसिडेंट के एड्रेस में जो आंकड़े दिये गये, उससे हमारे सामने यह बात आती है कि जनता पार्टी की सरकार के जमाने में, लोकदल की सरकार के जमाने में हमारे देश की मइशियत जिस तरीके से तितर-बितर कर दी गई थी, हमारे मुल्क को जिस तरह से तबाह और बरबाद कर दिया गया था,

[श्री सैयद रहमत अलो]

हमारे खजाने से 13 टन सोने को मुटठीबन्द असरात के हाथों बेच दिया गया था, हमारा जो फोरन ऐक्सचेंज था उसकी होली जला दी गई, उसको दुरुस्त करने के लिए पिछले दो साल में श्रीमती इन्दिरा गांधी की खियादत और रहनुमाई में जो काम हुए, उनका अंजाम हम यह देखते हैं कि जो इनफ्लेशन है, उस इनफ्लेशन की शरें घटीं। आप कहते हैं कि शरें घटी है, लेकिन बाजार में दिखाई नहीं देती है। मेरे भाई, हिन्दुस्तान एक ऐसा मुल्क है जहां हर साल दो करोड़ 25 लाख नयी जानें इस सर-जमीन पर जन्म लेती हैं। हम एक आस्ट्रेलिया हर साल पैदा करते हैं। वहां पर अगर आप एक दम आपके तबाह किये हुए बरबाद किये हुए समाज को दो साल में एकदम खुशहाल देखना चाहेंगे तो यह नामुमकिन बात है। लेकिन दो साल में जो तरक्की हमने की है, इससे इस बात का पता आपको भी चलेगा और आप भी यह मानने पर मजबूर होंगे कि हमारी इस दुनिया की सबसे बड़ी जम्हूरियत, इस हिन्दुस्तान की जम्हूरियत की रहनुमा इंदिरा गांधी की वजह से ही हमारा देश तरक्की कर सकता है। जब हम श्रीमती इंदिरा गांधी का नाम लेते हैं तो लोग कहते हैं कि यह साइकोफेसी है, यह पार्नैलिटी कल्ट की बात है। मेरे भाई, यह बात कि हम खुशामदपरस्त हैं या शक्तिप्रयत्नपरस्त हैं आप अपने जहन से निकाल दीजिए। कल वो० वो० राजू साहब कह रहे थे कि आन्ध्र प्रदेश में जो 5 करोड़ की आबादी की रियासत है वहां एक लीडर का चुनाव करने का पार्टी को हक नहीं है, श्रीमती इन्दिरा गांधी नामिनेट करती हैं। इस में कौन सी बुरी बात है? न सिर्फ हमारे कांग्रेस के कारकुन बल्कि हमारे देश का एक-एक शहरो हमारी लीडर श्रीमती इन्दिरा गांधी

की रहनुमाई पर भरोसा करता है, इसमें शक्तिप्रयत्नपरस्ती का सवाल नहीं है, हम जानते हैं कि मुल्क की तकदीर बनाने के लिए श्रीमती इन्दिरा गांधी जैसी कद्दावर शक्तिप्रयत्न की रहनुमाई, उनके डायरेक्शन की जरूरत है। उनकी हिदायत से काम करना हम अपने मुल्क और अपने कौम की बका और फला के लिए जरूरी समझते हैं। इस को आप खुशामद कहें या शक्तिप्रयत्नपरस्ती का नाम दें तो जब श्रीमती इन्दिरा गांधी के बाद पिछले दिनों श्री मोरारजी देसाई का आप लोगों ने चुनाव किया था तो किस तरह से किया था। क्या पूरा अखित्तार श्री जयप्रकाश नारायण जी को आपने नहीं दिया था? फिर किस मुंह से यह सवाल करना चाहते हो? मैं इस मौके पर, जनाब वाइस चेयरमैन, यह बताना चाहता हूँ कि पिछले दो बरसों में एक तरफ हमने मईशत की सम्माला है हमारी इकानोमी दुस्त हुई है, दूसरी तरफ बेनुअलअकवामी सतह पर आज हिन्दुस्तान सिर उठाये खड़ा है। न सिर्फ डेवलपिंग 44 कन्ट्रीज बल्कि सारी दुनिया की नजरें आज हिन्दुस्तान पर लगी हुई हैं। श्रीमती इन्दिरा गांधी ने यह बात कही कि आज मुल्क का न सिर्फ अन्दरूनी तबाह और फलाव करने वाली ताकतों के खतरात से सामना है बल्कि उनके साथ जो बड़ी-बड़ी ताकतों की आपस में समीपगी और हथियारों की होड़ है उस की वजह से सारी दुनिया के सिर पर जंग के खतरात मंडरा रहे हैं। मुझे बड़े दुख के साथ यह बात कहनी पड़ रही है। राजू साहब ने यह बात कही कि बच्चा भूखा है दुध मांगता है, दुध न हो तो खिलौना और खिलौना न हो तो डराया जाता है कि भूत आ रहा है। शायद वह कहना चाहते थे कि श्रीमती इन्दिरा गांधी जंग की बात कह कर, जंग के खतरात को पेश कर के अपनी लीडरशिप को बनाये

रखना चाहती हैं। आज ही आपने देखा कि भूट्टाचार्य ने जो स्पेशल मेशन दिया था उसने मालूम हुआ कि पाकिस्तान की आज क्या तैयारी है, पाकिस्तान की वजह से आज हिन्दुस्तान को किन हालात से गुजरना पड़ रहा है, बड़ी ताकतों की वजह से हिन्दुस्तान को नहीं सारी दुनिया को किन मुसीबतों का सामना करना पड़ रहा है। इन मामलों चीजों को पेशेनजर रखते हुए अपोजीशन ने तत्काल की अपील की गयी है। अगर वह तत्काल करते हैं तो ठीक है, नहीं करते हैं तो ठीक है। हम जानते हैं कि इंडियन नेशनल कांग्रेस ही ऐसी पार्टी है जो मुल्क और कौम की तत्दीर बनाने के लिए मुल्क की आजादी के बाद ही नहीं बल्कि आजादी के बहुत पहले जब रावी के किनारे तिरंगा परचम लहराया गया था उस वक्त से आज तक जो पोलिसियां बनी हैं उन पोलिसियां पर अमल कर रही हैं और उन्हीं पोलिसियां पर अमल करते हुए हिन्दुस्तान को खुशहाली की मंजिल तक ले चलेगी।

मैं आखीर में यह बात अर्ज करना चाहता हूँ कि हमारे बुजुर्ग जो अपनी आवाज का हमेशा फायदा उठाया करते हैं, पीलू मोदी ने इस हाउस में कहा कि देश की आजादी के बाद से आज तक तरक्की यहाँ नहीं हुई। उन्होंने यह कहा था कि सारी दुनिया तरक्की कर रही है, तरक्की कोई मुल्क नहीं कर रहा है तो वह हिन्दुस्तान है। उन्होंने जलिकार भूट्टा के बारे में एक किताब 'माइ डिवर जुल्का' लिखी थी, शायद वह पाकिस्तान भी ही आये हैं।

मैं उन से कहना चाहता हूँ कि हम से कुछ घंटे पहले पाकिस्तान ने आजादी हासिल की थी। आज पाकिस्तान से आप हिन्दुस्तान का मुकाबला कर के देखें। फिर उसके बाद तारीख के आइने में पीलू मोदी अपना चेहरा देखेंगे तो उनको मालूम होगा कि वह गलत बात कह रहे हैं। पाकिस्तान में मोटर तो मोटर, वाशरूम की मामूली सी फिटिंग बाहरी मुल्कों से बरामद की जाती है। आज हिन्दुस्तान ने सन्तों एतवार से, जर्ई एतवार से, भाशी एतवार से, साइव और टेक्नोलॉजी के एतवार से तरक्की है। साइव और टेक्नोलॉजी की तरक्की पर भी पीलू मोदी साहब एतवार करते हैं तो खुदा उन्हें नेक तौफिक दे और वह सीधे रास्ते पर आये। मैं डा० रफीक जकरिया से प्रेसिडेंट एड्रेस पर जो रिजोल्यूशन पेश किया है उस की ताईद करता हूँ।

شہری سید رحمت علی :

مجھے زبان تو کھولنے دیجئے آپ -
 میں پچھلے دو تین دن سے اس
 ہارس میں ڈاکٹر پتی کے ایڈریس
 پر تقاریر سن رہا ہوں - بہت سے
 بزرگوں نے اپنے خیالات کا اظہار کیا
 خاص طور پر ہمارے ایگزیشن کے
 جو بزرگ ہوں ان کے خیالات کو
 میں بڑی توجہ سے سن رہا تھا -
 اپنی زندگی میں پہلی بار مجھے
 کل اس ایوان میں ایک دن سے
 اپنے آپ کو پچھوے کے روپ میں

[JTranslation in Arabic Script

[شری سہو رحمت علی]

معارف کروائے ہوئے دیکھا ان ساری تقریروں میں جن معزز بزرگ نے اپنے آپ کو ہتھیارے کے روپ میں اس ہاؤس میں پیش کیا تھا - یہ بات بتانے کی کوشش کی کہ پچھلے ۲۷ مہینے ہم حکومت میں رہے ہیں - اگر ہم نے گورنری فٹپٹاں کی ہوں تو اس کی سزا بہکتے کے لئے تیار ہیں - ۲۷ مہینے جیل میں جا چکا کر جانے کے لئے تیار ہیں - وہ شائد یہ بات کہتا چاہتے تھے کہ پچھلے ۱۳ برسوں سے شریعتی اندرا گاندھی حکومت میں ہیں ان کی حکومت چل رہی ہے - وہ اپنی زبان سے تو نہیں کہہ پائے لہکن ان کا مقصد یہ تھا کہ وہ ۱۳ برس کے لئے شریعتی اندرا گاندھی کو جیل بھیجے کی آرزو کرتے ہیں - جناب وائس چیرمین صاحب زمانہ نے دیکھا ہے کہ جب پچھلے دنوں انہوں نے سات دن کے لئے شریعتی اندرا گاندھی کو جیل بھیجا تھا تو اس دہش کی چلتا ہے آپ کے ساتھ ہر ایک ایسا سیاسی طمانچہ لگایا کہ اس سے آج تک آپ کے ہوش اڑے ہوئے ہیں - میں بڑے ہی ادب کے ساتھ یہ بات عرض کرنا چاہتا ہوں کہ ہمارے ملک کی وزیر اعظم شریعتی اندرا گاندھی ہوں - واشتریتی نے وقت کے تقاضوں کے

مختصوس کرتے ہوئے - وقت کا خیال کرتے ہوئے ملک کی ساری سیاسی جماعتوں سے اس بات کی مانگ کی ہے کہ وہ قومی مسائل کے سلسلے میں مل جل کر کام کریں - مجھے دکھ اور افسوس ہے کہ ہماری ریاستیں اندرا پردیش کے ایک بزرگ معتمد وی - بی - راجو صاحب جو اس وقت ہاؤس میں موجود نہیں ہیں - انہوں نے گواہی دینے کے بارے میں ایک عجیب و غریب قسم کا استدلال کیا وہ اور دوسرے ایوزیشن کے ساتھی یہ جاننا چاہتے تھے کہ کیا اور کس طرح کا تعاون عمل ایوزیشن سے ملے - میں ایوزیشن سے ایک سوال کرنا چاہتا ہوں - میں پوچھنا چاہتا ہوں آج ہمارے دیس میں جو سیکولرازم کی بلحاظی پالیسی ہے اس سیکولرازم کی بلحاظی پالیسی کے دشمن کون ہیں - میں ایوزیشن سے پوچھنا چاہتا ہوں کہ آج عوام کے مسائل کے نام پر دیس کے امن کی فضا کو بگاڑنے کا ذمہ دار کون ہے - میں ایوزیشن کے بزرگوں سے یہ جاننا چاہتا ہوں کہ آسام کے مسئلہ کو بگاڑنے والا کون ہے میں پوچھنا چاہتا ہوں کہ ہندوستان میں واشتریتی کرن کا نام لیتے ہوئے ہندوستان کی ملی جلی کلکتا جملی تہذیب کو پرکھنے کی شکل میں آرزو اور ارمان رکھنے والا کون ہے - کیا ہمارے ملک میں ریپبلکنوں پر جو ظلم اور زیادتیوں کی جا رہی ہیں ہمارے ملک میں

انگلیزوں اور خاص طور پر مسلمانوں کو عرصہ دراز سے تنگ کیا جا رہا ہے اس کے لئے وہ طالب علموں کو انہوں نے جلیوں میں ہندوستان کی قوموں کو بھڑکانے سے بھار نہیں ہے۔ کہا ہے کہ طالب علموں نے انہیں نہیں چھوڑ دینا کی سب سے بڑی ہستی راجندر پتا سہاتما گاندھی کو اپنی کولی کا نشانہ بنایا تھا۔ میں بڑے دکھ اور افسوس کے ساتھ یہ بات کہنا چاہتا ہوں کہ ابھی پچھلے چار پانچ دن پہلے حیدرآباد شہر میں جس کی ملی جلی تہذیب کو ہندوستان کا واحد نام دیا گیا تھا۔ آری۔ ایس۔ ایس۔ نے ایک بہت بڑا جلسہ نکالا۔ جناب رائس چیئرمین صاحب آپ سے کچھ بڑا ہو جاؤں گے کہ آر۔ ایس۔ ایس۔ کی جو پالیسیوں میں وہ کس سے تھکی چاہتی نہیں ہوں۔ آر۔ ایس۔ ایس۔ جس راستے سے کام کر رہا ہے اور کام کرنا چاہتا ہے یہ کوئی راز نہیں ہے لیکن بڑا اچھا ہوا اس بات کو دیکھ کر کہ آر۔ ایس۔ ایس۔ کی اس رہنمائی کو پوائس کا ایک ایسا بڑا اندھکاری جو ۲۵-۲۷ برس تک آئی۔ پی۔ ایس۔ آفیسر کی حیثیت سے ہر روز گزار تھا جو بعد میں آندھرا پردیش میں چھ برس انسپکٹر جنرل آف پولیس کی حیثیت سے کام کر رہا تھا وہ آر۔ ایس۔

ایس۔ کی اس رہنمائی کو مضبوط کرتے ہوئے کہتا ہے کہ راجندر پتا سہاتما گاندھی کو مضبوط کرنا چاہئے یہ بات سیکولرازم پر بھروسہ رکھنے والے۔ سیکولرازم کی دہائی دہلیے والے قوموں کو بھڑکانے اور ہندو مسلم ملاپ کی بات کرنے والے ایوزیشن پارٹی کی آنکھ کھولنے کے لئے کافی ہے۔ ہمیں سوچنا پڑے گا کہ ہمارے سماج کے کس کس واک آف لائف میں فرقہ پرست طاقتوں کو ہستی ہوئی ہیں۔ آج ہم آپ کے سامنے تعاون عمل چاہتے ہیں۔ راجندر پتی ساری پارٹیوں کے تعاون عمل چاہتے ہیں۔ ہمارے وزیر اعظم شریستی اندرا گاندھی تعاون عمل کی بات کرتی ہیں۔ اس لئے کہ ہندوستان کے انگریزوں کو برقرار رکھا جائے۔ آپ لوگوں کا تعاون عمل مانگتے ہیں ہمارے جو ڈنگریس پارٹی ہے ہمارے جو لیڈرشپ ہے شریستی اندرا گاندھی کی قیادت کی جو صلاحیت ہے اس میں کسی قسم کی کمزوری نہیں ہے بلکہ ہم ایک جمہوریت کی حیثیت سے ایوزیشن کی اہمیت کو جانتے ہیں۔ ہم یہ جانتے ہیں کہ دیہے میں ہا ہا کار مچانے کے بجائے دیہے میں نراشا پیدا کرنے کے بجائے دیہے میں قوموں کو مضبوط بنانے کے لئے آپ آگے بڑھیں۔ آپ فریڈم کو دور کرنا چاہتے ہیں۔ آپ سڈور کے سٹیج کے خشک ہونے سے پہلے اس

[شری سید رحمت علی]

کو مزبور دیلنا چاہتے ہیں آپ کہان کی پروگرام میں اضافہ کرنا چاہتے ہیں۔ اس کا مطلب یہ ہے آپ کو دیس سے پھار ہے۔ اگر آپ کو دیس کے لئے پھار ہے تو اہل دیس کی خوش حالی کے لئے دیس کی ترقی کے لئے دیس کے سیکولرازم کے لئے دیس کے سوشلزم کے لئے قدم بڑھائیں۔ آپ کھیراتے کہیں ہیں اچھے آپ کو پچھڑا سمجھتے کہوں ہیں کہوں درسروں کا مذاق اڑانا چاہتے ہیں۔ پہلو مودی صاحب کل ۲۰ سوٹری پروگرام نے بارے میں کیا تصویر یہاں پر رکھ رہے تھے اور یہ بے گمانی کی کوشش کر رہے تھے کہ اس کی کوئی اہمیت نہیں ہے۔ میرے بھائی اگر اپنی آنکھوں سے دیکھیں اگر آپ کو دکھائی دے اور آپ حقیقت سے جائزہ لہلے کی کوشش کریں گے تو آپ کو معلوم ہوگا کہ شریعتی اندرا گاندھی کا ۲۰ پروگرام جو پروگرام ہے جس کے بنا ہندوستان کا مستقبل نہیں سدھر سکتا۔ ہندوستان کا مستقبل بنانے والوں کو اگر اچھی چہڑ نہیں دکھائی دیتی ہے تو ہم اس کا برا ماننے والے نہیں ہیں۔

وائس چیمبر مہن صاحب اس ۲۰ پروگرام میں روشنی ہے یہ الگ بات ہے کہ وہ روشنی آپ تک نہیں پہنچتی ہے آپ دیکھتے ہیں

کوئی آپ کو نہیں دیکھ سکتا ہے۔ تو اس کا مطالبہ ہے کہ یہ ایلورسل شخصیت ہے۔ ایسی ایلورسل شخصیت کی کوئی مدد نہیں کر سکتا اس کی ہم دعا کریں گے کہ آپ ایلورسل سے ہٹیں اور نورسل بھلتے ہیں انہیں۔

جناب وائس چیمبر مہن صاحب میں آپ کی تو آج سے دو سال پہلے کی کھٹاؤں کی طرف لے جانا ہوں جب شریعتی اندرا کی قہانیت اور دھمائی میں اندین نیشنل کانفرنس ہوا سے یہ خواہش کی تھی کہ وہ پلہز الیکٹ اے گورنمنٹ دیت ورکس سے آگے بڑھتے ہوئے دو ورشوں میں کھا ہوا ہم اس کا جائزہ لہلے کی کرشہر گروہوں۔ میں اعداد و شمار آنکروں میں آپ کو لے جانا نہیں چاہتا ہوں۔ جب آپ پریسیڈنٹ کے دیئے ہوئے اعداد و شمار میں نہیں جاتے ہیں تو میں آپ سے صرف یہی درخواست کرنا چاہتا ہوں کہ میرے بھائی یہ آنکروں آپ کو گمراہ کرنے کے لئے نہیں ہیں۔ پریسیڈنٹ ایڈریس میں جو آنکروں دیئے گئے ہیں اس سے ہمارے سامنے یہ بات آئی ہے کہ جلتا پارٹی کی سرکار کے زمانہ میں لوک دل کی سرکار کے زمانہ میں ہمارے دیس کی معشہت جس طریقہ سے تدر بہتر کر دی گئی تھی۔ ہمارے ملک کو جس طرح سے تباہ

اور بریاب کر دیا گیا تھا - ہمارے خزانے سے ۱۳ ٹن سونے کو مٹیوں بند اقوات کے ہاتھوں بھیج دیا گیا تھا - ہمارا جو فارن ایکسچینج تھا اس کی ہولی چل دی گئی - اس کو دوسرا کرنے کے لئے پچھلے دو سال میں شریعتی اندرا گاندھی کی قیادت اور رہنمائی میں جو کام ہوئے ان کا انجام ہم یہ دیکھتے ہیں کہ جو انفلیشن ہے اس انفلیشن کی شرح کہتے ہیں - آپ کہتے ہیں کہ شرح کہتی ہیں لیکن بازار میں دکھائی نہیں دیتے ہیں ہوں - پورے بیانی ہندوستان ایک ایسا ملک ہے جہاں ہر سال دو کروڑ پچیس لاکھ نئی جانوں اس سر زمین پر جنم لے رہی ہوں - ہم ایک آسٹریلیا ہر سال پیدا کرتے ہوں - وہاں پر اس طرح اگر آپ ایک دم آپ کے تباہ کیے ہوئے - بریاب کیے ہوئے سماج کو دو سال میں ایکدم خوشحال دیکھنا چاہتے ہوں تو یہ ناممکن بات ہے - لیکن دو سال میں جو ترقی ہم نے کی ہے اس سے اس بات کا پتہ آپ کو بھی چلے گا اور آپ بھی یہ مسائل پر سمجھور ہوں گے کہ ہماری اس دنیا کی سب سے بڑی جمہوریت اس ہندوستان کی جمہوریت کی رہنمائی اندرا گاندھی کی وجہ سے ہی ہندو دیکھیں ترقی کر سکتا ہے - جب ہم شریعتی اندرا گاندھی کا نام لیتے ہیں تو لوگ

کہتے ہیں کہ یہ سائیکوفولسی ہے - یہ پرسنلٹی کلت کی بات ہے -

مہرے بیانی یہ بات کہ ہم خوشامد پرست ہوں - شخصیت پرست ہوں - آپ اپنے ذہن سے نکال دیجئے کل ہی - ہی - راجو صاحب کہہ رہے تھے کہ آندھرا پردیش میں جو پانچ کروڑ کی آبادی کی ریاست ہے وہاں ایک لیڈر کا چلنا کرنے کا پارٹی کو حق نہیں ہے - شریعتی اندرا گاندھی نامہلیت کرتی ہیں اس میں کونسی بری بات ہے - نہ صرف ہمارے کانگریس کے کارکن بلکہ ہمارے دیہوں کا ایک ایک شہری ہماری لیڈر شریعتی اندرا گاندھی کی رہنمائی پر بھروسہ کرتا ہے - اس میں شخصیت پرستی کا سوال نہیں ہے - ہم جانتے ہیں کہ ملک کی تقدیر بدلانے کے لئے شریعتی اندرا گاندھی جیسی قدر اور شخصیت کی رہنمائی - ان کے قائدین کی ضرورت ہے - ان کی ہدایت سے کام کرنا ہم اپنے ملک اور اپنے قوم کی بقا و فلاح کے لئے ضروری سمجھتے ہیں - اس کو آپ خوشامد کہوں یا شخصیت پرستی کا نام دیں - جب شریعتی اندرا گاندھی کے بعد پچھلے دنوں شری سراجی قیاساتی کا آپ لوگوں نے چلنا دیا تھا تو کس طرح سے کہا دیا گیا پورا اختیار شری جے پرکاش نارائن جی کو آپ نے نہیں دیا تھا - پھر کس منہ سے

[شہری سہد رحمت علی]

یہ سوال کرنا چاہتے ہو۔ میں اس سرگرمی پر جناب وائس چیمبر مین صاحب یہ بتانا چاہتا ہوں کہ پچھلے دو روزوں میں ایک طرف ہم نے سرگرمی کو سلہلا ہے ہمارے اکنومی درست ہوئی ہے۔ دوسری طرف ہمیں الاقوامی سطح پر آج ہندوستان سر اٹھائے کہوا ہے۔ نہ صرف ڈیولپنگ ۴۴ کلچر ہنگہ ساری دنیا کی نظروں آج ہندوستان پر لگی ہوئی ہیں۔ ہریمتی اندرا گاندھی نے یہ بات کہی کہ آج ملک کا نہ صرف اندرونی تہاہ اور پھیلاؤ کرنے والی طاقتوں کے خطرات سے سامنا ہے بلکہ ان کے ساتھ جو بڑی بڑی طاقتوں کی آپس میں کشیدگی اور ہتھیاروں کی دوڑ ہے اس کی وجہ سے ساری دنیا کے سر پر جنگ کے خطرات ملنا رہے ہوں۔ مجھے بڑے دکھ کے ساتھ یہ بات کہنی پڑ رہی ہے کہ راجو صاحب نے یہ بات کہی کہ بچہ بھوکا ہے دودھ نہ مانگتا ہے دودھ نہ ہو تو کھلونا اور کھلونا نہ ہو تو قریبا جاتا ہے کہ بیوت آ رہا ہے۔ شاید وہ کہنا چاہتے تھے کہ ہریمتی اندرا گاندھی جنگ کی بات کہہ کر جنگ کے خطرات کو بھٹی کر کے اپنی لہڈر شپ کو بنائے رکھنا چاہتی ہیں۔ آج ہی آپ نے دیکھا کہ بیٹا چارہ نے جو اسپیشل سیشن دیا تھا اس سے معلوم ہوا کہ پاکستان کی آج کہا تھاری ہے۔

پاکستان کی وجہ سے آج ہندوستان کو کن حالات سے گزرنا پڑ رہا ہے۔ بڑی طاقتوں کی وجہ سے ہندوستان ہی نہیں ساری دنیا کو کن مصہبتوں کا سامنا کرنا پڑ رہا ہے۔ ان تمام چیزوں کو بھٹی نظر رکھتے ہوئے اپوزیشن سے تعاون کی اپیل کی گئی ہے۔ اگر وہ تعاون کرتے ہوں تو ٹھیک ہے اور نہیں کرتے ہوں تو ٹھیک ہے۔ ہم جانتے ہوں کہ انڈین نیشنل کانگریس ہی ایسی پارٹی ہے جو ملک اور قوم کی تقدیر بنانے کے لئے ملک کی آزادی کے بعد ہی نہیں بلکہ آزادی کے بہت پہلے جب راجو کے کفارے لڑنا پڑچم لہرایا کھا تھا اس وقت سے آج تک جو پالیسیاں بنی ہوں ان پالیسیوں پر عمل کر رہی ہوں اور انہی پالیسیوں پر عمل کرتے ہوئے ہندوستان کو خوشحالی کی منزل تک لے چلے گی۔

میں آخر میں یہ بات عرض کرنا چاہتا ہوں ہمارے بزرگ جو اپنی آواز کا ہمیشہ فائدہ اٹھایا کرتے ہوں پھلو موٹی نے اس ہاؤس میں کہا کہ بھٹی کی آزادی کے بعد سے آج تک ترقی یہاں نہیں ہوئی انہوں نے یہ کہا تھا کہ ساری دنیا ترقی کر رہی ہے۔ ترقی کوئی ملک نہیں کر رہا ہے تو وہ ہندوستان ہے۔ انہوں نے ذہانتاً علی بھٹی کے بارے میں

ایک کتاب وہ مائی تہہ زلفی ہے لکھی
 تھی - شاید وہ پاکستان بھر ہو آئی
 ہو۔ - میں ان سے کہنا چاہتا ہوں
 کہ تم سے کچھہ کہتے پہلے پاکستان
 نے آزادی حاصل کی تھی آج پاکستان
 سے آپا ہندوستان کا مقابلہ کر کے دیکھو
 پھر اس کے بعد تاریخ کے اگلیہ میں
 پہلو مولی اپنا چہرہ دیکھیں گے تو
 ان کو معلوم ہوگا کہ وہ غلط بات کہہ
 رہے ہیں - پاکستان میں موٹر تو
 موٹر ہانہہ دوم ای معمولی سی فٹنگ
 باہری میں سے درآمد کر جاتی
 ہے - آج ہندوستان نے صدمتی اختیار
 سے زرعی اختیار سے معاشی اختیار سے
 سائنس اور ٹیکنالوجی کے اختیار سے
 ترقی کی ہے - سائنس اور ٹیکنالوجی
 کی ترقی پر بھی پہلو مولی صاحب
 اعتراض کرتے ہیں - تو خدا انہیں
 نیک توفیق دے اور وہ سوچے راستے
 پر آئیں - میں ڈاکٹر فوٹی ڈکوریہ
 سے پریسیڈنٹ ایڈریس پر جو
 ریپورٹیشن پیش کیا ہے اس کی تائید
 کرتا ہوں -

SHRI SANKAR PRASAD MITRA
 (West Bengal): Mr. Vice-Chairman,
 Sir,....

THE VICE-CHAIRMAN (SHRI
 DINESH GOSWAMI): I think you
 can continue the next day.

Now, we adjourn for the Budget
 Speech and we will reassemble at 6.45
 P.M.

The House then adjourned
 at fifty-one minutes past four
 of the clock.

The House reassembled at fortyfive
 minutes past six of the clock, Mr.
 Deputy Chairman in the Chair.

THE BUDGET (GENERAL) 1982-83

MR. DEPUTY CHAIRMAN: The
 Finance Minister.

श्री शिव चन्द्र झा (बिहार): मेरा प्वाइंट
 आफ आर्डर है। लिस्ट आफ बिजनेस
 में है कि वित्त मंत्री प्रणब मुकर्जी यह
 रखेंगे। उपसभापति जी, क्या इन्होंने
 लिखित इजाजत ली है इसको रखने की?
 और दूसरी बात ...

श्री उपसभापति: इन्होंने लिखित इजाजत
 ली है।

श्री शिव चन्द्र झा: ठीक है इसका
 फसला आप कर चुके हैं। दूसरी बात यह
 है कि इस सदन के सदस्य कैसे वित्त
 मंत्री होंगे ...

श्री उपसभापति: यह खतम हो गया।

श्री शिव चन्द्र झा: क्योंकि यह इस
 सदन के सदस्य हैं इसलिये यह गरिमा
 के अनुकूल होता अगर यह खुद इसे
 रखते। क्योंकि यह बजट में आन दी
 एडवाइस आफ इन्टरनेशनल मोनेटरी फंड ..

श्री उपसभापति: यह सवाल नहीं
 उठता। यह प्वाइंट आफ आर्डर नहीं है।
 Mi. Sisodia.